



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[FROM 05-02-2024 TO 01-03-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

DIVISION BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/7623/2015 WITH WP(C)/7622/2015 (D/O)	ROBIN SAIKIA and 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MS.M GOGOI MS.S CHAKRABORTY MR.S A AHMED	MSB DEVI GA, ASSAM(R-1 TO 3) MR.A K SARKAR MR.B K DAS(Addl.SC,Rly.) MS.C DAS MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, P W D SC, RAILWAY MR.H P NEOG
2	WP(C)/2865/2016	KANGGONG APANG Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR.T TAMUT MR.B TAMING MR.T OMO MR.N PADA MR.K DARANG MR.D LAJJI	MS.P SANGEETA(R 4) MR.A PANOR(R 4) MR.T TATAKR4 MR.O PERME(R 4) MR.B GADI(R 4) GA, AP MR.J KAMDUK(R 4) MR.O DUGGONG(R 4) MS.N DANGGEN(R 4)
3	WP(C)/4042/2016	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.
4	WA/78/2017	MAHESH TANTI Versus THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MRS J D KHAUND MS.S CHAKRABORTY MS B PAUL MR.S G BHATTACHARJEE	MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR.P KAKATI(R-6)
5	WA/285/2017	BAHARUL ISLAM BARLASKAR Versus THE STATE OF ASSAM and 6 ORS	MR. H R A CHOUDHURY MR M J QUADIR MR. S Y AHMED	GA, ASSAM SC, FINANCE MS. S DUTTA, SC, PNRD

6	PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
7	WA/119/2018	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA
8	WA/167/2018 CAVT. NO.0499/2018	THE STATE OF ASSAM AND 3 ORS Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
9	WITH WA/165/2018 CAVT. NO. 0499/2018	SRI RAKESH AGARWALA Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B CHOUDHURY MR. B GOGOI MR. T CHAKRABORTY MR P NAYAK	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
10	WITH WA/166/2018	SMTI MANJULA SAIKIA BHUYAN Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I. SC, PERSONAL DEPT. FOR CAVEATOR
11	WA/285/2018	SMTI KALPANA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	MR. B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT.
12	WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA MR. M. BHAGAWATI	GA, ASSAM MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
	WITH I.A.(Civil)/3690/2022 in WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA	MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT) SC, SAD
13	WP(C)/6628/2018 WITH WP(C) 4866/2010, WP(C) 4948/2010, WP(C) 4949/2010, WP(C) 130/2011, WP(164/2011, WP(C) 4214/2010, WP(C) 4226/2015 (ALL DISPOSED OFF)	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
14	WITH WP(C)/3102/2012	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
15	WITH WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
	WITH MC/2187/2014 in WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
16	WITH WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY

17	WITH WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
18	WITH WP(C)/2489/2015	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
19	WITH WP(C)/2491/2015	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
20	WITH WP(C)/2496/2015	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
21	WITH WP(C)/3175/2016	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
22	WITH WP(C)/3182/2016	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
23	WITH WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	WITH I.A.(Civil)/1446/2016 in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
24	WITH WP(C)/3642/2017	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
25	WITH WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
26	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
27	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI

28	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
29	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
30	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
31	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
32	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
33	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
34	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
35	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
36	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
37	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
38	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI

39	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
40	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
41	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
42	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
43	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
44	WITH WP(C)/6608/2018	PURBANACHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
45	PIL/79/2019 WITH PIL/78/2019 (D/O), PIL/76/2019 (D/O), PIL/77/2019 (D/O), REVIEW PET./198/2019 (D/O)	AJIT KR. BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. T K BHUYAN MR. M SMITH MR. N B GOHAIN MR. A GAUTAM	GA, ASSAM MR. S K DEKA (R-5) MR A ATREYA (R-5) MS. P P DAS (R-5) MS. G GOSWAMI MS. G GOSWAMI (R-5) ASSTT.S.G.I.
46	WA/91/2019 WITH WP(C)/8/2011 (D/O)	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. U K NAIR MR DEBA SARMAH MR D SAIKIA	GA, ASSAM MR. B PRASAD
47	WA/106/2019	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
48	WA/116/2019	M/S. WARES AND WANTS TRADING PVT. LTD., Versus MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM MRS. R S CHOWDHURY (R1) MS G DAS (R1) MS. A LONGSU (R1) ASSTT.S.G.I.
	WITH I.A.(Civil)/1540/2019 in WA/116/2019	M/S. WARES AND WANTS TRADING PVT. LTD., Versus MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM ASSTT.S.G.I.
49	WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU

50	WA/154/2019	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
	WITH			
51	WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION
52	WA/186/2019	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
53	WA/209/2019 WITH WP(C)/5637/2015 (D/O)	MOIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
54	WA/220/2019 CAVT./52/2019, WITH CASE RECORDS	OM PRAKASH PANDIT AND 3 ORS. Versus SMTI. SANTI BHUYAN BARMAN AND 3 ORS	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM MR. M DAS MR. B D DEKA SC, REVENUE FOR CAVEATOR
55	WA/226/2019	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. D DAS	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/184/2020 in WA/226/2019	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	GA, ASSAM SC, BTC
56	WA/318/2019 CAVT. NO.0861/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
	WITH			
57	WA/319/2019 CAVT. NO. 0859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
58	WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC
59	WP(C)/2681/2019 CAVT. NO.0371/2019	ARVIND MADHAV SINGH Versus ABHIJIT RABHA AND 7 ORS.	MR. P K TIWARI MR. A R GOGOI	GA, ASSAM MR. D K DAS ASSTT.S.G.I. MR. R AGARWALL FOR CAVEATOR
	WITH			
60	WP(C)/3129/2019 CAVT. NO. 0371/2019	STATE OF ASSAM AND 2 ORS Versus ABHIJIT RABHA	MR D K MISHRA MR. B PRASAD	MR. R AGARWALL FOR CAVEATOR
	WITH			
61	WP(C)/3825/2019 CAVT. NO. 0371/2019	ARVIND MADHAV SINGH, IFS Versus ABHIJIT RABHA AND 10 ORS.	MR. P K TIWARI MR. A R GOGOI	GA, ASSAM MR. S K MEDHI MR. S K MEDHI MR. R AGARWALL FOR CAVEATOR ASSTT.S.G.I. SC, K A A C SC, FOREST

62	WP(C)/2758/2019	BISHNU PRASAD RABHA Versus KENDRIYA VIDYALAYA SANGATHAN AND 7 ORS.	MR. B CHAKRABORTY MR. D GOSWAMI MR. D GOSWAMI MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MR. S C BISWAS SC, KVS
63	WP(C)/4062/2019	UJJAL DUTTA AND 19 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
64	WP(C)/6916/2019	DIPANKAR CHANDA AND 35 ORS. Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG MR. R K TALUKDAR (R-6) SC, FINANCE
	WITH			
65	WP(C)/4338/2019	RAMENDRA DEKA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG SC, FINANCE
66	WP(C)/8682/2019	KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. U SARMA	SC, N C T E SC, SEC. EDU.
	WITH			
67	WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR. J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
	WITH			
68	WP(C)/840/2018	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN	GA, ASSAM SC, SEC. EDU.
	WITH			
69	WP(C)/5480/2019	IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	MR. I ALAM (SC, N.C.T.E) SC, SEC. EDU.
	WITH			
70	WP(C)/5992/2019	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. I ALAM SC, N C T E SC, SEC. EDU.
	WITH			
71	WP(C)/4250/2020	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, N C T E SC, SEC. EDU.
	WITH			
72	WP(C)/571/2022	CHAND MOHOMMAD ALI AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
73	C.Ex.App./5/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
	WITH			
74	C.Ex.App./9/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
75	C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. S C KEYAL MR. B SARMAH MR. S B RAHMAN MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA

	WITH I.A.(Civil)/1978/2020 in C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICES TAX Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR B HAZARIKA	
76	WITH C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
77	WITH I.A.(Civil)/1980/2020 in C.Ex.App./8/2020 PIL/10/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMAH MR B HAZARIKA MRS. R S CHOWDHURY MR D K BHATTACHARYYA MS S SARMA HAZARIKA MS A BORGHAIN DILME R.M. MOMIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
78	PIL/75/2020	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.
79	WA/80/2020	M/S RENAISSANCE TRADERS Versus THE STATE OF ASSAM AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM MR. P K SARMA GA, AP GA, NAGALAND SC, EXCISE DEPTT.
80	WITH WA/81/2020	M/S RHINO ASSOCIATES ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM GA, AP GA, NAGALAND SC, EXCISE DEPTT.
81	PIL/80/2020	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM ASSTT.S.G.I. SC, G M D A
82	WA/197/2020	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, SEC. EDU. SC, ASSAM UNIVERSITY
83	WP(C)/1726/2020	MITHUN CHAKRABORTY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
84	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
85	WITH WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, APSC SC, IRRIGATION
86	WITH WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E

87	C.Ex.App./2/2021	SRI MAHABIR PRASAD JAIN Versus COMMISSIONER OF CUSTOMS	MS A DAS MS P CHAKRABORTY MS K KHAN	SC, CUSTOMS AND CENTRAL EXCISE
88	WA/3/2021	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
	WITH			
89	WA/60/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM MS. N BORDOLOI SC, REVENUE
	WITH			
90	WA/221/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
91	PIL/38/2021	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH(R-5) MR. N M DUTTA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI ASSTT.S.G.I. MR. S C KHOUND (R-5)
92	WA/85/2021	STATE OF ASSAM AND 2 ORS Versus M/S EMAMI LIMITED AND 3 ORS	MR A KALITA MR B CHOUDHURY MS K GANGAWAT	DR. A SARAF MR. P DAS MR G DAS MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA ASSTT.S.G.I.
93	WA/159/2021	RATUL DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. M K CHOUDHURY (R-4) GA, ASSAM MR. A BARKATAKI (R-4) MR. M MAHANTA (R-3) MR. A SARMA (r-4) MR P BHARDWAJ (R-4) MR. M SARMA (R-4) MR T R SEN (r-4) MR. LENTSO (r-4)
94	WA/173/2021	PRABHAKAR DAS AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. P S BHATTACHARYYA (r-1,2) MR A SHARMA (R-3,4) ASSTT.S.G.I.
95	WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	MR. P D NAIR (FOR ALL RESPONDENTS) MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
	WITH I.A.(Civil)/789/2022 in WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 9 ORS.	MR. S C KEYAL	MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)

96	WA/229/2021 CAVT./990/2019	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
	WITH I.A.(Civil)/1509/2021 in WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
97	WA/292/2021	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
	WITH WA/148/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
	WITH WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
	WITH WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
	WITH WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
102	WA/293/2021	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MRS. K DEVI MS R P BARUAH MS S A KHALIFA	GA, ASSAM MR. I H SAIKIA (R5) MR. B BORAH (R5) MR. K KALITA (R5) MS L HMAR (R5)
103	WA/300/2021 CAVT. NO.06602/021, CAVT./660/2021	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. Versus PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
	WITH WA/6562/2021	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
	WITH WA/4333/2022	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI
106	WA/324/2021	DILIP KALITA Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	DR G J SHARMA (r-9) GA, ASSAM SC, SAD

107	WP(C)/385/2021	SADHANA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS MR. R GUPTA MS. J BHATTACHARJEE	SC, REVENUE SC, G M D A
108	WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/1559/2021 in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I.
109	WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1843/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
110	WP(C)/4840/2021	ASHOK KUMAR DAS AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A AHMED MRS. R DEVI MS. D GOSWAMI	C.G.C. MRS. R DEVI ASSTT.S.G.I.
111	WP(C)/5711/2021	M/S WARREN TEA LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. R K JOSHI MR. S AGARWAL	ASSTT.S.G.I. SC, INCOME TAX
112	WP(C)/6764/2021	DR. AMBORISH ADHYAPOK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
113	WA/2/2022	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
114	PIL/5/2022	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE
115	ITA/8/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
116	ITA/11/2022 WITH LCR 1 FILE	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL MR. H. BURAGOHAIN MS A DEVI MS. H BORAH
117	WA/13/2022	SRI SRI BIJOY KRISNA SADAN ASHRAM Versus HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE

118	PIL/15/2022	JONES INGTI KATHAR AND 19 ORS Versus THE UNION OF INDIA AND 35 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI MS N N SHARMA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, K A A C SC, ELECTION COMMISSION.
119	PIL/42/2022	ALL BARAK YOUTH STUDENTS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR F Z MAZUMDER A. CHISHI M. GOLD	MR. B CHAKRAVARTY SC, RAILWAY
120	WA/50/2022	THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 165 ORS	MR. R K D CHOUDHURY SR, GA, ASSAM	
121	WA/323/2021	KRISHNA HANDIQUE AND 102 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM
122	WA/55/2022 CAVT./775/2021	THE STATE OF ASSAM, Versus DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	MR. M U MONDAL (R-1) J ISLAM (R-1) MD H R AHMED (R-1) FOR CAVEATOR
123	WA/74/2022 CAVT. NO.01472/022, CAVT./147/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
	WITH I.A.(Civil)/473/2022 in WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
124	WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MR. S C KEYAL MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	WITH I.A.(Civil)/36/2022 in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	
125	WA/101/2022	CHANDI CHARAN GAYARI Versus THE STATE OF ASSAM AND 5 ORS	MR H BHUYAN MR K BHUYAN MR N ISLAM	SC, AG SC, FINANCE SC, PWD
126	WA/121/2022	THE UNION OF INDIA AND 3 ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
	WITH I.A.(Civil)/1025/2022 in WA/121/2022	THE UNION OF INDIA AND ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
	WITH I.A.(Civil)/3105/2022 in WA/121/2022	THE UNION OF INDIA AND 3 ORS Versus ZOKAILANA AND 14 ORS	MR S K MEDHI	MR. P D NAIR

127	WA/129/2022	UNION OF INDIA AND ANR Versus N. LUNGMUANA AND 50 ORS.	C.G.C. MR. R K D CHOUDHURY MS. L DEVI ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM
128	WA/135/2022	M/S SIOTIA STEELS LTD Versus NBCC (INDIA) LTD AND 3 ORS	MR. S P ROY MS. N RAI	MR. A THAKUR (R1) MS. J R THAKUR (R1) MR H MEDHI (R1) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. GA, ASSAM
129	WA/140/2022	UBC/75 NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	
130	WA/146/2022	AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
131	WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)
	WITH I.A.(Civil)/1568/2021 in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
132	WA/166/2022	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	GA, ASSAM MR. A GANGULY (r-5 to 7) MR A NATH (R2.1, R2.2., R4.1) MR A R BHUYAN (r-1) MR. M A I HUSSAIN (r-1) MR. N J MEDHI (R2.1, R2.2., R4.1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)
	WITH I.A.(Civil)/1372/2022 in WA/166/2022	THE UNION OF INDIA AND 2 ORS. Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI DR. B N GOGOI	GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MR. M A I HUSSAIN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI MR. J K DAS (r-5 to 7) SC, REVENUE
133	WA/167/2022 CAVT. NO.05232/022, WITH LCR, CAVT./523/2022	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION Versus TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
134	WA/170/2022	MANIK SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	GA, ASSAM MR P NAYAK (r-2 & 4)

135	WA/177/2022	QUAZI ATIQRUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS. F	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR MS. F H AHMED MR S ISLAM	GA, ASSAM MRS. R DEVI (R-5,6,7) ASSTT.S.G.I.
136	WA/184/2022	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM
137	WA/185/2022	SRI KAMALA KANTA PHUKAN @ KAMALA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINHA MR. M K NEOG MR. B KUMAR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS SC, SEC. EDU.
WITH				
138	WA/260/2019	SRI MANTU CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA	MR. JYOTIRMOY ROY (R-4,5) MR. R HAZARIKA (R-4,5) MR D DAS (R-4,5)
139	WA/186/2022	THE STATE OF ASSAM AND 4 ORS. Versus DIPANKAR GOGOI AND 792 ORS	MR. D SAIKIA, AG, ASSAM SC, SEC. EDU. SC. EDU.	MR. T DAS (r-817-821) MS D BORGOHAIN MS D BORGOHAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689) MR. S BISWAKARMA MR. M ALOM (r-793-816)
WITH				
140	WA/215/2022	BANJIT BAISHYA AND 231 ORS. Versus DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	MR. D SAIKIA,GA,ASSAM (R-793) MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH SC, SEC. EDU.
WITH				
141	WA/222/2022	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
WITH				
	I.A.(Civil)/2926/2022 in WA/222/2022	NILAKSHI DEVI AND 59 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, RMSA MR. K N CHOUDHURY MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
WITH				
142	WA/282/2022	NIPAK BORI AND 18 ORS. Versus DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
WITH				
143	WA/283/2022	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	MR. D SAIKIA, GA, ASSAM SC, EDU
WITH				
144	WA/284/2022	RAJIB GOHAIN AND 51 ORS. Versus DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG MS. C BARMAN	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
145	WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY

	WITH I.A.(Civil)/1551/2022 in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY
146	WA/203/2022	PRODIP GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. D K KOTOKY MR B SINHA MR. N D SARMA	MR. N BORUAH SC, SEC. EDU. SR. GA, ASSAM SC, SEBA
147	WA/226/2022	MEENAKSHI SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	GA, ASSAM MR. S D PURKAYASTHA (r-6) MS. S PHUKAN (r-6) SC, SEC. EDU.
148	WA/237/2022 CAVT. NO.06652/022,	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR
149	WITH WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
150	WA/243/2022	PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY Versus THE UNION OF INDIA AND 4 ORS. B	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	MR. K K PARASAR ASSTT.S.G.I.
151	WA/254/2022	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
152	WA/275/2022	ABDUL KAYUM @ MAMUN ABUL KAYUM BHASKAR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM MR. A GANGULY (R-5) MR. S K JAIN (R-5) MR T CHHETRI (R-5)
153	WA/277/2022	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/2574/2022 in WA/277/2022	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
154	WA/278/2022 CAVT./346/2022	RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. R GOSWAMI MR. A BORUA (r-3) MS. U BHATTACHARYYA MS. N DEVI FOR CAVEATOR
155	WA/287/2022 WITH WP(C)/6867/2013 (D/O)	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
156	WITH WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
157	WITH WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
158	WA/294/2022	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM

159	WA/305/2022 CAVT./72/2021	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
	WITH I.A.(Civil)/2861/2022 in WA/305/2022	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
160	WA/327/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
161	WA/332/2022	SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
162	WA/333/2022	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
	WITH			
163	WA/334/2022	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
164	WA/344/2022	BIKRAM JIT SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MR. NAVA KUMAR KALITA	MR. K GOGOI DY.S.G.I.
165	WA/353/2022 CAVT. NO.11912/022, WITH LCR, CAVT./1191/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
166	WA/361/2022 CAVT. NO.13312/022,	M/S GAURIPUR COOP Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR
167	WA/369/2022	THE WORKMEN Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR H K DAS MR. U PATHAK	MR. U K NAIR (R-1 TO 3) MS. A VERMA (R-1 TO 3)
168	WA/373/2022	TINSUKIA MUNICIPAL BOARD AND 4 ORS. Versus ASHIM CHAKRABORTY AND 15 ORS. B	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY MR P NAYAK,SC, FINANCE DEPTT & URBAN DEVELOPMENT DEPTT.(R 15-16) SC, FINANCE
	WITH I.A.(Civil)/3473/2022 in WA/373/2022	TINSUKIA MUNICIPAL BOARD AND 4 ORS. Versus ASHIM CHAKRABORTY AND 15 ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY SC, FINANCE
	WITH			
169	WP(C)/3735/2023	ASHIM CHAKRABORTY AND 13 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM MR. S S ROY, SC, TINSUKIA MUNICIPAL BOARD (r-4 to 8) MR P NAYAK, SC, FINANCE DEPTT. & URBAN DEVELOPMENT DEPTT.(r 1- 2) MRS. R B BORAH, Jr. GA, ASSAM

170	WA/397/2022 CAVT. NO.14312/022,	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. A B T HAQUE MS M KAKOTY (R-5) SC, PWD FOR CAVEATOR
171	WP(C)/489/2022	M/S RATHI TRADERS AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	WITH			
172	WP(C)/4085/2021	M/S CHUNNILAL BOTHRA AND SONS Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR S J SAIKIA MR A DAS (R-5)
	WITH			
173	WP(C)/4100/2021	M/S JAISWAL TRADING AND ANR Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-4) MR A DAS (R-4)
	WITH			
174	WP(C)/4151/2021	HEMKARAN STORES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
175	WP(C)/4166/2021	VIJAY TRADING CO. Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
176	WP(C)/4168/2021	MOTILAL GYANCHAND AND ANR Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
177	WP(C)/4170/2021	M/S SOCIETY SOAP WORKS AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
178	WP(C)/4173/2021	MAHABIR PRASAD MAHENDRA KUMAR Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)

179	WITH WP(C)/4327/2021	GUNCHAND DALCHAND Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
180	WITH WP(C)/5107/2021	ABHAY ASSOCIATES AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
181	WITH WP(C)/7236/2021	M/S LUNAKARAN NANDKISHORE AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
182	WITH WP(C)/495/2022	TOLARAM SURENDAR KUMAR KUNDALIA AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
183	WITH WP(C)/5725/2022	M/S MCLEOD RUSSEL INDIA LIMITED Versus UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR. S C KEYAL (r-3) MR H GUPTA ASSTT.S.G.I.
184	WP(C)/1203/2022	SABITA PHUKAN MAJUMDAR AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4)
185	WP(C)/2342/2022	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
186	WP(C)/2495/2022	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY (r-7) MR. M MORE MR. A BORPUZARI MR. P K SHARMA
187	WP(C)/7297/2022	MD REZZAK ALI @ REZZAK KHAN AND 3 ORS Versus THE PRINCIPAL SECRETARY / COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, APDCL MR. P N GOSWAMI, ADDL. ADVOCATE GENERAL, ASSAM MR S P DAS
188	C.Ex.App./1/2023	COMMISSIONER,CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL DY.S.G.I.	MR. K BAISHYA
189	WITH C.Ex.App./3/2019	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	MR. K BAISHYA MR. K BAISHYA
190	ITA/1/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. S S ROY

191	WITH ITA/2/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. JYOTIRMOY ROY MR. JYOTIRMOY ROY MR. S S ROY
192	WITH ITA/7/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LTD.	MR. S SARMA MR. R S MISHRA	
193	WITH ITA/8/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S CHETIA	
194	ITA/3/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LTD.	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
195	WITH ITA/6/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LIMITED	MR. S C KEYAL	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
196	ITA/4/2023	SINU SONTHALIA Versus PRINCIPAL COMMISSIONER OF INCOME TAX	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
197	WA/17/2023 CAVT. NO.15512/022,	THE FOOD CORPORATION OF INDIA AND 5 ORS. Versus MAYUR DUTTA	MR. K N CHOUDHURY MR B K SINGH MR. M SARMA MR D AKRAM	GA, ASSAM MR. U K NAIR MS. N DEY MR. N BORPATRAGOHAIN FOR CAVEATOR
198	WA/53/2023 CAVT. NO.13752/022,	KABINDRA PRASAD SARMA AND ANR Versus THE STATE OF ASSAM AND 67 ORS.	MR D K MISHRA MR. M MORE MR. A BORPUZARI	GA, ASSAM MR. R C SAIKIA MR B SARMAH (r-26) MR G PATHAK (r-26) FOR CAVEATOR SC, REVENUE
199	WA/57/2023	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS. (C)	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
200	WA/60/2023	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR Versus THE UNION OF INDIA AND 7 ORS . B	MR. K GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA DY.S.G.I. SC, PNB
201	WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
202	WA/104/2023	SULTAN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, RMSA SC, SEC. EDU.
203	WA/107/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus MUKUT DAS AND 2 ORS. E	MR. U K NAIR MR H K DAS MR. U PATHAK MR N K SARMA	MR. K N CHOUDHURY SC, APDCL MR. J PATOWARY MS N MAHANTA N GAUTAM
204	WITH WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	MR S MUKTAR (R1) SC, APDCL

	WITH I.A.(Civil)/2026/2023 in WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	SC, APDCL
205	WA/112/2023 CAVT./77/2023	THE STATE OF ASSAM AND 4 ORS. Versus PRADIP BARMAN E	GA, ASSAM	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA FOR CAVEATOR
206	WA/119/2023	SANOWAR HUSSAIN Versus IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE
207	WA/142/2023	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MR. A AHMED (r-1) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS. D GOSWAMI (r-1) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) DY.S.G.I. SC, U G C
208	WITH WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E MS. B CHOUDHURY (r-3) MR. A AHMED (r-6) MR. S K MEDHI MR. P. CHOUDHURY (r-3) MS. D GOSWAMI (r-6) SC, IITG MS ANKITA SAHARIA (r-6) DY.S.G.I. SC, U G C
	WITH I.A.(Civil)/3227/2022 in WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
	WITH I.A.(Civil)/3591/2022 in WA/350/2022	DIPANKAR DAS Versus SUNIRMAL BHATTACHARJEE AND 5 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	SC, A I C T E MR K K MAHANTA (Sr. Advocate) MR. S K MEDHI MS N BEGUM SC, IITG SC, U G C
209	WA/146/2023	SAFIQUR RAHMAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. N ISLAM MR A B DEY MR. T K DEY MR. S SUTRADHAR	GA, ASSAM MS. D S NEOG, SC, IRRIGATION DEPTT.
210	WA/155/2023	SUNITA AGARWAL Versus M/S SREE MAA MULTI KITCHEN AND RESTAURANT AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR. N ALAM (R-1) SC, APDCL MR K JAIN (R-1)

211	WA/167/2023 CAVT. NO.04812/023, CAVT./481/2023	RANJAN KUMAR CHAKRABORTY Versus SANJIB KUMAR TALUKDAR ANDN 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	MR. B D GOSWAMI (R-1) MR. J M GOGOI SC, SEC. EDU. FOR CAVEATOR
212	WA/172/2023	MAMONI PAHADI @ MAMONI PAHADI MILI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E
213	WA/210/2023	ASSAM SANGRAMI CHAH SRAMIK SANGHA Versus THE MANAGEMENT OF KONDOLI TEA ESTATE AND ANR	MR B D DAS MR H K SARMA MRS R DEKA MR. S DAS MRS. R T DAS MR. N BORUAH MS. D BARUAH	MR A SARMA MR. K KALITA (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1)
214	WA/221/2023	BIPUL DUTTA Versus THE STATE OF ASSAM AND 3 ORS. H	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU SC, FINANCE
215	WA/241/2023	BAPPA CHAKRABORTY Versus THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION	MR A DASGUPTA MS B DAS	DY.S.G.I.
216	WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA	GA, MIZORAM	
	WITH I.A.(Civil)/2048/2023 in WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA		
217	WA/277/2023	NARENDRA SINGH Versus UNION OF INDIA AND 4 ORS.	MR. Y S MANNAN MS N DEKARAJA	MR. K K PARASAR DY.S.G.I.
218	WA/323/2023 CAVT. NO.07102/023, CAVT./710/2023	DINESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM MS S DAS FOR CAVEATOR
219	WA/324/2023	O.N.G.C. CONTRACTUAL LABOUR UNION Versus OIL AND NATURAL GAS CORPORATION LIMITED AND ANR.	MR. A D GUPTA MS B DAS	MR G N SAHEWALLA MS N K DEVI MR N ANIX SINGH DY.S.G.I.
220	WA/372/2023 CAVT. NO.08502/023,	THE MANAGING COMMITTEE OF CHAPANALA CO-OPERATIVE SOCIETY LTD. Versus SRI LAMBUDHAR GOGOI AND 6 ORS	MR R K DUTTA MS. P SAHARIA MR. J K BORDOLOI	SC, CO OP GA, ASSAM MR. P MAHANTA MR. R B GOHAIN FOR CAVEATOR
221	WA/378/2023	CHAIRMAN AND MANAGING DIRECTOR GAIL (INDIA) LTD. AND ANR. Versus MD. MASTOPHA AHMED AND 3 ORS. B	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. M K CHOUDHURY (r-1) MR. A BARKATAKI (r-1) MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4) MR P BHARDWAJ (r-1) MR. M SARMA (r-1) MR. M R CHOUDHURY (R-4) MR K KASHYAB (R-4) MS L HMAR (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE

WITH

I.A.(Civil)/2982/2023
in WA/378/2023

CHAIRMAN AND MANAGING DIRECTOR
GAIL (INDIA) LTD. AND ANR.

Versus

MD. MASTOPHA AHMED AND 3 ORS. B

MR. S MITRA
MR A K BORO
MR. R. RAMEEZ
MR S.MITRA

MR. M K CHOUDHURY (r-1)
MR. A BARKATAKI (r-1)
MR. I H SAIKIA (R-4)
MR. B BORAH (R-4)
MR. K KALITA (R-4)
MR P BHARDWAJ (r-1)
MR. M SARMA (r-1)
MR. M R CHOUDHURY (R-4)
MR K KASHYAB (R-4)
MS L HMAR (R-4)
DY.S.G.I.
SC, INDUSTRIES AND
COMMERCE

222 WA/379/2023

DEPANJAN SARMA

Versus

STATE OF ASSAM AND 3 ORS.

MR. A GANGULY
MR. A DHANUKA

MR. D SAIKIA, AG, ASSAM
SC, N M C
SC, HEALTH

223 WA/436/2023
CAVT. NO.12942/023,
CAVT./1294/2023

BACCHU DUTTA

Versus

THE STATE OF ASSAM AND 4 ORS.

MR. J I BORBHUIYA
MR. L MOHAN
MRS. K H CHOUDHURY

MR. P MAHANTA
SC, IWT
FOR CAVEATOR

224 WA/451/2023

SOKINA KHATUN AND 6 ORS.

Versus

THE STATE OF ASSAM AND 3 ORS.

MS. R CHOUDHURY
MR. A H M R CHOUDHURY
MS. B. HAZARIKA

GA, ASSAM
SC, REVENUE

225 WP(C)/3589/2023
CAVT. NO.06262/023,
WITH OFFICE NOTE,
CAVT./626/2023

UNION OF INDIA AND 3 ORS

Versus

BANSHIDHAR MOHAPATRA

MR. B CHAKRAVARTY

MR. S C KEYAL
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[FROM 05-02-2024 TO 01-03-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

DIVISION BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2410/2017 WITH LCR	OSMAN ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
2	WP(C)/5132/2017 WITH LCR	FOYZ UDDIN ALIAS FOYZ UDDIN MIAH Versus THE UNION OF INDIA and 4 ORS.	MR.B CHAKRABORTY MR.L MOHAN MR.S ROY MS.F BEGUM	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/5186/2017 WITH LCR	NITAI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MS.S BISWAS	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/5238/2017 WITH LCR	SAILENDRA DEBNATH Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/5317/2017 WITH LCR	ROFIQUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/5337/2017 WITH LCR	ASIT KUMAR SEAL @ ASIT SEAL @ ASHIT KUMAR SIL Versus THE UNION OF INDIA and 4 ORS.	MR. F A LASKAR MR. H R CHOUDHURY MR. S M RAHMAN	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/5425/2017 WITH LCR	AHIA ALAM @ MISS. AHIYA ALAM @ YAHIDA ALAM Versus THE UNION OF INDIA and 4 ORS.	MR.J ISLAM MR.A AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/6574/2017 WITH LCR	MD. SAHED ALI Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MD.B ISLAM MR.S HUSSAIN MS.S DAS MR.T AHMED	ASSTT.S.G.I.
9	WP(C)/669/2018 WITH LCR	BINDHYA NAMASUDRA @ BINDHA NAMASUDRA Versus THE UNION OF INDIA AND 3 ORS	MR B K SINGH MS. A BEGUM MS. M BORA	GA, ASSAM SC, NRC, A VERMA ASSTT.S.G.I. SC, ECI, D BARUAH
10	WP(C)/746/2018 WITH LCR	MOYJAN BIBI @ MOYJAN NESSA Versus UNION OF INDIA AND 6 ORS.	MR R HUSSAIN MS K. DAS MR. A K ROY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T. MR J PAYENG
11	WP(C)/926/2018 WITH LCR	SURATJAN NESSA @ SARATJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR M HOQUE MR. S H SIKDAR	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.

12	WP(C)/952/2018 WITH LCR	RUP BHANU Versus THE UNION OF INDIA AND 6 ORS	MR. A MOTIN MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. E HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
13	WP(C)/1175/2018 WITH LCR	REJIA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS MR B K SARMA	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
14	WP(C)/1191/2018 WITH LCR	INNOS ALI @ INNOS Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. N UDDIN MD A ALI MR N AHMED	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
15	WP(C)/1409/2018 WITH LCR	MD SIBAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH SC. BTC
16	WP(C)/2258/2018	UNION OF INDIA AND 2 ORS. Versus DWIPENDRA NATH SHARMA	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA MR. S DUTTA MR. R K D CHOUDHURY MR S CHOUDHURY MR. A BHATTACHARJEE
17	WP(C)/4560/2018 WITH LCR	HANUFA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. C KALITA MS K GOGOI MR S ISLAM MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/7391/2018 WITH LCR	KARIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS. D GHOSH MR. M ISLAM MS. M BARMAN MS K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/5466/2019 WITH LCR	MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/5479/2019 WITH LCR	HAKIM UDDIN KHANDAKAR @ HAKIM ALI KHANDAKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/5591/2019 WITH LCR	AYNAL HOQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI	ASSTT.S.G.I.
22	WP(C)/5593/2019 WITH LCR	MD. CHATER ALI @ SUTTER ALI Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/6239/2019 WITH LCR	TAZUDDIN @ TAJ UDDIN Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/6500/2019	RATNADEEP DUTTA ROY Versus THE UNION OF INDIA AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MR S CHAKRABORTY SC, NF RLY
25	WP(C)/7961/2019 WITH LCR	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WP(C)/8605/2019 WITH LCR	ALEYA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

27	WP(C)/2305/2020 WITH LCR	JOBEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR H BETALA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	WP(C)/3873/2020 WITH LCR	AMIRUDDIN SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, NRC ASSTT.S.G.I. SC, ECI
29	WP(C)/5050/2020 WITH LCR	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/5189/2020 WITH LCR	AZIM UDDIN AHMED Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/5191/2020 WITH LCR	KADHBANU NESSA @ KADHBANU Versus THE UNION OF INDIA AND 9 ORS.	MR. M HUSSAIN MD. I H KHAN MR M U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/5200/2020 WITH LCR	MADAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MR. D J BORAH	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/5212/2020 WITH LCR	TAHURA KHATUN @ JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/5312/2020 WITH LCR	SITUL MULLAH @ SITOL MIA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	WP(C)/5328/2020 WITH LCR	FULJAN NESSA @ JAMELA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/5329/2020 WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	WP(C)/5368/2020 WITH LCR	REJIA KHATUN @ REJIA BEGUM @ REJIYA BEWA Versus THE UNION OF INDIA AND 5 ORS	MR. A HUSSAIN MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	WP(C)/5376/2020 WITH LCR	SUMITRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR P BHARDWAJ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
39	WP(C)/5452/2020 WITH LCR	RAINA BEGUM @ SAINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WP(C)/5493/2020 WITH LCR	JOYNAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
41	WP(C)/5496/2020 WITH LCR	SHAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. M ISLAM MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

42	WP(C)/5522/2020	PANKAJ MAZUMDAR AND 265 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR	ASSTT.S.G.I.
43	WP(C)/5559/2020 WITH LCR	GOUTAM BISWAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
44	WP(C)/5581/2020 WITH LCR	BATASHI NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
45	WP(C)/5585/2020 WITH LCR	ABDUL SALAM Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
46	WP(C)/5602/2020 WITH LCR	ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
47	WP(C)/5658/2020 WITH LCR	ABDUL SUBUR Versus UNION OF INDIA AND 9 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
48	WP(C)/5659/2020 WITH LCR	MUSSTT SUFIA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
49	WP(C)/5661/2020 WITH LCR	MAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
50	WP(C)/5669/2020 WITH LCR	SAYED ALI SK Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
51	WP(C)/5684/2020 WITH LCR	NOBIRON NESSA Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
52	WP(C)/5693/2020 WITH LCR	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR A ALI MS. M KHATUN MS D DUTTA MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/762/2021 in WP(C)/5693/2020	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC SC, ECI SC, F.T
53	WP(C)/5734/2020 WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
54	WP(C)/5788/2020 WITH LCR	KHUDEJA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
55	WP(C)/5797/2020 WITH LCR	MUSSTT AKLILMA KHATUN @ AKLIMA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

56	WP(C)/4/2021 WITH LCR	MOYMANA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
57	WP(C)/11/2021 WITH LCR	MALU MIAH Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
58	WP(C)/38/2021 WITH LCR	MUSSTT. RAMISHA KHATOON @ RAMISA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
59	WP(C)/40/2021 WITH LCR	AMBIA KHATUN @ UMBIA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR A REHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
60	WP(C)/41/2021 WITH LCR	AYMANA NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
61	WP(C)/123/2021 WITH LCR	ROWSHONARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
62	WP(C)/127/2021 WITH LCR	ALIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
63	WP(C)/169/2021 WITH LCR	NUR BHANU Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. M A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
64	WP(C)/178/2021 WITH LCR	BADRUL HOQUE Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
65	WP(C)/197/2021 WITH LCR	LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
66	WP(C)/298/2021 WITH LCR	BAHARJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
67	WP(C)/303/2021 WITH LCR	RAHIMAN NESSA @ RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MS. M PAUL MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
68	WP(C)/306/2021	SABURA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	GA, ASSAM
	WITH I.A.(Civil)/2251/2023 in WP(C)/306/2021	SABURA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. S A AHMED MS F AHMED	GA, ASSAM
69	WP(C)/309/2021 WITH LCR	HASINA BIBI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

70	WP(C)/597/2021 WITH LCR	NUR HUSSAIN @ NUR HOSEN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
71	WP(C)/676/2021 WITH LCR	SUMAN DAS Versus THE STATE OF ASSAM AND 7 ORS	DR. B N GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
72	WP(C)/724/2021 WITH LCR	MUSSTT REJINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S SUTRADHAR MR H ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
73	WP(C)/730/2021 WITH LCR	RASHID ALI @ RASHID SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR MR K TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
74	WP(C)/752/2021 WITH LCR	SAKINA KHATUN @ SOKHILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
75	WP(C)/928/2021 WITH LCR	MANINDRA DAS Versus THE UNION OF INDIA AND 7 ORS	MR B ACHARYYA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
76	WP(C)/968/2021 WITH LCR	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. A T SARKAR SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/1075/2021 in WP(C)/968/2021	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
77	WP(C)/1349/2021 WITH LCR	KANCHAN ROY @ KANCHAN RAY Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. K SINGHA MR. S D ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
78	WP(C)/3091/2021	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.
	WITH			
79	WP(C)/1886/2020	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF	S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MRS. A GAYAN MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I.
	WITH			
80	WP(C)/2914/2021	MUSSTT AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. A CHETRY MR F HAQUE MR A CHAKRABORTY	MR. A MANNAF MS. B SARMA (R-1,3,4,5) ASSTT.S.G.I.

81	WP(C)/3522/2021 WITH LCR	ABUL HUSSAIN LASKAR @ ABUL HUSSAIN BARBHUIYA Versus THE UNION OF INDIA AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
82	WP(C)/3584/2021 WITH LCR	RIAZUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
83	WP(C)/5697/2021	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
84	WP(C)/5866/2021	UNION OF INDIA AND 5 ORS. Versus ANIL KUMAR SHARMA AND ANR.	SC, GST	MR M CHANDA MR. S DUTTA MR S CHOUDHURY
85	WP(C)/6047/2021 WITH WP(C)/2862/2019 (D/O), LCR	JAHURA KHATUN @ JOHARA BIBI @ JAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MR S HOQUE MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
86	WP(C)/5787/2020 WITH LCR	SAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MR S HOQUE MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
87	WP(C)/6167/2021 WITH LCR	CHAHARA BBEGUM @ SAHERA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
88	WP(C)/6337/2021 WITH LCR 2 NOS.	SURIYA BHANU NESSA @ SURJYA BHANU@ SURJYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
89	WP(C)/5530/2021	KADBHANU NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
90	WP(C)/6840/2021 WITH LCR	SOBURA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
91	WP(C)/1/2022 WITH LCR	MD. ANAM UDDIN BARBHUIYA Versus UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
92	Review.Pet./3/2022 WITH WP(C)/7563/2018 (D/O), LCR	ASHAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
93	WP(C)/6/2022 WITH LCR	KADBHANU Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR	GA, ASSAM SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI
94	WP(C)/25/2022 WITH LCR	MD. ABDUL SAHID @ ABDUL SHAHID Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC SC, F.T SC, ECI ASSTT.S.G.I.
95	WP(C)/1527/2022 WITH LCR	WAHAB ALI @ OHAB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
96	WP(C)/1714/2022 WITH LCR	MAJAR ALI @ MAJAM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H BHUYAN MR K BHUYAN MR. H A AHMED MR. L KHAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

97	WP(C)/4039/2022 WITH LCR	HARENDRA CHANDRA BARMAN @ HARENDRA BARMAN @ HAREN BARMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
98	WP(C)/7915/2022	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
99	WITH WP(C)/3409/2021 WITH LCR	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
100	WP(C)/142/2023 WITH LCR	MD. SONA MIYA Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[FROM 05-02-2024 TO 01-03-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

SPECIAL DIVISION BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./2/2017 8 Y 7 M 28 D :CRL.A. 265/2015(D/O), WITH LCR 6 FILES, P.B.-2	SRI RANTU MAHILI and 2 ORS Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR. A AHMED MR.M BORGHAIN MR.S BOIRAGI	MR. M SMITH, AMICUS CURIAE(R-2) PP, ASSAM
2	Crl.A./403/2017 6 Y 5 M 29 D :WITH LCR 5 FILES, P.B.-2 WITH I.A.(Crl.)/100/2019 in Crl.A./403/2017	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. B CHOWDHURY MR. A Z AHMED	MR. L R MAZUMDER(R-2) MR I HUSSAIN PP, ASSAM
	WITH I.A.(Crl.)/100/2019 in Crl.A./403/2017	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. A Y CHOUDHURY MR. N H LASKAR	PP, ASSAM
3	Crl.A./409/2017	AZAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MR.W RAHMAN MR B CHOUHDURY MR. A Z AHMED MS.S RASUL MS.R CHETRI	PP, ASSAM
4	CRL.A(J)/7/2018 6 Y 2 M 29 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	PRAFULLA CHANDRA KALITA Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
5	CRL.A(J)/20/2018 11 Y 6 M 20 D :WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM
6	CRL.A(J)/33/2018 6 Y 3 M 9 D :WITH LCR 4 FILES, P.B.-2	PARBINA BEGUM Versus THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
7	Crl.A./48/2018 WITH LCR 6 FILES, P.B.-2	GANESH TANTI Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM
8	CRL.A(J)/66/2018 8 Y 0 M 17 D :WITH LCR 3 FILES, P.B.-2	ABHIJIT PAUL Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
9	Crl.A./174/2018 WITH LCR 6 FILES, P.B.-2	MAHMUDA KHATUN Versus THE STATE OF ASSAM AND 2 ORS.	MR A K BHUYAN MR M RAHMAN MR A SHARMA	MR. M H RAJBARBHUIYAN (R2 & 3) MS. S RASUL (R2 & 3) PP, ASSAM MR. A BORAH (R2 & 3)

10	CrI.A./205/2018 WITH OFFICE NOTE, P.B.-2	SMT BORMOTY PANGGENG Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. M PERTIN MR. S K DEORI MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG MS. SOMILA MR. D KAMDUK MR. K DABI	PP, A P
11	CRL.A(J)/88/2019 <u>13 Y 4 M 24 D</u> :WITH LCR 5 FILES, P.B.-2	UTTAM DIBRA Versus THE STATE OF ASSAM	MR. NURUL HASAN, AMICUS CURIAE	PP, ASSAM
12	CRL.A(J)/101/2019 <u>4 Y 8 M 9 D</u> :WITH LCR 4 FILES, P.B.-2 WITH	TAKLU GHATOWAR Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/100/2019 <u>4 Y 8 M 9 D</u> :	MONGLU CHOOTAL Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/109/2019 <u>4 Y 7 M 17 D</u> :WITH LCR 7 FILES, P.B.-2	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
15	CrI.A./116/2019 WITH LCR 5 FILES, P.B.-2	SRI HOREN GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. M BISWAS MR. N MAHAJAN MS M DAS	PP, ASSAM
16	CRL.A(J)/116/2019 <u>7 Y 10 M 10 D</u> :WITH LCR 4 FILES, P.B.-2	GANESH MANKI MUNDA Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
17	CRL.A(J)/118/2019 <u>4 Y 7 M 19 D</u> :WITH LCR 5 FILES, P.B.-2	RAJENDRA CHETRY Versus THE STATE OF ASSAM AND ANR.	MR HARISH GUPTA, AMICUS CURIAE	PP, ASSAM
18	I.A.(CrI.)/125/2019 WITH LCR 7 FILES, P.B.-2 in CrI.A./70/2018 WITH CrI.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR SHRI BHARAT BORA Versus STATE OF ASSAM	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM PP, ASSAM
19	CrI.A./127/2019 WITH LCR 4 FILES, P.B.-2	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MD. A. HUSSAIN	PP, ASSAM
20	CrI.A./135/2019 WITH LCR 4 FILES, P.B.-2	SRI BIDHU BHUSAN DAS Versus MALAY DAS AND 5 ORS	MR. B P SINHA	MR. B M CHOUDHURY MS. S. JAHAN, ADDL PP,ASSAM(R-6)
21	CrI.A./138/2019 WITH LCR 8 FILES, P.B.-2	MD MUJAHIDUL ISLAM Versus MD KHAJA ALOM AND ANR.	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY	MR. T J MAHANTA MR. T GOGOI

22	Crl.A./164/2019 5 Y 1 M 22 D :WITH LCR 5 FILES, P.B.-2	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM	MR. B CHETRI (r-2) MR. P SHARMAH(R-2) MRS H M PHUKAN(R-2) MR. M BHATTARAI (r-2) MR P BHATTACHARJYA (r-2) PP, ASSAM MS. C DEVI(R-2)
	WITH			
23	CRL.A(J)/33/2019 5 Y 1 M 22 D :	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. KAUSHIK GOSWAMI, AMICUS CURIAE	PP, ASSAM
24	Crl.A./188/2019 WITH LCR 5 FILES, P.B.-2	AMZAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. D BORA	MD. A. RASHID MR. M HUSSAIN PP, ASSAM
25	Crl.A./189/2019 WITH OFFICE NOTE, WITH LCR 5 FILES, P.B.-2	MOHAN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR R ISLAM	MR G KAKOTI (R4 & R6) MR. P THAKURIA (R4 & R6) MR. D KHAKHALARY (R4 & R6) PP, ASSAM
26	Crl.A./199/2019 WITH LCR 5 FILES, P.B.-2	SRI PAPU SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	MS B SHARMA, AMICUS CURIAE PP, ASSAM
27	Crl.A./201/2019 WITH LCR 4 FILES, P.B.-3	ABDUL RAFIK @ ABDUL RAFIQUE AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR M AHMED MR. A HUSSAIN MR. N MAHAJAN	PP, ASSAM
28	Crl.A./229/2019 WITH LCR 5 FILES, P.B.-2	SRI KALYAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N K KALITA MR. D K BAIDYA MS. C CHOUDHURY MR D GOGOI MR. V A CHOWDHURY MS P DASGUPTA	MR. S P SHARMA(R-2) MR A SARMA(R-2) MS U SHARMA(R-2) PP, ASSAM
29	Crl.A./271/2019 WITH LCR 4 FILES, P.B.-2	JIAUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
30	Crl.A./277/2019 4 Y 10 M 25 D :WITH LCR 4 FILES, P.B.-2	SRI ROBINSON HASDA Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA MS M BAISHYA	MS. B SARMA, AMICUS CURIAE(R-2) PP, ASSAM
31	Crl.A./281/2019 WITH LCR 5 FILES, P.B.-2	MUSSTT ANJU BIBI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR. J KALITA MR. D PEGU PP, ASSAM
32	Crl.A./298/2019 WITH LCR 4 FILES, P.B.-2	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/642/2019 in Crl.A./298/2019	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
33	Crl.A./299/2019 WITH LCR 5 FILES, P.B.-2	INNAS ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR. I A HAZARIKA MR. H ALI PP, ASSAM
34	Crl.A./302/2019 WITH LCR 5 FILES, P.B.-2	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM

	WITH I.A.(CrI.)/665/2019 in CrI.A./302/2019	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
35	CrI.A./334/2019 WITH LCR 4 FILES, P.B.-2	BIJOY KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. A H ALAMGIR MR. A H ALAMGIR PP, ASSAM
36	CrI.A./352/2019 <u>7 Y 6 M 28 D</u> :	SRI JOGESH RABHA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM MS. B SHARMA, AMICUS CURIAE(R-2)
37	CrI.A./363/2019 WITH LCR	SONABASI BISWAS Versus THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
	WITH			
38	CrI.A./410/2019	SRI SIBASHI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. N M DEKA	PP, ASSAM MR. C GOSWAMI (R2,R3,R4) MR. N CHAKRAVORTY (R2,R3,R4)
39	CrI.A./370/2019 WITH LCR 4 FILES, P.B.-2	HUSSAIN AHMED Versus THE STATE OF ASSAM and 5 ORS	MR H R A CHOUDHURY MR. A AHMED	MR B BURAGOHAJIN MR D TALUKDAR (R2, R4, R5) MR. M U MONDAL(R3) MR. M U MONDAL(R3) MR. P K GOGOI MS. N NASRIN(R3) MS. N NASRIN(R3) MRS. P GOSWAMI (R2,R4 & R5) MD. I H KHAN(R3) MD. I H KHAN(R3) MS B GOSWAMI (R2, R4, R5) PP, ASSAM
40	CrI.A./389/2019 WITH LCR 6 FILES, P.B.-2	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
41	CrI.A./391/2019 <u>4 Y 5 M 9 D</u> :WITH LCR 5 FILES, P.B.-2	BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. M BISWAS (P4) MR. A BARUAH (P-4) MR. B HALDAR (P 2,3) MR. T CHUTIA (P-4) MR. A AHMED (P 2,3) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS M DAS (P-4) S K DAS (P-4) MS. I THAKURIA (P2, P3)	MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM
42	CrI.A./402/2019 WITH LCR 5 FILES, P.B.-2	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, ASLSA PP, ASSAM
43	CrI.A./405/2019 <u>4 Y 5 M 28 D</u> :WITH LCR 6 FILES, P.B.-2	BAPON KAR Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. B KONWAR MR D DEKA PP, ASSAM

44	CrI.A./413/2019 4 Y 6 M 2 D :WITH LCR 5 FILES, P.B.-2	SHRI RUPANTAR MORAN AND ANR Versus STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN	PP, ASSAM
	WITH I.A.(CrI.)/908/2019 in CrI.A./413/2019	SHRI RUPANTAR MORAN Versus STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
45	CrI.A./417/2019 WITH LCR 4 FILES, P.B.-2	KHOIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS P BARUAH MR. D C C PHUKAN T KAKATI PP, ASSAM
46	CrI.A./421/2019 WITH LCR 4 FILES, P.B.-2	SRI NAREN CHANDRA HALOI Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR. N BORUAH MS B GOSWAMI	PP, ASSAM
47	CrI.A./442/2019 WITH CASE DIARY(SCANNED COPY)	BRAHMACHARIMAYUM ANGOUBI SHARMA Versus NATIONAL INVESTIGATION AGENCY	MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
48	CrI.A./456/2019 WITH LCR 6 FILES, P.B.-2	SRI SWAPAN DEB Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN MR. M ISLAM	PP, ASSAM
49	CrI.A./1/2020 4 Y 2 M 16 D :WITH LCR 5 FILES, P.B.-2	MD. ABUL KALAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. L GOGOI MR. N MAHAJAN	MRS. P B BORDOLOI MR. P K DAS MS. W SULTANA PP, ASSAM
50	CRL.A(J)/5/2020 5 Y 4 M 16 D :WITH LCR 5 FILES, P.B.-2	SAJAN MURA Versus THE STATE OF ASSAM	MR. A KALITA, AMICUS CURIAE	PP, ASSAM
51	CRL.A(J)/12/2020 WITH LCR 5 FILES, P.B.-2	SUNIL MANKI MURA Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
52	CRL.A(J)/19/2020 4 Y 6 M 21 D :WITH LCR 4 FILES, P.B.-2	BUWAJ HORO Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
53	CRL.A(J)/21/2020 4 Y 6 M 20 D :WITH LCR 4 FILES, P.B.-2	KUTU TELIPATHAR Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
54	CRL.A(J)/23/2020 4 Y 5 M 20 D :WITH LCR 5 FILES, P.B.-2	PABITRA KALITA Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
55	CRL.A(J)/30/2020 5 Y 11 M 11 D :WITH LCR 5 FILES, P.B.-2	DEEP NUNIA @ CHOTO LAIKA Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
56	CRL.A(J)/33/2020 4 Y 6 M 0 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	RATHEY TOPNO AND 2 ORS. Versus THE STATE OF ASSAM	MR. N K BARUA, AMICUS CURIAE	MR. R SARMA, AMICUS CURIAE (R-2) PP, ASSAM
57	CRL.A(J)/35/2020 4 Y 6 M 9 D :WITH LCR 4 FILES, P.B.-2	ASHISH KARMAKAR Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
58	CRL.A(J)/38/2020 4 Y 5 M 23 D :WITH LCR 5 FILES, P.B.-2	PANDEY MUNDA Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
59	CRL.A(J)/39/2020 4 Y 6 M 7 D :WITH LCR 5 FILES, P.B.-2	RATNA BAHADUR CHETRI Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
60	CRL.A(J)/41/2020 4 Y 5 M 24 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	CHARITRA HALOI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
61	CrI.A./42/2020 WITH LCR 8 FILES, P.B.-2	SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM

62	CRL.A(J)/42/2020 4 Y 5 M 28 D :WITH LCR 4 FILES, P.B.-2	SHANKAR GAUTAM Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
63	CRL.A(J)/52/2020 10 Y 3 M 27 D :WITH LCR 5 FILES, P.B.-2	BUDHIRAM MARDI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE MR. B BARUAH MR. B BARUAH MR S HUSSAIN	PP, ASSAM
	WITH I.A.(CrI.)/154/2023 in CRL.A(J)/52/2020	BUDHIRAM MARDI Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
64	CRL.A(J)/53/2020 6 Y 9 M 14 D :WITH LCR 3 FILES, P.B.-2	RAJU PATRA Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
65	CRL.A(J)/54/2020 6 Y 1 M 18 D :WITH LCR 3 FILES, P.B.-2	NANTU NATH Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
66	CRL.A(J)/65/2020 4 Y 4 M 13 D :WITH LCR 5 FILES, P.B.-2	JITEN GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
67	CRL.A(J)/66/2020 5 Y 5 M 17 D :WITH LCR	RAJA RABI DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
68	CrI.A./68/2020 WITH LCR 6 FILES, P.B.-2	SHRI HARUN LAKRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. B DEKA MR J JOHN MR. A KAKATI	PP, ASSAM
69	CrI.A./70/2020 WITH LCR 5 FILES, P.B.-2	SRI SHABILAL CHETRY Versus THE STATE OF ASSAM	MR. S DAS MR. N BORUAH MR K DAS	PP, ASSAM
70	CRL.A(J)/71/2020 4 Y 2 M 8 D :WITH LCR 4 FILES, P.B.-2	SANJIB MAHANTI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
71	CrI.A./72/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	SANKAR BAKTI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM
72	CRL.A(J)/73/2020 4 Y 2 M 10 D :WITH LCR 5 FILES, P.B.-2	SANTOK HANS Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
73	CrI.A./73/2020 WITH LCR 5 FILES, P.B.-2	SRI RAJEN SINGH Versus THE STATE OF ASSAM AND ANR	MR. R DE MS. K JAIN	PP, ASSAM
74	CRL.A(J)/76/2020 5 Y 4 M 20 D :WITH LCR 5 FILES, P.B.-2	SANTIUS KUJUR Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
75	CRL.A(J)/77/2020 4 Y 1 M 29 D :WITH LCR 4 FILES, P.B.-2	BISHNU URANGIA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
76	CrI.A./78/2020 WITH LCR 4 FILES, P.B.-2	MAKSHED ALI @ MUKSED ALI Versus THE STATE OF ASSAM AND ANR	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	PP, ASSAM
77	CRL.A(J)/83/2020 4 Y 2 M 8 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	RAJESH BORAİK Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
78	CRL.A(J)/84/2020 4 Y 1 M 19 D :WITH LCR 3 FILES, P.B.-2	PINAK SANKAR BASU Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
79	CrI.A./85/2020 WITH LCR 9 FILES, P.B.-2	MD SAFIQUŁ ISLAM Versus THE STATE OF ASSAM and ANR	MR.R DE MR S CHOUDHURY MR. R J SARMA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY PP, ASSAM

80	CRL.A(J)/86/2020 <u>5 Y 9 M 2 D</u> :WITH LCR 4 FILES, P.B.-2	MAHESH MUNDA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, MIZORAM
81	CrI.A./91/2020 WITH LCR 4 FILES, P.B.-4	MD. ABDUL NOOR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR. U CHOUDHURY,LEGAL AID COUNSEL(R-2) PP, ASSAM
82	CRL.A(J)/100/2020 <u>5 Y 9 M 7 D</u> :WITH LCR 4 FILES, P.B.-2	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
83	CrI.A./101/2020 WITH LCR 6 FILES, P.B.-2	SRI BIDUL KALITA Versus THE STATE OF ASSAM AND ANR	MR. P UPADHYAY	PP, ASSAM
	WITH			
84	CRL.A(J)/96/2019 <u>4 Y 8 M 26 D</u> :	MINTU CHUTIA Versus THE STATE OF ASSAM	MR. NEELANJAN DEKA, AMICUS CURIAE	PP, ASSAM
85	CrI.A./103/2020 WITH LCR 4 FILES, P.B.-2	MD SABDUL ALI Versus THE STATE OF ASSAM and 17 ORS	MR J C BORAH MS. M DEVI MR. P KATAKEY	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN PP, ASSAM
86	CRL.A(J)/104/2020 <u>4 Y 0 M 12 D</u> :WITH LCR 5 FILES, P.B.-2	BABUL ALI @ BABU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR D DEKA (R-2) MR. R A CHOUDHURY (R-2) MR N J KUMAR (R-2) PP, ASSAM
87	CrI.A./117/2020 WITH LCR 6 FILES, P.B.-2	SRI KANAILAL BIN Versus THE STATE OF ASSAM AND ANR	MS. S G BARUAH	MR. N BORAH(R-2) MR H MAZUMDER(R-2) MR H MAZUMDER(R-2) MR P K BORA PP, ASSAM MR. P K BORA(R-2)
88	CrI.A./135/2020 <u>3 Y 11 M 14 D</u> :WITH LCR 1 BUNDLE, P.B.-2	SARSING TERON AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MR. A CHAUDHURY (p MR. P K DAS MD. S U AHMED MR. A I KATHAR MR. D BORA MR. N MAHAJAN MR N K PHUKAN MR R S RONGHANG	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
	WITH			
89	CrI.A./136/2020	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
90	CrI.A./148/2020 WITH LCR 6 FILES, P.B.-2	TUSHAR NATH Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
91	CrI.A./159/2020 WITH LCR 5 FILES, P.B.-2	ASHAD ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	MR. P HAZARIKA (R2) MR. P K MUNIR (R2) MR. H S BORAH (R2) PP, ASSAM
92	CrI.A./165/2020 WITH LCR 5 FILES, P.B.-2	SHRI KANBURAH RONGPHAR Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. S MUNIR MR A SARMA MS S SAIKIA	PP, ASSAM
93	CrI.A./182/2020 WITH LCR 5 FILES, P.B.-2	SMTI SABITRI DEHINGIA Versus STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. P BORA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	MR D TALUKDAR,AMICUS CURIAE(R-2) PP, ASSAM

94	CrI.A./207/2020 8 Y 9 M 21 D :WITH LCR 5 FILES, P.B.-2	SRI DHAN BAHADUR DORJEE Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH, LEGAL AID COUNSEL MS. R DUTTA MS. K DAS	PP, ASSAM
95	CrI.A./210/2020	JAHNABEE SAIKIA Versus NATIONAL INVESTIGATION AGENCY	MR. B D KONWAR SR. ADV. SC, NIA MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
96	CrI.A./211/2020	BUBUL MORAN @ TIGER ASOM Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA	
	WITH			
97	CrI.A./209/2020	BINANDA DAHOTIYA @ SWADESH ASOM @ BINANDA DOHUTIA Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA	SC, NIA
98	CRL.A(J)/23/2021 5 Y 8 M 17 D :WITH LCR 5 FILES, P.B.-2	JAGU HEMBRAM Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE MR. B BARUAH	PP, ASSAM
99	CRL.A(J)/27/2021 6 Y 0 M 12 D :WITH LCR 5 FILES, P.B.-2	SMT. LAXMI KARUWA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
100	CRL.A(J)/30/2021 6 Y 5 M 6 D :WITH LCR 5 FILES, P.B.-2	HIRANYA KANDHA @ HIREN KANDHA Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM
101	I.A.(CrI.)/39/2021 WITH LCR 5 FILES, P.B.-2 in CrI.A./420/2019 WITH CrI.A./420/2019	MANSER ALI @ MONSER ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR A KUDDUS MR. A AHMED	PP, ASSAM
		MD. KUDRAT ALI @ KUJRAT AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A KADDUS MR. A AHMED	PP, ASSAM
102	CRL.A(J)/42/2021 2 Y 11 M 12 D :WITH OFFICE NOTE, WITH LCR 6 FILES, P.B.-2	ALBISH BANDA @ LAKRA Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	MR J DAS MR S H MAHMUD, AMICUS CURIAE (R-2) PP, ASSAM
103	CRL.A(J)/48/2021 WITH LCR 4 FILES, P.B.-2	JAGAT DAS Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
104	CrI.A./172/2021 WITH LCR	JETUKI BORO Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
105	CrI.A./216/2021 WITH LCR	IMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
106	I.A.(CrI.)/495/2021 WITH LCR 5 FILES, P.B.-2 in CrI.A./74/2018 WITH CrI.A./74/2018	CHANDRA RONGPHAR Versus THE STATE OF ASSAM AND ANR	MR G RAHUL (R-2,3) MR. D M NATH (R-2,3)	PP, ASSAM
		JITEN ENGTI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR G RAHUL (R-2,3) MR. T KALITA MR. I CHOUDHURY MR. B DEKA MR. D M NATH (R-2,3) MR R L CHUTIA MR. B M BHUYAN	PP, ASSAM
107	CRL.A(J)/1/2022 2 Y 4 M 4 D :WITH LCR 4 FILES, P.B.-2	BALURAM BORO Versus THE STATE OF ASSAM	MR. N K BARUA, AMICUS CURIAE	PP, ASSAM
108	CRL.A(J)/10/2022 2 Y 10 M 8 D :WITH LCR 4 FILES, P.B.-2	BABURAM BASUMATARY Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM
109	CrI.A./10/2022 WITH LCR 4 FILES, P.B.-2	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM

	WITH I.A.(CrI.)/31/2022 in CrI.A./10/2022	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
	WITH I.A.(CrI.)/218/2022 in CrI.A./10/2022	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS D MAHANTA	PP, ASSAM
110	CRL.A(J)/12/2022 <u>2 Y 9 M 12 D</u> :WITH LCR 4 FILES, P.B.-2	SON KR. GORH Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
111	CrI.A./20/2022 <u>2 Y 3 M 10 D</u> :WITH LCR 7 FILES, P.B.-2	BHOLLA SANKAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	
112	CRL.A(J)/20/2022 <u>2 Y 4 M 14 D</u> :WITH LCR 5 FILES, P.B.-3	MONI KAKATI @ BHUPEN CH. KAKATI Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
113	CRL.A(J)/24/2022 <u>2 Y 1 M 16 D</u> :WITH LCR 5 FILES, P.B.-2	DIPAK URANG Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
114	CRL.A(J)/25/2022 <u>2 Y 4 M 12 D</u> :WITH LCR 5 FILES, P.B.-2	LEBEN RAMCHIARY Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
115	CrI.A./28/2022 WITH LCR 3 FILES, P.B.-2	MOBIN MARAK @ MABINSON MARAK Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M HOQUE	PP, ASSAM
116	CRL.A(J)/35/2022 <u>2 Y 1 M 17 D</u> :WITH LCR 5 FILES, P.B.-2	BHAITI SUREN Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
117	CRL.A(J)/36/2022 <u>11 Y 9 M 5 D</u> :WITH LCR 5 FILES, P.B.-2	DULAL TANTI Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
118	CRL.A(J)/37/2022 <u>2 Y 0 M 22 D</u> :WITH LCR 5 FILES, P.B.-2	BISHU DHALI AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MR B M DEKA (O.P./INFORMANT)) PP, ASSAM
119	CRL.A(J)/39/2022 <u>2 Y 11 M 19 D</u> :WITH OFFICE NOTE, LCR 7 FILES, P.B.-2	NIRANTAN BORA Versus THE STATE OF ASSAM AND ANR.	MR. R D BHUYAN	PP, ASSAM
120	CRL.A(J)/44/2022 <u>1 Y 11 M 14 D</u> :WITH LCR 4 FILES, P.B.-2	JOGEN MUNDA Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
121	CRL.A(J)/49/2022 <u>4 Y 6 M 20 D</u> :WITH LCR 5 FILES, P.B.-3	MOHAN TERANG @ MOHAN TERON Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MS. K PHUKAN PP, ASSAM
122	CRL.A(J)/53/2022 <u>2 Y 1 M 13 D</u> :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	RITU RAMCHIARY Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
123	CRL.A(J)/55/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	DAVID BANIKYA Versus THE STATE OF ASSAM	MR. NAVA KUMAR KALITA, AMICUS CURIAE	MS MEGHALI BARMAN (AMICUS CURIAE)(R-2) PP, ASSAM
124	CRL.A(J)/56/2022 <u>1 Y 11 M 12 D</u> :WITH LCR 5 FILES, P.B.-2	KRISHNA MALO DAS Versus THE STATE OF ASSAM	MS. T BEGUM, AMICUS CURIAE	PP, ASSAM
125	CRL.A(J)/63/2022 <u>3 Y 1 M 19 D</u> :WITH LCR 4 FILES, P.B.-2	NABIN BORO Versus THE STATE OF ASSAM AND ANR.	MRS. S ROY	PP, ASSAM
126	CRL.A(J)/64/2022 <u>1 Y 8 M 20 D</u> :WITH LCR 4 FILES, P.B.-2	SIVA KARMAKAR Versus THE STATE OF ASSAM	MR. A K BHUYAN (AMICUS CURIAE)	PP, ASSAM
127	CRL.A(J)/72/2022 <u>1 Y 11 M 0 D</u> :WITH LCR 4 FILES, P.B.-2	ARUN TANTI Versus THE STATE OF ASSAM	MR. RAKESH SARMA (Amicus Curiae)	MR J DAS Ms B Bhuyan (Addl. PP, ASSAM)
128	CRL.A(J)/73/2022 <u>1 Y 8 M 29 D</u> :WITH LCR 4 FILES, P.B.-2	DHRUBAJYOTI BORAH Versus THE STATE OF ASSAM	MS. B SHARMA (Amicus Curiae)	PP, ASSAM

129	CRL.A(J)/77/2022 1 Y 8 M 27 D :WITH LCR 6 FILES, P.B.-2	BHAITI GOGOI Versus THE STATE OF ASSAM		PP, ASSAM
130	CRL.A(J)/78/2022 5 Y 9 M 17 D :WITH LCR 5 FILES, P.B.-2	SAUTAN BHUYAN @ HUNTU Versus THE STATE OF ASSAM	MR. T R DEURI (Amicus Curiae)	PP, ASSAM
131	CRL.A(J)/80/2022 2 Y 11 M 7 D :WITH LCR 5 FILES, P.B.-2	JITU GOGOI @ SUKAN Versus THE STATE OF ASSAM	MR. U CHOUDHURY LEGAL AID COUNSEL	
132	CRL.A(J)/83/2022 1 Y 8 M 18 D :WITH LCR 4 FILES, P.B.-2	GOBIN PAIK Versus THE STATE OF ASSAM AND ANR.	MRS. S ROY	PP, ASSAM
133	CrI.A./85/2022 WITH OFFICE NOTE	SAIDUL ALAM Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. R K D CHOUDHURY, SC, NIA(R 1) SC, NIA MS. S. JAHAN,ADDL PP,ASSAM(R 2)
134	CrI.A./89/2022 WITH LCR 5 FILES, P.B.-2	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS A DAS MR. P S BISWAS MR J DAS MS. R DEVI	PP, ASSAM
	WITH I.A.(CrI.)/216/2022 in CrI.A./89/2022	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM
135	CRL.A(J)/90/2022 3 Y 10 M 29 D :WITH LCR 4 FILES, P.B.-2	KENDARNATH CHETRY @ KHEM Versus THE STATE OF ASSAM	MS. ARFINA BEGUM (LEGAL AID COUNSEL)	PP, ASSAM
136	CRL.A(J)/92/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	PABITRA PEGU Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN LEGAL AID COUNSEL	PP, ASSAM
	WITH I.A.(CrI.)/711/2022 in CRL.A(J)/92/2022	PABITRA PEGU Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN	PP, ASSAM
137	CRL.A(J)/105/2022 6 Y 0 M 12 D :WITH LCR 5 FILES, P.B.-2	JITEN BHUYAN @ BHAIKON Versus THE STATE OF ASSAM	MS. SANCHITA ROY (Legal Aid Counsel)	PP, ASSAM
138	CrI.A./110/2022 1 Y 10 M 0 D :WITH LCR 4 FILES, P.B.-2	PIYAR UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	MR. M H RAJBARBHUIYAN MRS. R CHETRI (r-2) MS. S RASUL (r-2) PP, ASSAM
139	CRL.A(J)/125/2022 1 Y 3 M 15 D :WITH LCR 6 FILES, P.B.-2	GIRISH DAS Versus THE STATE OF ASSAM	MS R D MAZUMDAR (AMICUS CURIAE)	PP, ASSAM
140	CRL.A(J)/126/2022 3 Y 2 M 14 D :WITH OFFICE NOTE, WITH LCR 4 FILES, P.B.-2	SURUJ ALI Versus THE STATE OF ASSAM	MR AZAD AHMED (AMICUS CURIAE)	PP, ASSAM
141	CrI.A./176/2022 1 Y 6 M 17 D :WITH LCR 4 FILES, P.B.-2	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	MS. B D SARMAH, LEGAL AID COUNSEL (R-2) PP, ASSAM
142	CrI.A./273/2022 3 Y 12 M 3 D :WITH LCR 5 FILES, P.B.-2	DEBA KANTA RABHA Versus THE STATE OF ASAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
143	CrI.A./286/2022 1 Y 4 M 9 D :WITH LCR 4 FILES, P.B.-2	SABIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
144	CRL.A(J)/3/2023 3 Y 4 M 3 D :WITH LCR 4 FILES, P.B.-2	FORIZ UDDIN LASKAR Versus THE STATE OF ASSAM	MS SAGARIKA BARPUJARI (AMICUS CURIAE)	PP, ASSAM

145	CRL.A(J)/13/2023 <u>1 Y 1 M 22 D</u> :WITH LCR 6 FILES, P.B.-2	BHAJAN DEY Versus THE STATE OF ASSAM	MR. KAUSHIK GOSWAMI (AMICUS CURIAE)	PP, ASSAM
146	CRL.A(J)/27/2023 <u>1 Y 1 M 11 D</u> :WITH LCR 4 FILES	PUKLU MUNDA Versus THE STATE OF ASSAM	MS. B CHOWDHURY (AMICUS CURIAE)	PP, ASSAM
147	CRL.A(J)/29/2023 <u>4 Y 2 M 14 D</u> :WITH LCR 2 FILES, P.B.-2	RAJEN GOWALA Versus THE STATE OF ASSAM	MR B PRASAD (AMICUS CURIAE)	PP, ASSAM
148	CRL.A(J)/53/2023 <u>5 Y 4 M 27 D</u> :WITH LCR 5 FILES, P.B.-2	MUNINDRA KHERUWAR Versus THE STATE OF ASSAM	MS. BARNALI CHOWDHURY (AMICUS CURIAE)	PP, ASSAM
149	CrI.A./61/2023 <u>1 Y 5 M 24 D</u> :WITH LCR 5 FILES, P.B.-2	RAJEN TAYE Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	PP, ASSAM
150	CRL.A(J)/78/2023 <u>2 Y 5 M 19 D</u> :WITH LCR 4 FILES	MONOJ ROY Versus THE STATE OF ASSAM	MR. R. SARMA (Amicus Curiae)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[FROM 05-02-2024 TO 01-03-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CRIMINAL BENCH (CRL.A. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./118/2010 WITH LCR 5 FILES	BIPUL DAS, Versus STATE OF ASSAM,	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM
2	Crl.A./138/2010 WITH OFFICE NOTE, LCR 5 FILES	UNION OF INDIA, Versus BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR. D GOGOI(AMICUS CURIAE)
3	Crl.A./207/2010 WITH LCR 7 FILES, P.B.-1	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MRM RAHMAN MR.N UDDIN	PP, ASSAM
4	Crl.A./47/2012 WITH LCR 5 FILES	SMT. JYOTI BARUAH, Versus RAJU DUTTA and ORS,	MR.I A HAZARIKA MR.H ALI MR.R K GOSWAMI	MR.P DAS MR.D K KOTHARI MR.U K BARMAN MR.B DEKA MR.D DEKA MS.S BHATTACHARJEE
5	Crl.A./51/2012 WITH LCR 6 FILES	TANURAM PEGU Versus STATE OF ASSAM	MR.G C PHUKAN MR.S SAHU	PP, ASSAM
6	Crl.A./55/2012 WITH LCR 9 FILES	SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR. R K PRADHAN MR.A K SAIKIA MR Z ALAM MR. P K BORA	PP, C.B.I.
	WITH I.A.(Crl.)/543/2021 in Crl.A./55/2012	SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR P K BORAH	SC, CBI
7	Crl.A./59/2012 WITH LCR 5 FILES	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
8	Crl.A./66/2012 WITH LCR 5 FILES	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR. A KHANIKAR	PP, ASSAM
9	Crl.A./69/2012 WITH LCR 5 FILES, P.B.-2	MD. RATUL ALI Versus STATE OF ASSAM	MR.P J PHUKAN MR.M C DEKA MR.H BARUAH	PP, ASSAM
10	Crl.A./78/2012 WITH LCR	HAZI ABDUL KHALIQUE and ANR. Versus STATE OF ASSAM	MR. S C BISWAS MRS S A CHOUDHURY MR. B CHOUDHURY MS. A DEY	PP, ASSAM PP, ASSAM

11	Crl.A./81/2012 WITH LCR 6 FILES, P.B.-2	MD. NIZAM ALI @ NIZAMADDIN Versus STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	PP, ASSAM
12	Crl.A./92/2012 WITH LCR	GOBINDA MISHRA Versus STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
13	Crl.A./97/2012 CRL.A. 98/2012(D/O), WITH LCR(KEPT IN SECTION), P.B.-2	SHYAMAL BEZBARUAH Versus CENTRAL BUREAU OF INVESTIGATION	MRS.S KHATANIAR DUTTA MR.P KATAKI	SC, CBI
14	Crl.A./112/2012 WITH LCR 5 FILES, P.B.-2	MD. AHMED ALI Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.M J BARUAH	PP, ASSAM
15	Crl.A./120/2012 WITH LCR 5 FILES	BISWAJIT SAUD Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
	WITH Crl.M.C./568/2012 in Crl.A./120/2012	BISWAJIT SAUD, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
16	Crl.A./123/2012 WITH LCR 4 FILES	NUR BAKTA BORA Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI	PP, ASSAM
17	Crl.A./129/2012 WITH LCR	UNION OF INDIA, Versus ABDUL MALIK and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR.P KATAKI MR.D DAS MR.D BAGCHI
18	Crl.A./131/2012 WITH LCR 4 FILES, P.B.-4	ABDUL MAZID Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM
	WITH			
19	Crl.A./58/2012	MD. JAYNUR ALI @ JAYNUR RAHMAN, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.J C BARMAN MS.M SARMAH MR.F HAQUE	
20	Crl.A./132/2012 WITH LCR 5 FILES	ABDUL JALIL and ORS Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA	PP, ASSAM
21	Crl.A./147/2012 WITH LCR 7 FILES	MUKUT CHETIA Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	SC, CBI
	WITH			
22	Crl.A./148/2012	NONI GOPAL PALIT Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	SC, CBI
	WITH			
23	Crl.A./157/2012	HARESWAR BORO and ANR Versus CBI	MR.N ZAMAN MR.P C DEY MR.A GANGULY	SC, CBI
24	Crl.A./149/2012 WITH LCR 5 FILES	GIRIDHAR SARMA Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISS KHANIKAR	PP, ASSAM
25	Crl.A./150/2012 WITH LCR 4 FILES, P.B.-2	RAHAM ALI and ANR Versus THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MR.B KAKATI	PP, ASSAM
26	Crl.A./193/2012 WITH LCR 5 FILES	MAINA SAIKIA Versus THE STATE OF ASSAM	MR.I CHOUDHURY MR.A RAHMAN MR.D N AMIN	PP, ASSAM

27	Crl.A./202/2012 WITH LCR 5 FILES, P.B.-2	BIREN GOGOI Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR	SC, CBI
28	Crl.A./204/2012 WITH LCR 3 FILES	RAM CHANDRA DOLEY Versus THE STATE OF ASSAM	MS.J DEKA, NJ GOGOI	
29	Crl.A./210/2012 WITH LCR 4 FILES, P.B.-1	INDRANI BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	MR S DUTTA MR. A K CHOUDHURY S K GHOSH S P CHOUDHURY MR. A K BHATTACHARJEE	SC, CBI
WITH				
30	Crl.A./224/2012	BRAJA KANTA KALITA Versus CBI	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI
31	Crl.A./213/2012 WITH LCR 6 FILES	RABEN KALITA Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
32	Crl.A./215/2012 CRL.A. 214/2012(D/O), WITH LCR 3 FILES OUT OF 10(REST OF THE FILES ARE KEPT IN SECTION), P.B.-1	PURNANDA KOWAR and 2 ORS Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.A M BORA MR.D GOGOI MR.S R BORUAH	SC, CBI
33	Crl.A./227/2012 WITH LCR 3 FILES	BIREN CHUKRANG and ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
34	Crl.A./233/2012 WITH LCR 5 FILES	BICITRA SARMA @ BICHITRA SARMA Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI	PP, ASSAM
35	Crl.A./238/2012 WITH LCR 3 FILES	BAPU RAM BASA Versus THE STATE OF ASSAM	MR.P SARMAH MR.R SARMA MR.K PATHAK MS.T R KALITA MR.J GOGOI	PP, ASSAM
36	Crl.A./241/2012 WITH LCR 5 FILES	SANTOSH KALITA Versus THE STATE OF ASSAM	MR.A KHANIKAR MRS.P BORA	PP, ASSAM
37	Crl.A./242/2012 WITH LCR 4 FILES, P.B.-1	BABLU BORBARUAH Versus THE STATE OF ASSAM	MR.N D BHUYAN MR.P K MAJUMDAR MR.D DAS MR R SARMA, AMICUS CURIAE MR.R D BHUYAN	PP, ASSAM
38	Crl.A./265/2012 WITH LCR 4 FILES	RATUL DAS and 2 ORS Versus THE STATE OF ASSAM	MR.G C PHUKAN MR. K GOSWAMI (AMICUS CURIAE) MR.S K SINGH	PP, ASSAM
39	Crl.A./269/2012 WITH LCR 6 FILES	RAJU BARUAH Versus THE STATE OF ASSAM	MR.R P SARMAH MR.S M SARMA MR.K GOGOI MR.K K UPADHYAY	PP, ASSAM
40	Crl.A./285/2012 WITH LCR 6 FILES	MD. SEKENDAR ALI, Versus THE STATE OF ASSAM and 6 ORS,	MR.B SINHA MR.A S AHMED	MR.A SARMA MRK KALITA PP, ASSAM MR.A JAHID
41	Crl.A./1/2013 WITH LCR 4 FILES AND P.B.	DHIREN SAIKIA Versus THE STATE OF ASSAM	MS.N M DEKA MR.P SARMA	PP, ASSAM
42	Crl.A./6/2013 WITH LCR 5 FILES	DHIRENDRA DEY 72 YEARS and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.A BHATTACHARJEE MR.B CHOUDHURY MR.J C BARMAN MS.A DEY	MR.H R A CHOUDHURY(Sr. Adv.) MR.R A CHOUDHURY MR.A ALAM PP, ASSAM MR.J M SULAIMAN

43	Crl.A./21/2013 WITH LCR 6 FILES	ALI AKBAR and 3 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
44	Crl.A./45/2013 WITH LCR 4 FILES, P.B.-2	SAMSUN NESSA Versus THE STATE OF ASSAM	MR.B C DAS LEGAL AID COUNSEL MRS.R B BORA	
45	Crl.A./46/2013 WITH LCR 3 FILES	ABDUL KUDDUS Versus THE STATE OF ASSAM AND ORS	MS.P MAZUMDAR	
46	Crl.A./53/2013 WITH LCR 5 FILES	MD. AKJAR ALI and ANR, Versus THE STATE OF ASSAM and 15 ORS,	MR.N HOQUE MS.L N CHOUDHURY MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH MR.A HOQUE	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM MR.P K MUNIR
47	Crl.A./60/2013 WITH LCR 6 FILES	BHARAT CH. BORDOLOI TERANG, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
48	Crl.A./65/2013 WITH LCR 2 FILES	KRISHNA BARUAH, Versus PANKAJ BORAH,		MS.R CHOUDHURY A ALAM
49	Crl.A./82/2013 WITH LCR 4 FILES	SAIDUL ISLAM Versus THE STATE OF ASSAM,	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MS.S BARUA MRS.J M KONWAR	PP, ASSAM
50	Crl.A./85/2013 WITH LCR 5 FILES	BILAT HUSSAIN Versus STATE OF ASSAM	MR.R ALI MD.M Z SHAH MR.H A AHMED MR.H N ISLAM	PP, ASSAM
51	Crl.A./86/2013 WITH LCR 6 FILES, P.B.-1	RINKU BORAH Versus STATE OF ASSAM	MR.Z ALAM MR.N D SARMA MR.E U AHMED	PP, ASSAM
52	Crl.A./98/2013 WITH LCR 3 FILES	UNION OF INDIA Versus RAJU ALI and 2 ORS	MR.D K DEY	
53	Crl.A./101/2013 WITH LCR 4 FILES	MD. RUSTAM ALI Versus THE STATE OF ASSAM,	MR.B C DAS MS.R B BORA LEGAL AID COUNSEL	PP, ASSAM
54	Crl.A./105/2013 WITH LCR 6 FILES	BAKKAR ALI Versus THE STATE OF ASSAM,	MR.A R SIKDAR MR.R ALI MR.N AHMED MD.M Z SHAH MR.M H TALUKDAR MR.H A AHMED	PP, ASSAM
55	Crl.A./106/2013 WITH LCR 5 FILES, P.B.-1	ALTAF HUSSAIN BARBHUIYA Versus STATE OF ASSAM		
56	Crl.A./110/2013 WITH LCR 4 FILES	SANJOY ADHIKARY Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
57	Crl.A./116/2013 WITH LCR 5 FILES, P.B.-2	SIRAJUL HAQUE Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MR.H ROHMAN MS.S PHUKAN	PP, ASSAM
58	Crl.A./127/2013 WITH LCR 5 FILES	ABDUL MALEK Versus STATE OF ASSAM	MR.S BHUYAN MR.K M HALOI MRA KUNDU MR.T RAHMAN MR. R NATH	PP, ASSAM

59	Crl.A./133/2013 WITH OFFICE NOTE, LCR 7 FILES, P.B.-1	MAHARAM ALI Versus STATE OF ASSAM	MR.P J SAIKIA MR.M PHUKAN MR. P DUTTA MS. K M SAIKIA MR.S BURAGOHAIN	PP, ASSAM
60	Crl.A./139/2013 WITH LCR 5 FILES	ASHU MANDAL Versus THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR.S K DAS	PP, ASSAM
61	Crl.A./142/2013 WITH LCR 4 FILES	AKKAS ALI Versus STATE OF ASSAM	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
62	Crl.A./146/2013 WITH LCR 5 FILES	FARIDA BEGUM Versus STATE OF ASSAM and ANR.	MR.B C CHOUDHURY	PP, ASSAM
	WITH Crl.M.C./513/2014 in Crl.A./146/2013	FARIDA BEGUM Versus THE STATE OF ASSAM and ANR.	MR.B C CHOUDHURY	PP, ASSAM
63	Crl.A./158/2013 WITH LCR 4 FILES	REKHA GOWALA Versus STATE OF ASSAM	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM
64	Crl.A./164/2013 WITH LCR 4 FILES, P.B.-1	ABU BAKKAR and 2 ORS. Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
65	Crl.A./167/2013 WITH LCR 8 FILES	OKEN SINGH Versus THE STATE OF ASSAM,	MR.S NATH MR.P CHOUDHURY	PP, ASSAM
66	Crl.A./177/2013 WITH LCR 4 FILES, P.B.-2	ABU BAKKAR and 2 ORS. Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
67	Crl.A./182/2013 WITH LCR 6 FILES	AMRAN HUSSAIN Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
	WITH			
68	Crl.A./220/2013	AFIA KHATUN, Versus THE STATE OF ASSAM and ANR,	MD.F H LASKAR MD.M U AHMED MR.H ALI MR.A RAHMAN MD.B RAHMAN	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM PP, ASSAM
69	Crl.A./190/2013 WITH LCR 3 FILES, P.B.-2	ISHWAR PD.JALAN, Versus BISWAJIT PAUL,	MR.G SAIKIA MR.A R SHOME MR.S S ROY MR.D SAUD MR.S CHOUDHURY MR.S CHAUHAN MS.J DEKA	MR B CHANDA MS.K MITRA
70	Crl.A./193/2013 WITH LCR 4 FILES	SUNIL CHAND DEBNATH Versus SUDHAN DAS and ANR.	MR.B SHARMA MR.U DUTTA MD.ASLAM	MR.A AHMED MR.A ALAM PP, ASSAM MR.M ALAMGEER
71	Crl.A./203/2013 WITH LCR 5 FILES	SHIVNATH BHUMIJ and 7 ORS. Versus THE STATE OF ASSAM,	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	PP, ASSAM
72	Crl.A./208/2013 WITH OFFICE NOTE, LCR 6 FILES, P.B.-1	MONI GOGOI, Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA MR.S SHAH	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA PP, ASSAM
73	Crl.A./209/2013 WITH LCR 5 FILES, P.B.-2	DEBA KR. DUTTA Versus THE STATE OF ASSAM,	MR.M BISWAS MR.A BARUAH MS.R GOGOI MR.M BORAH	PP, ASSAM

74	Crl.A./225/2013 WITH LCR 5 FILES, P.B.-2	JADUMANI SARKAR Versus THE STATE OF ASSAM,	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	PP, ASSAM
75	Crl.A./228/2013 WITH LCR 5 FILES	HABIJUDDIN @ HABEZ @ HABIJ Versus STATE OF ASSAM	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.N P DUWARAH	PP, ASSAM
76	Crl.A./250/2013 WITH LCR 4 FILES	DIPAK DAS Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MR.N J DAS MR.A CHOUDHURY	PP, ASSAM
77	Crl.A./254/2013 WITH LCR 5 FILES	WAHAB ALI Versus THE STATE OF ASSAM,	MR.S C BISWAS MR P KATAKI MR.S RAHMAN MRT RAJBONSHI MR.M AHMED	PP, ASSAM
78	Crl.A./255/2013 WITH LCR 6 FILES	DHANANJAY NARAH Versus STATE OF ASSAM and ANR.	MSB DEVI MS.K D SARMAH MS. B CHOWDHURY, AMICUS CURIAE MS. S SAIKIA MR.E ALI	PP, ASSAM
79	Crl.A./262/2013 WITH LCR 1 FILE	ROHINI CHALIHA Versus NANIBALA DEKA and ANR	MR.N PHUKAN MRS.M D CHOUDHURY MRG AGARWAL	PP, ASSAM
80	Crl.A./311/2013 WITH OFFICE NOTE, LCR 4 FILES	NAMAL DAS Versus THE STATE OF ASSAM AND ANR.	MR.R P KAKOTI MR. K MUNIR MR.A K DUTTA MR. P K MUNIR MR.B PURKAYASTHA	PP, ASSAM PP, ASSAM
81	Crl.A./350/2013 WITH LCR 2 FILES	RATHINDRA THAOSEN Versus THE STATE OF ASSAM,	MR.J ISLAM MR.A A R KARIM MS.S F MAITAI	PP, ASSAM
82	Crl.A./368/2013 WITH LCR 5 FILES	PANNALAL DEY and ANR. Versus STATE OF ASSAM	MR.S K SAHARIA MR.A SAHAD MR.M DAS	PP, ASSAM
83	Crl.A./395/2013 WITH LCR 5 FILES, P.B.-1	MOINUL HAQUE Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.H R AHMED MR.A AHMED MR.A ALAM	PP, ASSAM
84	Crl.A./398/2013 WITH LCR 4 FILES	LACHIT RABHA and ANR. Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[FROM 05-02-2024 TO 01-03-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CRIMINAL BENCH (CRL.REV.P. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Rev.P./273/2009 WITH LCR	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT RUKIA KHATUN and ANR	MR. S K SAHARIAH MRM H AHMED MR D C NATH MISSS KANUNGOE MR. I MOZUMDER MR. C SHARMA MD.A MALEQUE MR.A S CHOUDHURY	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM
	WITH Crl.M.C./476/2009 in Crl.Rev.P./273/2009	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT. RUKIA KHATUN and ANR.	S KANUNGOE M H AHMED A MALEQUE A S CHOUDHURY I HUSSAIN N N AHMED	PP, ASSAM
2	Crl.Rev.P./323/2009 CRL.PET. 347/2010(D/O)	XXX Versus IN RE - MR. JOGESWAR BORAH		MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA
	WITH Crl.Rev.P./347/2009	XXX Versus IN RE - MR. JOGESWAR BORAH,V		MR.B PATHAK
4	Crl.Rev.P./378/2009 WITH LCR	PABITRA DAS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN MR. Z HASSAN (AMICUS CURIAE)	PP, ASSAM
5	Crl.Rev.P./387/2009 WITH LCR AND PAPERBOOK	SMTI MAMTA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI (Amicus Curiae) MS. B GOSWAMI (Amicus Curiae)	PP, ASSAM MRS KEYAL MISSD DOWARAH
6	Crl.Rev.P./454/2009 WITH LCR	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM

7	Crl.Rev.P./57/2010 WITH LCR	MD AJJAHAN ALI Versus THE STATE OF ASSAM	MR.R SEKHAR MR.S SAIKIA MRU S BORGHAIN MR.A BARUA MS.B GOGOI	PP, ASSAM
8	Crl.Rev.P./140/2010 WITH LCR	JIBAN BORA @ BUBUL Versus THE STATE OF ASSAM	MR.B CHETRI MR.K K PARASAR	PP, ASSAM
9	Crl.Rev.P./242/2010 WITH LCR	MD NAZER ALI Versus THE STATE OF ASSAM	MISSR RONGMAI MR.M BISWAS MR.K BARUAH	PP, ASSAM
10	Crl.Rev.P./246/2010 WITH LCR	MD JANNUDDI MONDAL Versus THE STATE OF ASSAM	MR.S P ROY MR.D NANDI MSK KALITA MR.N N JHA MR.K RAJBONGSHI MS.C SARMA	PP, ASSAM
11	Crl.Rev.P./264/2010	MD ZAFAR ALI Versus SMTI DILRUBA BEGUM	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM	
12	Crl.Rev.P./333/2010 WITH LCR	MD. ARJU ALI @ BHUYAN Versus N F RAILWAY	MS.N PHUKAN MR.R ALI MR.PARAG J SAIKIA	MR.D K DEY SC, RAILWAY
13	Crl.Rev.P./361/2010 WITH LCR	GAURAV DEORAH and ANR Versus THE STATE OF ASSAM	MR.D K KOTHARI MR.D TALUKDAR MRR K MOUR MR.B DEKA	PP, ASSAM
14	Crl.Rev.P./363/2010 WITH LCR	RAJA KHAN Versus PRAFULLA CH. BHUYAN and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE PP, ASSAM MR.H A SARKAR
15	Crl.Rev.P./365/2010 WITH LCR	RAM AVATAR GOENKA and ANR. Versus THE STATE OF ASSAM	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.N N JHA MR.M K RAUT MR.K RAJBONGSHI	PP, ASSAM
16	Crl.Rev.P./374/2010 WITH LCR	KAMALA BEGUM Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR.A S CHOUDHURY	PP, ASSAM
17	Crl.Rev.P./389/2010 WITH LCR	JALAL UDDIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
18	Crl.Rev.P./449/2010 WITH LCR	AJOY KUMAR CHOUDHURY Versus BURA DAS @ RATAN DAS and ORS.	MR.N DHAR MR.S CHAKRABORTY	MISSR RONGMAI MR.M BISWAS MISS.K L R YANTHAN
19	Crl.Rev.P./480/2010 WITH LCR	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
20	Crl.Rev.P./498/2010 WITH LCR	SRI GOPI AGARWALA and ANR Versus THE STATE OF ASSAM	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	PP, ASSAM
21	Crl.Rev.P./1/2011 WITH LCR	LAKHI BARUAH Versus THE STATE OF ASSAM	MR. J H SAIKIA MR.L RAHMAN	PP, ASSAM

22	Crl.Rev.P./9/2011 WITH LCR	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MRS.S AHMED MR I HUSSAIN MR.A S CHOUDHURY MR.A A TARAFDAR	PP, ASSAM
23	Crl.Rev.P./10/2011 WITH LCR	ALAKESH SARMA Versus DEEPA DEVI	MS.B CHOUDHURY MS.P BORAH	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY
24	Crl.Rev.P./18/2011 WITH LCR	MD. ANIZUL HOQUE Versus THE STATE OF ASSAM	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MS.N JAHAN	PP, ASSAM
	WITH Crl.M.C./52/2011 in Crl.Rev.P./18/2011	DELOWAR HUSSAIN Versus THE STATE OF ASSAM and ORS	MR.A M MAZUMDAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	PP, ASSAM
	WITH Crl.M.C./573/2012 in Crl.Rev.P./18/2011	MD. ANIZUL HAQUE Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MS.N JAHAN	PP, ASSAM
	WITH			
25	Crl.Rev.P./198/2012	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.R ALI MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
26	Crl.Rev.P./19/2011 WITH LCR	SMT. RUMA DEV Versus ABDUL MANNAN CHOUDHURY and ANR.	MR.S DEY MR.P SEN	PP, ASSAM
27	Crl.Rev.P./22/2011 WITH LCR	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM	MR.S P UPADHAYA MR.R BAISHYA MR.P K BRAHMA MR.H KASHYAP	PP, ASSAM
28	Crl.Rev.P./26/2011 WITH LCR	SMTI JONALI KALITA Versus SHRI BHUSAN KIALITA	DR.B AHMED MR.S C BISWAS MRS.S D CHOUDHURY MR.S DAS MS.A DAS	MR.S K MEDHI MISSM BARMAN
29	Crl.Rev.P./27/2011 WITH LCR	MOFAZZAL HOQUE and ANR. Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM	PP, ASSAM
30	Crl.Rev.P./28/2011 WITH LCR	RATUL DAS Versus THE STATE OF ASSAM	MR.R P SARMAH MR. B CHAKRAVARTY MR.A NATH MS. A LALA MRS.M MANDAL MS.R CHAKRABORTTY	PP, ASSAM
31	Crl.Rev.P./40/2011 WITH LCR	HALIMON NESSA Versus GAJIBOR RAHMAN and ORS.	MRM H AHMED MISSS KANUNGOE MRS.S AHMED MS B BORA MS.N SULTANA AMICUS CURIAE MR.A S CHOUDHURY	MR.A GANGULY

32	Crl.Rev.P./60/2011 WITH LCR	BHUPEN NATH Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA
33	Crl.Rev.P./78/2011 WITH LCR	DHIRAJ HALOI @ DHIRAJ KR. HALOI Versus THE STATE OF ASSAM	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA	PP, ASSAM
34	Crl.Rev.P./81/2011 WITH LCR	CHITTARANJAN BARUAH Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR. P K BORAH MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM
35	Crl.Rev.P./97/2011 WITH LCR	PUNYA DEO MISHRA Versus BIPUL SAIKIA and 2 ORS	MISSP GOSWAMI MR.G BAISHYA	MR.S C BISWAS MS.B CHOUDHURY MRS.S D CHOUDHURY MS.A DAS
36	Crl.Rev.P./100/2011 WITH LCR 3 FILES	MD. RAMJAN ALI Versus THE STATE OF ASSAM and ORS	MR.S C BISWAS MR.B CHOUDHURY MR.L R MAZUMDER MR.P BISWAS MS.S KARMAKAR	PP, ASSAM
37	Crl.Rev.P./103/2011	BIJOY CHEMARIA Versus ABHIJIT ROY	MR.J SARMA	MR.D K KOTHARI MR.U K BARMAN MR.H ALI MR.A K SINGH MR.V N UPADHYAY
38	Crl.Rev.P./108/2011 WITH LCR	PUTUL DUTTA Versus SMTI JOONMONI GOGOI	MR.A K MAHESWARI	MR.M CHOUDHURY MR.P HAZARIKA
39	Crl.Rev.P./122/2011 WITH LCR	PRAFULLA DEY Versus THE STATE OF ASSAM	MR.A SAHAD MD.M U AHMED MS U DAS MRD DUARA	PP, ASSAM
40	Crl.Rev.P./127/2011 WITH LCR	MD. NABA ALI Versus THE STATE OF ASSAM	MR.H K DAS MR.G R DEV	PP, ASSAM
41	Crl.Rev.P./130/2011 WITH LCR	ABDUL KASHEM Versus THE STATE OF ASSAM	MS.J PAUL MS. B SARMA(AMICUS CURIAE) MR.S DEY MR.P SEN	PP, ASSAM
WITH				
42	Crl.Rev.P./59/2011	RUPAM RAY @ RUPAN RAY and 6 ORS Versus THE STATE OF ASSAM	MR.S DEY MR.P SEN	PP, ASSAM
43	Crl.Rev.P./140/2011 WITH LCR	SMT. PROTIVA NATH Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB	PP, ASSAM
44	Crl.Rev.P./148/2011 WITH LCR	JITU DUBEY Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
45	Crl.Rev.P./154/2011 WITH LCR	RAJEN GOWALA and ANR. Versus THE STATE OF ASSAM	MR.R P SARMAH MRM R ADHIKARI MISS.D CHOWDHURY	PP, ASSAM
46	Crl.Rev.P./172/2011 WITH LCR	SOFIQR RAHMAN and ANR Versus THE STATE OF ASSAM	MR.M AHMED MS. S NAZNEEN MR. K M HASSAN MR.P SHARMA MR.N GOGOI	PP, ASSAM
47	Crl.Rev.P./180/2011 WITH LCR	KULDIP SINGH @ KALU SINGH Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.P P BARUAH MR.R SARMA	PP, ASSAM

48	Crl.Rev.P./183/2011 WITH LCR	JAMAL UDDIN and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	PP, ASSAM
49	Crl.Rev.P./186/2011 WITH LCR	MD. PUTUL ALI Versus THE STATE OF ASSAM AND ORS	MS.S B CHOUDHURY MR.S K DAS MS.S CHAKRABORTY	MRM RAHMAN PP, ASSAM
50	Crl.Rev.P./195/2011 WITH LCR 4 FILES	BINOD MANDAL Versus THE STATE OF ASSAM	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.H L MAURYA	PP, ASSAM
51	Crl.Rev.P./199/2011 WITH LCR 4 FILES	MD. INSAN ALI Versus THE STATE OF ASSAM	MR.R ISLAM MR.M HUSSAIN MR.B SINHA	PP, ASSAM
52	Crl.Rev.P./206/2011 WITH LCR 3 FILES	SUNIL MONDAL Versus THE STATE OF ASSAM	MR.J K PARAJULI MR.D TALUKDAR MRS.N S PARAJULI	PP, ASSAM
53	Crl.Rev.P./207/2011 WITH LCR	BHASKAR NATH Versus THE STATE OF ASSAM	DR.H DAS MISS M BARUAH	PP, ASSAM
	WITH Crl.M.C./407/2011 in Crl.Rev.P./207/2011	SRI BHASKAR NATH Versus THE STATE OF ASSAM	MR.H DAS MISS M BARUAH	PP, ASSAM
54	Crl.Rev.P./210/2011 WITH LCR	HARENDRA NATH BORAH Versus THE STATE OF ASSAM	MR.D SAIKIA MR.S M MOLLAH MRS M ABDULLAH P	PP, ASSAM
55	Crl.Rev.P./214/2011 WITH LCR	MD. ABDUL LATIF Versus N F RAILWAY UNION OF INDIA	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	MR.S C BISWAS SC, NF RLY
56	Crl.Rev.P./226/2011 WITH LCR	SMTI DIPTA DEB Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR H DAS MR.A CHOUDHURY MR.R ALI AMICUS CURIAE	PP, ASSAM
57	Crl.Rev.P./236/2011 WITH LCR	MRS. FERDAUSI RAHMAN Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.A ROSHID MD.S ISLAM MR.A MOBARAQUE	MR.M U MONDAL MR.A WAHAB MD.S ALI PP, ASSAM
58	Crl.Rev.P./240/2011 WITH LCR	RUNJUN BORAH Versus STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	
59	Crl.Rev.P./251/2011	M/S NORTH EAST PROPACK Versus MRS GEETIKA BAROOAH CHANGKAKOTI	MR.O P BHATI MR.T C DAS MR.J BHATI MR.H K BORA	MR.D BARUAH MR.K GOSWAMI MS.D P HAZARIKA MR K SAHARIA
60	Crl.Rev.P./257/2011 WITH LCR 3 FILES	MONA BARMAN and 2 ORS Versus THE STATE OF ASSAM	MR.G J SAIKIA MR.M BISWAS	PP, ASSAM
61	Crl.Rev.P./261/2011 WITH LCR	NABIN KONWAR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.M.C./521/2011 in Crl.Rev.P./261/2011	SRI NABIN KONWAR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	MR.A C BURAGOHAIN SC, CBI
62	Crl.Rev.P./267/2011 WITH LCR	FIZNUR ALI Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MR.T ALI MS.N JAHAN MISSQ DAS MR.K PASHA	PP, ASSAM

63	Crl.Rev.P./289/2011 WITH LCR	SADAGAR ALI` Versus THE STATE OF ASSAM	MR.G SAROWAR MR.A AHMED	PP, ASSAM
64	Crl.Rev.P./300/2011 WITH LCR	KACHU SEIKH and ANR. Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR.M HASHAN	PP, ASSAM
65	Crl.Rev.P./317/2011 WITH LCR	SAMIRAN PAUL and ANR Versus THE STATE OF ASSAM	MRG P BHOWMIK MS.J PURKAYASTHA MS. P BHATTACHARJEE AMICUS CURIAE MR.T C KHATRI	PP, ASSAM
66	Crl.Rev.P./323/2011 WITH LCR	SAFIA BEGUM Versus MD. WAHIDUR RAHMAN	MR.A R SIKDAR MR.M AHMED MR.M H TALUKDAR	MD.M U AHMED MR.S F CHISTIE MRD DUARA
67	Crl.Rev.P./335/2011 WITH LCR	DAFFODILS INSURANCE AGENCY Versus THE EDITOR, DAINIK SAMOYIK PRASANGHA and ANR	MR.B CHOUDHURY MR.A UDDIN MR.R K JAIN MR.S DAS MS.A DAS MR. S BISWAS	MR.B K SEN PP, ASSAM MRSS DEY
68	Crl.Rev.P./371/2011 WITH LCR 3 FILES	JADAB BARMAN and ANR Versus THE STATE OF ASSAM AND ANR	MR.B M CHOUDHURY MRS.N BAROOAH	MR.N S LASKAR MR.R BORAH MR.R PHUKAN MR.P TALUKDAR MR.B BARMAN PP, ASSAM MR.C THAKURIA
69	Crl.Rev.P./407/2011 WITH LCR 5 FILES	SMTI HEMALATA GOHAIN @ SMTI HEMLOTA BORGHAIN Versus THE STATE OF ASSAM	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MS.A SAIKIA	PP, ASSAM
	WITH			
70	Crl.Rev.P./393/2011	DILIP KUMAR SHYAM Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.T DEURI MR.G BOKALIAL MR.S DUTTA	PP, ASSAM
71	Crl.Rev.P./412/2011 WITH LCR	NITAI CHANDRA SAHA and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MRS.B H KASHYAP	PP, ASSAM
72	Crl.Rev.P./414/2011 WITH LCR	SIBAL KISKU and ANR Versus THE STATE OF ASSAM	MR.J SARMA MS.M DEKA	PP, ASSAM
73	Crl.Rev.P./426/2011 WITH LCR	KAMINI KUMAR SARMA Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.D SARMAH	PP, ASSAM
	WITH			
	Crl.M.C./825/2011 in Crl.Rev.P./426/2011	SRI KAMINI KUMAR SARMA Versus THE STATE OF ASSAM	MR.B CHAKRABORTY MR.D SARMAH	MRS.S KHATANIAR DUTTA PP, ASSAM
74	Crl.Rev.P./433/2011 WITH LCR	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR.S BANIK MR.M HASHAN	PP, ASSAM
75	Crl.Rev.P./462/2011 WITH LCR 3 FILES	DR MOHAN LAL GOENKA Versus THE STATE OF ASSAM AND ANR	MR.S BHARALI MR.B M CHOUDHURY MR.U PATGIRI	DR.G LAL MS.R BEGUM MRU SARMA MS.M R DAS PP, ASSAM
76	Crl.Rev.P./464/2011 WITH LCR	SRI DILARUJ ZAMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI	PP, ASSAM
77	Crl.Rev.P./4/2012 WITH LCR	REFILL STAR PAKYNTAIN Versus SMT. JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MS.S AHMED MRS.S P HUSSAIN

78	Crl.Rev.P./7/2012 WITH LCR	SRI LAXMAN RAI Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.P HAZARIKA MR.P K MUNIR	PP, ASSAM
79	Crl.Rev.P./8/2012	HEMEN CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	MD.B HUSSAIN MR.A K HUSSAIN MR.S ALIM	PP, ASSAM
80	Crl.Rev.P./25/2012 WITH LCR 4 FILES	TULKU BAHADUR LAMA @ TURKU Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR.A GOHAIN	PP, ASSAM
81	Crl.Rev.P./38/2012 WITH LCR	PRANAB CHUTIA @ BINOD @ DOCTOR, Versus STATE OF ASSAM	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	PP, ASSAM
82	Crl.Rev.P./74/2012 WITH LCR	SHRI NAGENDRA PURBEY Versus SMTI REKHA GOGOI		
83	Crl.Rev.P./89/2012 WITH LCR	MD. UMAR ALI and 8 ORS. Versus STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
84	Crl.Rev.P./109/2012 WITH LCR	BISHNU KUMAR Versus SMT. BEATY DAS	MS.N S THAKURIA MR.D TALUKDAR MR.G K THAKURIA	MRJ PAYENG MR.A ALI
85	Crl.Rev.P./115/2012 WITH LCR	ATUL SAIKIA Versus SMTI MINA SAIKIA	MR.R HAZARIKA MR.G KAKATI	MR.A J DAS MR.G RENGMA MR.P DEKA
86	Crl.Rev.P./119/2012 WITH LCR	MRIGEN DAS BARUAH Versus JAYANTI RAMCHIERY	MR.N BORAH MS.E AHMED MR.D R GOGOI	MR. J H SAIKIA
87	Crl.Rev.P./132/2012 WITH LCR	CHANDRADHAR BORA and 3 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.P P DUTTA MRK K DAS MS.D DUTTA	PP, ASSAM
88	Crl.Rev.P./139/2012 WITH LCR 3 FILES	LAKSHI KANTA DAS Versus SMTI. BARODA DAS and ANR.	MR.N N KARMAKAR MD.S ISLAM	MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS PP, ASSAM
89	Crl.Rev.P./154/2012 WITH LCR	TARUN LEKHARU Versus M/S. GAYATRI DISTILERIES and BOTTLING INDUSTRIES and ANR.	MR.G SAIKIA MR.S S ROY MR.R HAZARIKA	MR.S CHAMARIA MR S KHOUND MR.M PHUKAN MR.R SINGHA MRS.N CHANDAK (AGARWAL) MR.S CHANDA
90	Crl.Rev.P./155/2012 WITH LCR	MADHAB SAIKIA and 2 ORS Versus THE STATE OF ASSAM	MR.M SARANIA MR.S U AHMED	PP, ASSAM
91	Crl.Rev.P./156/2012 WITH LCR	MD. SANOWAR HOSSAIN MOLLAH Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA MR.D M NATH	PP, ASSAM
92	Crl.Rev.P./158/2012 WITH LCR	BADAL SARMA Versus UJJALA SARMA	MR.K SARMA MR. P CHOUDHURY(AMICUS CURIAE) MD.A HUSSAIN MR.D DAS MR.K M SARMA	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MS.A DAS
93	Crl.Rev.P./159/2012 WITH LCR 4 FILES	MD. ALIUR RAHMAN Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

94	Crl.Rev.P./168/2012 WITH LCR	DEEPAK GUPTA Versus THE UNION OF INDIA	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.U DUTTA MSK KALITA	MR.S C BISWAS MR.A K SARKAR MR.B CHOWDHURY MRS.S D CHOUDHURY MISS.K L R YANTHAN MS.A DEY MS.R DAS SC, NF RLY PP, ASSAM
95	Crl.Rev.P./170/2012 WITH LCR	MD. ABDUL KHALEQUE and ANR. Versus THE STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
	WITH Crl.M.C./273/2012 in Crl.Rev.P./170/2012	MD ABDUL KHALEQUE and ANR Versus THE STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
96	Crl.Rev.P./174/2012 WITH LCR	MAHESH KUMAR MODI Versus KAMAL SHARMA	MR.P J SAIKIA MR.K BARUAH	
97	Crl.Rev.P./185/2012 WITH LCR	ABDUL HAKIM and 2 ORS Versus THE STATE OF ASSAM	MR.R K D CHOUDHURY MR.A RASHID	PP, ASSAM
98	Crl.Rev.P./190/2012 WITH LCR	SYED ABUL FARUKH Versus SYEDA NASIMA YESMIN	MS.E AHMED MR.D R GOGOI	MR.P BORA MRK KALITA MISS M BARUAH
99	Crl.Rev.P./193/2012 WITH LCR	ANIL KUMAR GOGOI Versus SMTI KIRON GOGOI	MRG P BHOWMIK MR.R HAZARIKA	MR.D J DAS MR.H GUPTA MR.Z AHSAN
100	Crl.Rev.P./206/2012 WITH LCR	TANKESWAR PATOR Versus STATE OF ASSAM	MR. D C BORAH MR.D BARMAN MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
101	Crl.Rev.P./209/2012 WITH LCR	RUHINI HAZARIKA and ANR Versus THE STATE OF ASSAM	MR.P KATAKI MRM HALOI	PP, ASSAM
102	Crl.Rev.P./243/2012 WITH LCR	MD. BASHOR ALI SHEKH @ BASOR ALI Versus THE STATE OF ASSAM	MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
103	Crl.Rev.P./245/2012 WITH LCR	RATUL DUTTA Versus THE STATE OF ASSAM	MR.B K BHATTACHARJEE DR.R SARMAH MISSA CHETIA	PP, ASSAM
104	Crl.Rev.P./257/2012 WITH LCR	JOGENDRA NATH SAIKIA Versus NANDESWAR GOGOI and ANR.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	MR.T C CHUTIA MR.K K HANDIQUE MRS.S BORPATRAGOHAIN
105	Crl.Rev.P./259/2012 WITH LCR	KUMUD DAS Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE	MR.R BARUAH MR.R M CHOUDHURY MISSM BORAH PP, ASSAM MR.R N CHOWDHURY
106	Crl.Rev.P./261/2012 WITH LCR	SRI BIMAL CHANDRA SAIKIA Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.M BISWAS MR. E AHMED MS.A DEY	MR. S C BISWAS PP, ASSAM
107	Crl.Rev.P./267/2012 WITH LCR	MD. MOHAMMED ALI and 3 ORS. Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.N HAQUE MR.F U BORBHUYA MR.A ALAM	PP, ASSAM
108	Crl.Rev.P./283/2012 WITH LCR FILES	JIBAN DEKA Versus SMTI ANJU DEKA	MR. K K MAHANTA, SR. ADV. MR. M PATHAK MS. P CHAKRABORTY(AMICUS CURIAE) MR. K SINGHA	MR. S R GOGOI
109	Crl.Rev.P./296/2012 WITH LCR	NRIPEN CH. ROY and ANR Versus THE STATE OF ASSAM AND ANR	MR N J DAS	

110	Crl.Rev.P./297/2012 WITH LCR	MD. MANTU ALI KAKATI Versus THE STATE OF ASSAM	MRS.F BEGUM MR.M HUSSAIN MR.B SINHA MR.R M SAIKIA	PP, ASSAM
111	Crl.Rev.P./341/2012 WITH LCR	RANA DAS Versus STATE OF ASSAM	MR.R P SARMAH MR.H K BAISHYA	PP, ASSAM
112	Crl.Rev.P./344/2012 WITH LCR	MANIK NATH Versus THE STATE OF ASSAM	MS.D BORGHAIN MR.P GOHAIN MR.D BHUYAN	PP, ASSAM
113	Crl.Rev.P./413/2012 WITH LCR	SMT. SHEELA DEVI Versus THE STATE OF ASSAM	MR.A K BHUYAN MS.B BHUYAN	PP, ASSAM
114	Crl.Rev.P./430/2012 WITH LCR	RABI URAON and 4 ORS Versus SMTI USHARANI GOSH	MR.J AHMED MR.A M KHAN MR.S DAS MS.N JAHAN	MR.A ROSHID MR.A MOBARAQUE
115	Crl.Rev.P./435/2012 WITH LCR	SANATAN RAY and 3 ORS Versus THE STATE OF ASSAM	MS.R BEGUM MRU SARMA MRS.U ZEEHAM DR.G LAL	PP, ASSAM
116	Crl.Rev.P./442/2012 WITH LCR	SAIFUL ISLAM and ANR. Versus THE STATE OF ASSAM	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	PP, ASSAM
117	Crl.Rev.P./457/2012 WITH LCR 8 FILES	BINOY KUMAR LAL Versus THE STATE OF ASSAM	MR.B K PURKAYASTHA MR.N D SARMA MR.Z AHASAN	PP, ASSAM
118	Crl.Rev.P./473/2012 WITH LCR	JATINDRA NATH @ JATIN NATH Versus SARAJU NATH	MR.H DAS MISSC DAS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A RAHMAN
119	Crl.Rev.P./478/2012 WITH LCR	SRI FATIK CHANDRA SARKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A ALAM	PP, ASSAM
120	Crl.Rev.P./484/2012 WITH LCR 3 FILES	SMTI. SARATHI BALA BARMAN and ANR. Versus THE STATE OF ASSAM	MR.N SARKAR MRS.J CHAKRABORTY	PP, ASSAM
121	Crl.Rev.P./487/2012 WITH LCR	MAMPI KASHYAP DAS Versus PRADIP DAS	MR.P J SAIKIA MR.R S MISHRA MS.J SAIKIA	MS.R D MOZUMDAR
122	Crl.Rev.P./498/2012 WITH LCR	KARTIK DAS Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
123	Crl.Rev.P./511/2012 WITH LCR	MD MANTAZ ALI and ANR Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
124	Crl.Rev.P./519/2012 WITH LCR	MD. TAYEZ ALI Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.D BANIA MR.A BAREK	PP, ASSAM
125	Crl.Rev.P./520/2012 WITH LCR	MD. MOHAR ALI Versus STATE OF ASSAM	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	PP, ASSAM
126	Crl.Rev.P./522/2012 WITH LCR	NIRMALAYA BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION and ORS		
	WITH			
127	Crl.Pet./784/2012	ASHIM KUMAR BHATTACHARJEE Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.D K BAGCHI	SC, CBI
	WITH			
128	Crl.Pet./813/2012	ADHAR KUMAR BARMAN Versus THE CENTRAL BUREAU OF INVESTIGATION C.B.I	MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY	MR.A C BURAGOHAIN SC, CBI

129	Crl.Rev.P./523/2012 WITH LCR 3 FILES	BIDYA SAGAR PASHI Versus THE STATE OF ASSAM	MS.B SARMA	PP, ASSAM
130	Crl.Rev.P./526/2012 WITH LCR	BHAJA BORO and 10 ORS Versus THE STATE OF ASSAM	MR.Z ALAM MR.N D SARMA MR.A A KHAN	PP, ASSAM
131	Crl.Rev.P./529/2012 WITH LCR 4 FILES	MD. AHMED ALI Versus THE STATE OF ASSAM	MR.N CHAKRABORTY MR.C GOSWAMI MR.B K GHOSH	PP, ASSAM
132	Crl.Rev.P./540/2012 WITH LCR	DAVID KERKETTA Versus THE STATE OF ASSAM	MR.S S SHARMA MR.R SHARMA MS.F KHAN MS.L SARMA	PP, ASSAM
133	Crl.Rev.P./549/2012 WITH LCR	SAHINUR ISLAM Versus THE STATE OF ASSAM	MR.A R SHEIKH	PP, ASSAM
134	Crl.Rev.P./560/2012 WITH LCR	PRABIR DEY Versus UNION OF INDIA	MD.B HUSSAIN MR.P B MAZUMDER	MR.A K SARKAR SC, NF RLY
135	Crl.Rev.P./563/2012 WITH LCR	HARESWAR DAS Versus THE STATE OF ASSAM	MR.R HUSSAIN MS.P BORAH	PP, ASSAM
136	Crl.Rev.P./564/2012 WITH LCR	MD. BADRUL HUSSAIN Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE	PP, ASSAM
137	Crl.Rev.P./576/2012 WITH LCR	MD. AZAD ALI Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.N I CHOWDHURY	PP, ASSAM
138	Crl.Rev.P./583/2012 WITH LCR	MD. MAFIJUDDIN AHMED and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.D BANIA MR.P BISWAS MS.N BHATTACHARYYA	MR.Y S MANNAN MS.S GOHAIN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[FROM 05-02-2024 TO 01-03-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CRIMINAL BENCH(CRL.PET. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Pet./314/2011 WITH LCR 3 FILES	MRS. SABNAM AHMED and ANR. Versus THE STATE OF ASSAM	MR.Z ALAM MR.B BISHAYA	PP, ASSAM
2	Crl.Pet./539/2011 WITH LCR 1 FILE	SHIV KUMAR KANOI and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.A DEKA MS.T TALUKDAR MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR.N C DAS SC, A.T.P.P.F & P.F SCHEME PP, ASSAM
3	Crl.Pet./587/2011	DRIVE INDIA ENTERPRISE SOLUTIONS LTD. Versus SATYAJIT KALITA	MR.S K MEDHI MR.R SARMA	MR.H R A CHOUDHURY SC, CO-OP.
4	Crl.Pet./625/2011	JITU DEY and ANR. Versus THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
5	Crl.Pet./96/2012 WITH LCR	ABDUL LATIF SAIKIA and 3 ORS Versus JERINA AHMED	MR.I H SAIKIA MRK KALITA MR.A S CHOUDHURY	
6	Crl.Pet./105/2012 WITH LCR	KARUNA KR. SAIKIA and 10 ORS Versus RESERVE BANK OF INDIA	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA
7	Crl.Pet./143/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	MR.D SAIKIA PP, ASSAM
8	Crl.Pet./185/2012 WITH LCR	SUJIT RUDRA Versus TAPAN KR. DEY	MR.A D CHOUDHURY MR. S DEKA MR.M K DAS MR.D CHOUDHURY	MR.S S SHARMA MS.L SARMA MR.D J MUKHERJEE
9	Crl.Pet./188/2012 WITH LCR	MAHABIR PRASAD THAKUR and ANR Versus KESHAB PRASAD GUPTA SAHU	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.S RAHMAN MR.M AHMED
10	Crl.Pet./312/2012 WITH LCR 6 FILES	KAMAL KISHORE KANOO Versus THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR.P KATAKI MS.R BEGUM PP, ASSAM
11	Crl.Pet./340/2012 WITH LCR 2 FILES	HYDER HUSSAIN and ANR. Versus DHRUBAJYOTI RAVA	MR.P KATAKEY MR.D K BAGCHI MR.D CHAKRABORTY	MR.T J MAHANTA MR.I CHOUDHURY MR.S P DAS

12	Crl.Pet./341/2012 WITH LCR	JAYANTA BARUAH and 4 ORS. Versus HAREN SARMA	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	MR.B BURAGOHAHN MSI RAJKHOWA
13	Crl.Pet./348/2012	UDAY SANKAR SENAPATI Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM
14	Crl.Pet./379/2012 WITH LCR	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
15	Crl.Pet./397/2012	SHRI R.S. SHARMA Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	PP, ASSAM MR.S C KOYAL ASSTT.S.G.I.
16	Crl.Pet./417/2012 WITH LCR	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM PP, ASSAM MR.M R ISLAM
17	Crl.Pet./432/2012 WITH LCR	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
18	Crl.Pet./448/2012 WITH LCR	PRANABJYOTI BORA Versus MADHUSMITA SAIKIA BORA	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	MR.S R RAJBONGSHI MS.M DAS MR.R K DUTTA MS.P BARUAH
19	Crl.Pet./471/2012 WITH LCR 1 FILE	MRS. PARASHMITA DEY and ANR Versus SANKHANEEL BARUAH	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.B PHUKAN MR.K BARUAH
20	Crl.Pet./473/2012 WITH LCR 2 FILES	GEETA ROY Versus THE STATE OF ASSAM AND ANR	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
21	Crl.Pet./512/2012 WITH LCR	SMTI LABANU TAMULY Versus BIDHAN DEV	MR.S N SARMA MR.A JAHID	
22	Crl.Pet./535/2012 WITH LCR	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR.J KALITA MR.R C SAIKIA MS.A MEDHI MR.M KALITA MS.K SAIKIA MRT K BHATTACHARYYA MR.S KURMI	PP, ASSAM
23	Crl.Pet./618/2012 WITH LCR 1 FILE	SRI ARUP JYOTI DAS Versus THE STATE OF ASSAM AND ORS	MSS CHANGKAKATI MR.A NARZERY MISS N GOGOI MS.P PATHAK MS.P BARMAN MR.J N GOGOI MRS OJAH	MS.M DAS MR A N AHMED PP, ASSAM MR.B C CHOUDHURY
24	Crl.Pet./623/2012 WITH LCR 3 FILES	TARINI KANTA DUTTA Versus THE STATE OF ASSAM	MR.N CHAKRABORTY MR.B K GHOSE MR.C GOSWAMI	PP, ASSAM
25	Crl.Pet./630/2012 WITH LCR 3 FILES	MD. AFTAB ALI Versus MUSST. SAHARA BEGUM and ANR	MS.R RONGMAI MR.R DEV MSU BHARALI	MR.B HUSSAIN PP, ASSAM MR.P B MAZUMDER MS.H CHOUDHURY
26	Crl.Pet./633/2012	NABIN CH. SARMA and 9 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
27	Crl.Pet./634/2012	BHUPENDRA BALLAV BARMAN and 3 ORS Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM

28	WITH Crl.Pet./635/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
29	WITH Crl.Pet./636/2012	HEMANTA KUMAR SARMA and ANR. Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.D K MISHRA MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
30	WITH Crl.Pet./637/2012	SATISH CHANDRA SARMA Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
31	WITH Crl.Pet./638/2012	MD. MOHSIN ALI Versus THE STATE OF ASSAM	MR.SK MUKTAR MISS.P LAHKAR MR.K H CHOUDHURY	PP, ASSAM
32	WITH Crl.Pet./648/2012	SMTI BINOYA HAZARIKA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
33	WITH Crl.Pet./649/2012	ANIL CH. MANDAL and 6 ORS. Versus STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.R SARMA MR.S R BORUAH	PP, ASSAM
34	WITH Crl.Pet./760/2012	BENOY KUMAR BRAHMA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
35	Crl.Pet./698/2012 WITH LCR	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM AND ANR	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK	PP, ASSAM
36	Crl.Pet./722/2012 WITH LCR	KAYANG TEA SEED CO. LTD Versus ANAMI TANTI and ORS.	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN(R-1TO4) MR.D DAS(R-1TO4) MR.K SARMAR-1TO4 MR.M BERIA(R-1TO4) MR.K CHOUDHURY(R-1TO4) MS.K M SARMA(R-1TO4)
37	Crl.Pet./773/2012	DIPANNITA JAISWAL Versus STATE OF ASSAM and ANR.	MR.A K BHUYAN MS.B BHUYAN MS.P PATHAK	MR.A CHOWDHURY MR.P N GOSWAMI MR.A BORA PP, ASSAM
38	Crl.Pet./76/2013 WITH LCR 4 FILES	DEBOJYOTI NATH Versus THE STATE OF ASSAM	MR.J KALITA MR.R C SAIKIA MS.A MEDHI MR.M KALITA MS.M J NGURNUNMAWII MRT K BHATTACHARYYA	PP, ASSAM
39	Crl.Pet./80/2013	KUMUD ROY CHOUDHURY Versus SMTI JOYSHREE RABHA	MR.G BAISHYA MR.A HASSAN	MR.M DUTTA
40	Crl.Pet./83/2013 WITH LCR 4 FILES	BISHNU PRASAD GOSWAMI and 4 ORS Versus BIPUL BORA and ANR	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
41	Crl.Pet./122/2013	SMT. MONITA BORGHAIN Versus SUBHASH BANIK	MR.A SARMA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA	MR.A K JAIN PP, ASSAM

42	Crl.Pet./123/2013	AJIT DUTTA Versus SAFIUL HUSSAIN HAZARIKA	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR MS.S BARUA	MR.SK MUKTAR
	WITH			
43	Crl.Pet./124/2013	SMT. MAKAN DUTTA and ANR. Versus SAFIUL HUSSAIN HAZARIKA	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR MS.S BARUA	MR.SK MUKTAR
44	Crl.Pet./151/2013 WITH LCR 4 FILES	ILIJAS UDDIN SARKAR Versus HACHIMA YASMIN ALIAS HASIMA	MR.K M HALOI MR.A K DEKA MS.G MAHANTA	
45	Crl.Pet./161/2013 WITH LCR 4 FILES	AINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND ANR	MR.Z ALAM MR.A ALI MD.S ISLAM MR.A CHOUDHURY MS.S SULTANA MR.J HUDA	MR.M Z AHMED MR.A M DUTTA PP, ASSAM MR.S K SHARMA
46	Crl.Pet./163/2013 WITH LCR 2 FILES	MINA KANTA DUTTA Versus THE STATE OF ASSAM	MR.P PATHAK MR.P TALUKDAR MS.J DEKA MS.M DUTTA	PP, ASSAM
47	Crl.Pet./174/2013 WITH LCR 4 FILES	GOPAL MAZUMDAR and 6 ORS Versus THE STATE OF ASSAM	MR.D NANDI MS.D SARAF	MR.S K GHOSH MR.S CHOUDHURY PP, ASSAM
48	Crl.Pet./216/2013 WITH LCR 2 FILES	MANAB CHAKRABORTY Versus THE STATE OF ASSAM and ANR	MR.S DEY MR.P SEN	MR.R BARUAH MS.K DEVI MS.H DAS MS.K DAS PP, ASSAM
	WITH			
49	Crl.Pet./410/2012	SMTI RINA BALA NATH and ANR. Versus THE STATE OF ASSAM AND ANR	MR.R BARUAH MS.K DEVI MR.D TALUKDAR MR. K SAIKIA	MR.S DEY PP, ASSAM MR.P SEN
50	Crl.Pet./219/2013	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A GOGOI MR.M CHOUDHURY MR.A GHOSH MR.P K MUNIR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR PP, ASSAM MR.R P N SINGH MRA K RAI MR.T R ROY
	WITH			
51	Crl.Pet./818/2012	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.M CHOUDHURY MR.B BHAGAWATI MR.A GHOSH MR.P K MUNIR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR PP, ASSAM MR.T R ROY MR.R P N SINGH MRA K RAI
	WITH			
52	Crl.Pet./819/2012	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI MR.A GHOSH	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR PP, ASSAM MR.T R ROY MR.R P N SINGH MRA K RAI
53	Crl.Pet./224/2013 WITH LCR 1 FILE	TARUN BORDOLOI Versus PRESIDENT/SECRETARY DERGAON SANMILITA HIGH SCHOOL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.B DAS
54	Crl.Pet./233/2013 WITH LCR 3 FILES	HANSRAJ JAIN and 5 ORS. Versus ANANTA GOSWAMI and ANR.	MR.K R SURANA MS.A CHOUDHURY MR.G KHANDELIA	MR.R DUBEY PP, ASSAM

55	WITH Crl.Pet./229/2013	VIMAL KR. JAIN and 3 ORS. Versus ANANTA GOSWAMI and ANR.	MR.K R SURANA MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
56	Crl.Pet./254/2013 WITH LCR 1 FILE	RAJIB UDDIN LASKAR and 2 ORS. Versus THE STATE OF ASSAM	MR. E AHMED MR.M H LASKAR MRM A BARBHUIYA	PP, ASSAM
57	Crl.Pet./258/2013 WITH LCR 1 FILE	MD. KAMRUL ISLAM KHAN @ KAMRUL ISLAM Versus THE STATE OF ASSAM	MR.S C BISWAS MS.K L R YANTHAN MS.L H BARUAH	PP, ASSAM MR.AMIL HUSSAIN MR.MALBAR HUSSAIN
58	Crl.Pet./290/2013	SMT. SAJANTI GUPTA and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.I A TALUKDAR MR.P MAJUMDAR	PP, ASSAM
59	Crl.Pet./350/2013 WITH LCR 3 FILES	PANKAJ MOHESWARI Versus THE STATE OF ASSAM AND ANR	MR.P DAS MR.S GOGOI MR.B DEKA MR.P JAIN	MR.P HAZARIKA MR.M CHOUDHURY PP, ASSAM MR.P K MOUR
60	Crl.Pet./387/2013 WITH LCR	BIPLOB ROY Versus GANESH MONDAL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI
61	Crl.Pet./393/2013	MUNINDRA HALOI Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY	PP, ASSAM
62	WITH Crl.Pet./171/2013	SYED HIFZUR RAHMAN Versus THE STATE OF ASSAM	MR.J SINGH MRS I AHMED MR.N AHMED MR.A RAHMAN MS.D GUPTA	PP, ASSAM
63	Crl.Pet./407/2013	RANADHIR SHARMA Versus THE STATE OF ASSAM AND ANR	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	PP, ASSAM
64	Crl.Pet./412/2013	KUMAR PAPPU SINGH and ANR Versus MD HASHMAT ALI		MR.H R A CHOUDHURY MR.A F N U MOLLAH MR.I A HAZARIKA
65	Crl.Pet./432/2013	BHASKAR JYOTI SHARMA Versus THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR. J R LASKAR	MR.D R SAIKIA PP, ASSAM MS.P M BARUAH MS.M MAHANTA
66	Crl.Pet./444/2013	SANTOSH CHOUDHURY Versus DEEPAK KUMAR RAJAK	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.M HAQUE MR.M K SAH MS.B BHUYAN MD.GIASH UDDIN
67	Crl.Pet./454/2013 WITH LCR 1 FILE	THANESWAR BORO and 4 ORS. Versus THE STATE OF ASSAM and ANR	MS.P BORA MR.K N KALITA MSJ BHUYAN MR.A K DAS	MR.N ANAND MR.U K BARMAN MR.H ALI MR.V N UPADHYAY PP, ASSAM MR.S KURMI
68	Crl.Pet./475/2013 WITH LCR	KAMRUDDIN AHMED Versus THE UNION OF INDIA and 2 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.N DUTTA MR.N N B CHOUDHURY MR.B M CHOUDHURY MR.N SARKAR MR.U CHOUDHURY MR.B PADUN	ASSTT.S.G.I. SC, CBI

69	Crl.Pet./481/2013 WITH LCR 2 FILES	MD. MAFIDUL ALAM Versus THE STATE OF ASSAM AND ANR	MR.J ALI	MR.P K DAS(R-2) MR.D BORA(R-2) MR.S DAS MR.D DEKA(R-2) MR.R ALI(R-2) PP, ASSAM MR.M PANDIT MR.H A SARKAR MR.R D LAL
70	Crl.Pet./485/2013	MUSTT TARA BANU and ANR. Versus THE STATE OF ASSAM and ANR	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.K M SARMA MR.M BERIA MR.K CHOUDHURY PP, ASSAM
71	Crl.Pet./499/2013	MD. SAFIQR RAHMAN and ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR.G UDDIN MRM J QUADIR MS.P YASMIN	MR.R DEV(R-6 to 13) PP, ASSAM
72	Crl.Pet./510/2013 WITH LCR 5 FILES	SUJIT BORA Versus THE STATE OF ASSAM	MR.K GOSWAMI MR.R R KAUSHIK MS.R KALITA	PP, ASSAM
73	Crl.Pet./511/2013 WITH LCR 2 FILES	SAKARJYOTI PATOR, Versus THE STATE OF ASSAM and ANR,	MR.E AHMED MR.D BANIA MR.B CHOUDHURY MR.A HAQUE	MR. B K BHATTACHARJEE MR. R SARMA MS. P SAHA
74	Crl.Pet./513/2013 WITH LCR 2 FILES	M/S MOSSANG BEVERAGE Versus THE STATE OF ASSAM AND 3 ORS	MR.D K MISHRA MR.B PRASAD MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.S A AHMED	MS.S SEAL PP, ASSAM SC, EXCISE DEPTT.
75	Crl.Pet./532/2013 WITH LCR 5 FILES	NARAYAN DAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.R SARMA	MR.S N SARMA MR.A SARMA MR. D SARMA (r-2) MR. ABU JAHID (r-2) MR.S CHOUDHURY PP, ASSAM MR.A ZAHID
76	Crl.Pet./534/2013 WITH LCR 2 FILES	SUBHA KT. KOCH Versus THE STATE OF ASSAM AND ANR	MR.P KATAKI MS.R BEGUM MR.D K BAGCHI	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA PP, ASSAM
77	Crl.Pet./542/2013	SMTI LUMLANG SHYLLA Versus THE UNION OF INDIA and 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.N DUTTA C.G.C. MR. D C BORAH(R-1&2) MR. B SARMA PP, ASSAM ASSTT.S.G.I.
78	Crl.Pet./580/2013 WITH LCR 1 FILE	ABDUL KHALEQUE AHMED Versus THE STATE OF ASSAM	MR.N ISLAM MR.P P SUT MR.T N SRINIVASAN	PP, ASSAM
79	Crl.Pet./589/2013 WITH LCR 2 FILES	PRANAB KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	MS.A DAS PP, ASSAM MR.P K MUNIR
80	Crl.Pet./627/2013 WITH LCR 3 FILES	SMTI SAAZ BEGUM Versus THE STATE OF ASSAM and ANR	MR.M SARMA MS.I GOHAIN MS.I SARMA	MR.S K SINGH MRB PUSHILAL PP, ASSAM MR.B S SINGHA
81	Crl.Pet./634/2013	JAY PRAKASH YADAV Versus THE STATE OF ASSAM AND ANR	MR.D DAS MR.F AHMED MR.P SENGUPTA MRP BURAGOHAIN MR.I LAHIRI	PP, ASSAM
82	Crl.Pet./645/2013	MD. ARIFULLAH Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.R D PURAKAISTHA	MR.A UDDIN PP, ASSAM MD.GIASH UDDIN

83	Crl.Pet./650/2013	VIKRAM SLATHIA Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.J KOTOKY MR.A SAHEWALLA	MR.N C DAS MS.B BEGUM MS.M DEVI PP, ASSAM MS.A BARMAN
84	Crl.Pet./671/2013 WITH LCR	SMTI ANIMA PACHANI Versus THE STATE OF ASSAM AND 2 ORS	MR.T J MAHANTA MR.P P DUTTA MS.P CHAKRABORTY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA PP, ASSAM
85	Crl.Pet./693/2013 WITH LCR 5 FILES	JYOTIRMOY DAIMARY and ANR Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.A BHATTACHARYA MR.N I CHOWDHURY MS.P BHATTACHARJEE	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ PP, ASSAM MR.K U AHMED
86	Crl.Pet./704/2013 WITH LCR	DIPANKAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.I CHOWDHURY MR.D GOGOI MR.A CHOUDHURY MR.S R BORUAH MS.C CHOUDHURY	MRS.H SARMA MR.P KATAKI(R-2) MR.D CHAKRABARTY(R-2) PP, ASSAM MS.L DAS MR.A SALAMUDDIN(R-2) MR.A S UDDIN MR.K DEY
87	Crl.Pet./726/2013 WITH LCR	SUSHIL KR. DEORA Versus ASHISH AGARWAL	MR.D SARMAH MRA UPADHYAY MRT BORA MR.P UPADHYAY	MR.B M CHOUDHURY MR. N ALAM MS. P CHOUDHURY MS. P CHOUDHURY MR.U CHOUDHURY MR.C PHUKAN PP, ASSAM
88	Crl.Pet./735/2013 WITH LCR	RAMGYAN MANDAL and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MR.B KATAKI	PP, ASSAM
89	Crl.Pet./739/2013 WITH LCR	ASISH SAHA Versus THE STATE OF ASSAM and ANR	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MRB K BARMAN	MR.B CHAKRABORTY MR.D SARMAH PP, ASSAM
90	Crl.Pet./761/2013	DIJEN DUTTA Versus THE STATE OF ASSAM AND ANR	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT	MR.A DAS MR.S R RABHA MR.R BAISHYA PP, ASSAM
91	Crl.Pet./765/2013	CHIEF EXECUTIVE OFFICER Versus KAMALAKSHYA DAS and ANR.	MR.U HAZARIKA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	MR.S S S RAHMAN(R-1) MR. P MAJUMDAR SK S HOSSAIN RESPONDENT-IN-PERSON
92	Crl.Pet./770/2013	DANDI NATH CHOUDHURY Versus THE STATE OF ASSAM and ANR	MR.N DUTTA MR.B M CHOUDHURY MR.P MAHANTA MRD P SAHU	MS.M DEV MS.S BORA PP, ASSAM MS.P DEB MS.N DEB
	WITH Crl.M.C./100/2014 in Crl.Pet./770/2013	DR.MRS STUTI DEKA Versus DANDI NATH CHOUDHURY and ANR.	MS.M DEV MS.S BORA MS.P DEB	MR.N DUTTA MR.P MAHANTA PP, ASSAM
93	Crl.Pet./811/2013 WITH LCR	RATANLAL BHATI Versus STATE OF ASSAM	MR.O P BHATI MR.T C DAS MRD MONDAL MR.J BHATI MR.H K BORA	PP, ASSAM
94	Crl.Pet./837/2013 WITH LCR 2 FILES	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM and ANR	MR.S S DEY MR.S BANIK MR.S K ROY	PP, ASSAM

95	Crl.Pet./840/2013 WITH LCR	M/S S.S. INDUSTRIES and 2 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.K K NANDI C.G.C. MR.R ALI MS.H TERANGPI SC, E S I ASSTT.S.G.I. PP, ASSAM
96	Crl.Pet./845/2013 WITH LCR	NAKUL CHANDRA DUTTA Versus THE STATE OF ASSAM and ANR	MS.R BEGUM MRU SARMA MR.A N I HUSSAIN DR.G LAL MRS.U ZEEHAM	
97	Crl.Pet./849/2013 WITH LCR	BACHHRAJ SINGH CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI MR.A SAHEWALLA	MR.C CHOWDHURY MR. P DUTTA MS.N MEDHI PP, ASSAM MR.A GAYAN
98	Crl.Pet./867/2013	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
99	Crl.Pet./879/2013	PARAMANANDA CHAUDHURI @ 2 ORS Versus ARPAN KUMAR CHAUDHURY @ ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K AGARWAL MR.B K SINGH MR.R DE MR.A DAS MR.K K BHATTACHARYYA MR.A K DAS MR.R S BARUAH	MR.R SARMA MR.R SARMA MR.K K GOSWAMI MS.M PAUL
	WITH Crl.M.C./619/2014 in Crl.Pet./879/2013	ARPAN KUMAR CHAUDHURY and ANR. Versus PARAMANANDA CHAUDHURY and ORS.	MR.R SARMA MR.K K GOSWAMI	MR. A K BHATTACHARYYA MR.K AGARWAL MR.B K SINGH MR.R DE MR.A DAS MR.K K BHATTACHARYYA MR.R S BARUAH
100	Crl.Pet./891/2013	SIKHA SHARMA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BUZARBARUAH MR. B J TALUKDAR MR.P TALUKDAR MR.P TALUKDAR	MR.P S DEKA MR.K SARMA MS.N MAHANTA MR.A MEDHI PP, ASSAM
101	Crl.Pet./914/2013	URMIBALA KALITA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.J SARMA MR.G SOREN MS.M DEKA	PP, ASSAM
102	Crl.Pet./919/2013 WITH LCR	SMT. JUNU MAZUMDAR Versus THE STATE OF ASSAM and ANR	MR.A GANGULY	MR.P K BORDOLOI MR A SAIKIA PP, ASSAM MR.N N UPADHAYA
103	Crl.Pet./925/2013	SANJEEV KOHLI Versus THE STATE OF ASSAM	MR.A K SHARMA MS.B SARMA MR. M MORE	PP, ASSAM
104	Crl.Pet./939/2013	MD. LAL MAHMUDUR RAHMAN Versus THE STATE OF ASSAM and ANR.	MR.R SARMA MR.A DEB MR.I H SAIKIA MR.K K GOSWAMI	MR.S C KEYAL MS.P BARUAH PP, ASSAM MR.K HAZARIKA
105	Crl.Pet./940/2013 WITH LCR	SMTI MONIMALA BORAH Versus SRI SRI NABAGRAHA DASHA MAHAVAIIDYA KALIMANDIR	MR. N ALAM MR.S U AHMED	MR.B CHAKRABORTY MR.D SARMAH MS.S SARMA
106	Crl.Pet./956/2013 WITH LCR	GHANA KANTA DAS Versus SMTI PUTALI DAS	MS.N S THAKURIA MR.D S DEKA MR.G K THAKURIA	MR.K BARUAH MR.R S MISHRA

107	Crl.Pet./962/2013 WITH LCR	JITEN CHANDRA HAZARIKA and 3 ORS Versus SMTI JUTIKA GOSWAMI	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	MR.A SAHAD MR.U N CHETIA MR S KHOUND MR.U K BORAH
108	Crl.Pet./965/2013 WITH LCR	KABINDRA DAS Versus THE STATE OF ASSAM AND ANR	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.F BEGUM	MR.P K SARMA MS.B BHUYAN PP, ASSAM
109	Crl.Pet./966/2013	SANSUMA KHUNGGUR BWISWMUTHIARY and ANR1 Versus THE STATE OF ASSAM AND ANR	MR.M SARANIA MR.Z ALAM MR.S U AHMED MR.N D SARMA MS.M GOSWAMI MR.I AHMED	MR.B D KONWAR MR.S BARUAH MR.R KALITA PP, ASSAM MRS.J M KONWAR
110	Crl.Pet./12/2014 WITH LCR	RAJESH BHATIA Versus THE STATE OF ASSAM and ANR	MR.R MAZUMDAR MS.P R MAHANTA MR.S R GOGOI MR.A BORGHAIN	MR.R MAJUMDAR PP, ASSAM MR.P K SHARMA
111	Crl.Pet./38/2014	MALLIKA DEKA Versus HEMEN BARMAN	MR.R C SAIKIA MS.K SAIKIA MS.A GOGOI	MR.P K DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA
112	Crl.Pet./41/2014 WITH LCR	MD AZMAL HUSSAIN SIKDAR Versus THE STATE OF ASSAM and ANR	MRM H AHMED MR.M R CHOUDHURY MR.Z RAHMAN	MR.S M BARUAH MS.R DEKA PP, ASSAM
113	Crl.Pet./56/2014 WITH LCR	ANJIRA KHATUN @ MISS ANZIRA KHATUN and ANR Versus THE STATE OF ASSAM and ANR	MR.F K R AHMED MS. A AHMED MR.M K HUSSAIN MS.S Y AHMED MR.A RAHMAN	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.S KHAN PP, ASSAM
114	Crl.Pet./60/2014	MD RAFIQUE AHMED Versus THE STATE OF ASSAM AND ANR	MS.M DEV MR R CHAKRAVORTY S RABHA MS.N DEB MS.R CHAKRABORTTY MS.P DEV	MR.N CHAKRABORTY PP, ASSAM MR.C GOSWAMI
115	Crl.Pet./66/2014	SMTI PAPORI BORAH BHUYAN Versus JITU BHAN	MR.B K SINGH MS.M BHATTACHARJEE MS.A SAIKIA MR.P C BORPUJARI	MRR CHAKRABORTY
116	Crl.Pet./94/2014	DR. PRAKASH AMRUT MODY and 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR.A M BORA MR.K MUNIR MR.P N GOSWAMI MR.N J KHATANIAR PP, ASSAM
117	Crl.Pet./143/2014	SARMIN AHMED and 2 ORS Versus MD. ALIMUDDIN	MR.P HAZARIKA MR.J ROY MS.S KAKOTI MR.S BORTHAKUR	MR.G SAROWAR MRM RAHMAN MR.M ISLAM MR.N UDDIN
118	Crl.Pet./175/2014 WITH LCR 1 FILE	AMALENDU DAS GUPTA and 10 ORS Versus ABDUL HAQUE and ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MD.ASLAM	DR.B AHMED MRK UDDIN MR.S R BARBHUIYA MR.A B T HAQUE PP, ASSAM
119	Crl.Pet./185/2014	MAHABUR RAHMAN Versus STATE OF ASSAM and ANR.	MR.H R A CHOUDHURY MD.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR. M A SHEIKH (R2) DR. K U AHMED (R2) MR. M HOSSAIN (R2) MS F INTAZ (R2) PP, ASSAM
120	Crl.Pet./190/2014	STATE OF ASSAM and ANR. Versus CHIEF JUDICIAL MAGISTRATE and ANR	PP, ASSAM	MR.A CHOUDHURY MR.S BORTHAKUR
121	Crl.Pet./209/2014 WITH LCR 1 FILE	MISS GITA KAR Versus THE STATE OF ASSAM AND ANR	MR.A K BORA MS.B BARUAH MS.A SHARMA	MR.S K MEDHI MR.A DAS MR.J DAS PP, ASSAM

122	Crl.Pet./212/2014 WITH LCR 3 FILES	ISHWAR PRASAD JALAN Versus THE STATE OF ASSAM AND ANR	MR.S CHAUHAN MS.M DAS MR.A R SHOME	MR.S K KEJRIWAL PP, ASSAM MRSS KEJRIWAL
123	Crl.Pet./250/2014 WITH LCR 1 FILE	RAJIV SAHARIA and ANR. Versus THE STATE OF ASSAM	MRA SHARMA MR.A K DAS MRM P GOSWAMI	MS.B SARMA PP, ASSAM
124	Crl.Pet./251/2014 WITH LCR	SIZOLL CHEMICALS PVT. LTD. and ANR. Versus M/S ASSENT CHMICALS LIMITED	MR.N DEKA MR.M CHETIA MR.M GOGOI	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
125	Crl.Pet./267/2014	DEVEN DUTTA Versus SURAJIT GOGOI	MR.D K BHATTACHARYYA MR.S DUTTA MR.A K BHATTACHARJEE	
126	Crl.M.C./283/2014 WITH LCR in Crl.Pet./42/2014 WITH Crl.Pet./42/2014	ASSAM RASTABHASA PRASAR SAMITY KARMI SABHA Versus DR. KHIRODA KUMAR SAIKIA and ORS DR. KHIRODA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MRS.A SHARMA MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA	PP, ASSAM MR.L P SHARMA MS.A SHARMA PP, ASSAM
127	Crl.Pet./290/2014	DR. JAGADISH CHANDRA KALITA Versus BARAMA COLLEGE and 2 ORS.	MR.B D GOSWAMI MR.D BORA MR.P BARUAH MR.M P BORAH	MS.A K CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.K CHOUDHURY
128	Crl.Pet./297/2014	JAYANTA CHOUDHURY, Versus THE STATE OF ASSAM and ANR,	MR.N N B CHOUDHURY MR.B PADUN MR.A BORGHAIN MR.S BORTHAKUR	MR.B J DUTTA MS.A CHOUDHURY PP, ASSAM MRS.N RAHMAN ADDL PP,ASSAM
129	Crl.Pet./308/2014 WITH LCR 1 FILE	MUBINUL HOQUE LASKAR Versus MANIK UDDIN and 5 ORS.	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MRH I CHOUDHURY MR.K R SURANA MR.G UDDINR- 1-4 MS.A CHOUDHURY MR.A B T HAQUE MS.M BURAGOHAIN(R- 1-4)
130	Crl.Pet./349/2014	SANJIB DEKA Versus THE STATE OF ASSAM AND ANR	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SARMA	MR.P SHARMAH(R-2) MR.K D SARMA(R-2) PP, ASSAM
131	Crl.Pet./355/2014 WITH LCR 4 FILES	LALIT BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR.S C BISWAS MR.B CHOUDHURY MR.M HUSSAIN MS.K L R YANTHAN MR.N H BARBHUIYA MS.E SHITIRI MR. S BISWAS MR.N ALI MR.P BISWAS	MRS.M BORAH MR.R BORUAH MR.B B BORAH PP, ASSAM
132	Crl.Pet./366/2014 WITH LCR	SAFIQUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR.Z HAMMAD MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM	MR.A CHOUDHURY MS.M KONCH PP, ASSAM
133	Crl.Pet./439/2014 WITH LCR	MD. JAN ALI Versus SMTI NURJAHAN BEGUM and 4 ORS	MR.P J SAIKIA MR.R S MISHRA	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
134	Crl.Pet./448/2014 WITH LCR	DIPEN BEZBARUAH Versus SMTI HIRANMONI BEZBARUAH @ TARAMONI BEZBARUAH and ANR	MR.D C KALITA MR.B K BHAGAWATI MS.D R GAYARI	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM
135	Crl.Pet./450/2014	M/S CENTURY MERCHANTILE PVT LTD. and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.P BORA MR.A CHETIA MR.R JAIN MD.ASLAM	SC, FOOD & CIVIL SUPP. MS. S JAHAN MS. S JAHAN MR.M H ANSARI PP, ASSAM ADDL. PP, ASSAM

136	Crl.Pet./485/2014	MD. NUR HUSSAIN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MSB DEVI MS.A RANA MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	WITH I.A.(Crl.)/535/2016 in Crl.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI Versus MD. NUR HUSSAIN	MSB DEVI MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI
137	Crl.Pet./616/2014	MOHI UDDIN AHMED and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.M HAQUE MR.A Y CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
138	Crl.Pet./444/2014	GHALIB MANSOOR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR.A B CHOUDHURY MR.M HAQUE MR.A Y CHOUDHURY MR.M A CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
139	Crl.Pet./526/2014	AMAR CHAND MAHESHWARI and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.Z MUKIT MR.A SATTAR	PP, ASSAM
140	Crl.Pet./661/2014	AMAR CHAND MAHESHWARI @ AMARCHAND MANIHAR and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.Z MUKIT MR.A SATTAR MS.N BARMAN	MR.M HAQUE MR.A Y CHOUDHURY MS.M DUWARAH PP, ASSAM
141	Crl.Pet./829/2014	SUJIT KUMAR GHOSH Versus THE STATE OF ASSAM AND 8 ORS	MR.S C BISWAS MS.K L R YANTHAN MR.S BISWAKARMA MR.S S DUTTA	MR.J ISLAM MR.A A R KARIM MS.S F MAITAI PP, ASSAM
142	Crl.Pet./870/2014	MD. BABLI ALI and ANR Versus THE STATE OF ASSAM AND ANR	MS.P BHATTACHARYA MR.A MEDHI MS.M KALITA MR.A BHATTACHARYA	MR.D CHAKRABARTY(R-2) MR.S R BORUAH(R-2) PP, ASSAM
143	Crl.Pet./974/2014 WITH LCR 10 FILES	BUBUL BORBORA Versus SMTI RUPANJALI BARUA	MR.D BARUAH MS.P HANDIQUE	MR.A M BORA PP, ASSAM AMICUS CURIAE LEGAL AID COUNSEL MRS.R BORO BORA
144	Crl.Rev.P./311/2014	BUBUL BORBORA Versus SMTI RUPANJALI BARUA BORBORA	MR.D BARUA MS.P HANDIQUE	LEGAL AID COUNSEL MRS.R BORO BORA
145	Crl.Pet./1001/2014 WITH LCR	ANTINA KALITA Versus THE STATE OF ASSAM and ANR	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	PP, ASSAM
146	Crl.Pet./1024/2014	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS. P BORAH MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR. P MAHANTA MS. P SAHARIA PP, ASSAM
147	WP(C)/129/2013	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR.B D KONWAR MR.R P SARMAH MR.R KALITA MS.P CHOUDHURY MS. P BORAH MSG GHOSH MS.S BARUA MS.R DEVI MRS.J M KONWAR	MR.P MAHANTA SC, EDU
148	Crl.Pet./122/2015	ROSHMI GOSWAMI Versus PRANAB KUMAR SHARMA and ANR.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY	MR.J SHARMA MR.G KAKOTI PP, ASSAM

149	Crl.Pet./147/2015	DHRUBA BORTHAKUR Versus THE STATE OF ASSAM AND ANR	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MRS.J M KONWAR MS.S BARUA	MRS.M BORAH(R-2) MS.S GHOSHR-2 MS.G DAS(R-2) PP, ASSAM
150	Crl.Pet./197/2015	NAGENDRA NATH LAHKAR Versus THE STATE OF ASSAM AND ANR	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH MSK KALITA MS.B BORAH	MR.P K DASR-2 MRN J DAS(R-2) MR.A CHOUDHURY(R-2) MR.R ALI(R-2) PP, ASSAM
151	Crl.Pet./230/2015	SMT. SNIGDHA JHUNJHUNWALA and 2 ORS. Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR. M KHAN MR.R AGARWALL	MR.S P ROYR-2 MR.K RAJBONGSHI(R-2) MS.B BAISHYA(R-2) PP, ASSAM MR.R P N SINGH(R-2)
152	Crl.Pet./450/2015	M/S ENDOCARP BUILDERS P LTD. and ANR. Versus THE STATE OF ASSAM	MR.K N CHOUDHURY MR.A M BORA MR.D GOGOI MS.C CHOUDHURY MR.J PATOWARI	MR.R GOSWAMI(R-2) MS. S SAIKIA(R-2) PP, ASSAM MS.P SAIKIAR-2 MR.D KONWAR(R-2)
153	Crl.Pet./505/2015	SMTI KUSUM DEVI BIHANI and ANR Versus THE STATE OF ASSAM and 2 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
	WITH			
154	Crl.Pet./503/2015	NIRMAL KUMAR GARODIA Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
155	Crl.Pet./514/2015	SANDIP BOSE and 3 ORS Versus THE STATE OF ASSAM AND ANR	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MR.M BORAH	MR.S C KEYAL(R-2) MS.P BARUAH(R-2) MS.G SARMAH(R-2) MRB KAUSHIKR-2 PP, ASSAM
156	Crl.Pet./654/2015 WITH LCR	GUNJAN PATWARI and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	MR.M CHOUDHURY(R-2) PP, ASSAM MR.P K MUNIR(R-2)
	WITH			
157	Crl.Pet./526/2016	NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY	MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
158	Crl.Pet./714/2015	RABI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	PP, ASSAM SC, IRRIGATION
159	Crl.Pet./761/2015	BHUBAN SARMAH Versus JABAKA TEA ESTATE	MR.S C KEYAL MS.P BARUAH MS.G SARMAH MR.J P MORE	MR.S N SARMA(Sr.Adv.) MR.K KALITA MR.S CHOUDHURY MR.A JAHID PP, ASSAM
160	Crl.Pet./775/2015	PRADEEP KUMAR AGARWAL Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.J BORUAH MR.P DEKA MD.ASLAM	PP, ASSAM
161	Crl.Pet./929/2015	DIPEN DAS Versus THE STATE OF ASSAM AND ANR	MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA	PP, ASSAM
	WITH			
162	Crl.Pet./924/2015	RAMANANDA DAS Versus THE STATE OF ASSAM	MR.S DUTTA MRA PAUL	PP, ASSAM
163	Crl.Pet./994/2015 WITH LCR	MD. ABDUL HAQUE Versus THE STATE OF ASSAM	MS.T SOM MR.H DAS	MR.G DAS(R-2&3) PP, ASSAM MR.A S AHMED(R-2&3)

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[FROM 05-02-2024 TO 01-03-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE: CIVIL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	RSA/89/2008 WITH LCR	MD. SAHIDUL ISLAM and ORS Versus ON THE DEATH OF ABDUL JALIL HIS LEGAL HEIRS AND ORS	MR.P K KALITA MS.T GOSWAMI	MR. M U MONDAL MR. B RAHMAN MR. SHEELADITYA
2	RSA/83/2009 WITH LCR	SMTI. FULU BALA MEDHI and ORS Versus AIKON MEDHI and ORS	MR S BANIK MS B SARMA MR P BHUYAN MR K N SURI	MRS T GOSWAMI
3	RSA/157/2009 WITH LCR	KHITISH NATH and ORS Versus DHARMESWARI DEVI and ANR	MS B CHOUDHURY MS B S GOGOI	MR. D MOZUMDER MR. D MAZUMDAR MR. P BORAH
4	RSA/164/2009 WITH LCR	BIRUBARI DAINIK BAZAR SAMABI SAMITI LTD and 2 ORS, Versus BIRUBARI DAINIK BAZAR DUKANDAR SANGTHA and 156 ORS,	MR.D K SARMAH MS U DAS MS.M BHATTACHARJEE MS.S NATH MR.N PATHAK MR.A K GOSWAMI MS.S BHATTACHARJEE	MR.P K DAS(R-2) MR.J SARMA MR.N DAS(R-2) MR.R HAZARIKA MR.A CHOUDHURY(R-2) MR.N K CHAKRABORTY MR.G KAKATI
5	RSA/168/2009 WITH LCR	MD. MINHAZ MANDAL and ANR Versus HAMED ALI TARAFDAR and 20 ORS	MR.A K SARMA MR.R K JAIN	MR.S SINHA MR.M HUSSAIN MR.B SINHA
6	RSA/174/2009 WITH LCR	SMTI. LAKHIPRIYA KALITA and 7 ORS Versus SRI CHANDRA SARMA and 6 ORS	MR. P DAS MR. U K DAS	MR.P DAS MS F AHMED MR. T ISLAM MD. A WAHED
	WITH CO/6/2011 in RSA/174/2009	SMTI LAKHIPRIYA KALITA and 7 ORS Versus GOJEN SARMA and ORS,	MR.P DAS MR.A K CHOUDHURY MR.U K DAS MR.D CHOUDHURY	MR.T ISLAM MS.F AHMED MD.A WAHED
7	RSA/12/2010 WITH LCR	ARATI MEDHI and 11 ORS Versus TAPON CHANDRA MEDHI and 9 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MD.M Z SHAH MR.R ALI
8	RSA/14/2010 WITH LCR	JOGENDRA CHANDRA PAL and 3 ORS Versus ON THE DEATH OF SOLE RESPONDENT SRI PRAMESH CHANDRA DAS, HIS LEGAL HEIRS SRI PRASENJIT DAS @ BAPPI		MR.G C PHUKAN
9	RSA/15/2010 WITH LCR	GAURIPUR CONSUMERS CO-OPERATIVE STORES, Versus ON THE DEATH OF GAJANAND PROSAD KANU HIS LEGAL HEIRS SMTI BINDU KANU and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.B BANERJEE MR.J LASKAR MR.A DEY MR.H K HAZARIKA MR. A MOBARAQUE (r- 1.1,1.2,1.3,1.4) MS.M DEY

10	RSA/24/2010 WITH LCR	RAVI GOYAL and 4 ORS, Versus THE CHAIRMAN,	MR.G RAHUL MR.C K S BARUAH MR.B K PURUHIT MR.K BARTHAKUR	
11	RSA/39/2010 WITH LCR	ON THE DEATH OF NAGEN BORA HIS LEGAL HEIRS BIBHA BORA (WIFE) and 2 ORS, Versus BHARATI BORA and 2 ORS	MR. M A SHEIKH MRN M HAZARIKA MR.U DUTTA MRJ CHUTIA	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY
12	RSA/51/2010 WITH LCR	MATANGA SARKAR, Versus NIRMALENDU CHAKRABORTY,	MR.A K PAUL MS.J PAUL MR.P SEN MRB SARKAR	MS.B CHOUDHURY MR.S SAHU MR.N K DAS MS.P BORAH
13	RSA/57/2010 WITH LCR	MD. ISMILE ALI and 4 ORS, Versus JAHUR ALI WAKF ESTATE,	MR.G C PHUKAN MS.M PURAKAYASTHA	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI MS.L DAS
14	RSA/64/2010 WITH LCR	MRINAL KANTI DEBNATH, Versus UNION OF INDIA,	MR.A SATTAR MR.D K KOTHARI MRR K MOUR MR.S CHOUDHURY	SC, NF RLY
15	RSA/77/2010 WITH LCR	SAIKIA and SONS and 2 ORS Versus KHARIKATIA TEA ESTATEPVT. LTD. and ORS	MR.P P BARUAH MR.R SARMA MSG KALITA MR.A THAKUR	MD.M U AHMED MRD DUARA
16	RSA/78/2010 WITH LCR	MD.TAZIMUDDIN AHMED Versus MD. SAHABUDDIN AHMED and 6 ORS	MR.B C DAS MR. J H SAIKIA	MRS.K DEKA MS.P CHOUDHURY
17	RSA/86/2010 WITH LCR	SRI SAMIRAN DAS Versus THE DEPUTY COMMISSINER and ORS	MR.M DUTTA	GA, ASSAM MR.P S DEKA
18	RSA/94/2010 WITH LCR	MD.RAHAM ALI and 13 ORS Versus MD.SHAN MIYA SHEIKH	MR.A C SARMA MR. M K BORAH MR.B HALDAR	MR.M U MONDAL MR. D MAZUMDAR MR.C K S BARUAH MD.B RAHMAN
19	RSA/106/2010 WITH LCR	SMTI. NISHI PRAVA DAS and 3 ORS Versus BANGSHI RAM DAS and 10 ORS	MD A SAHAD (A2, A3) MR. B K DAS MR R CHAKRABORTY MR. J B SAIKIA MR D J HALOI (A2, A3)	MRS. K BHATTACHARYYA MS M BHATTACHARYA MR. N RAJKHOWA
20	RSA/108/2010 WITH LCR	SWAPAN BANERJEE and 2 ORS Versus SUNIL GHOSH	MR.K K MAHANTA MR.K KONWAR MR.R DUARAH MS.L DAS	MR.M K CHOUDHURY MR.M DUTTA MR.A DEKA
21	RSA/119/2010 WITH LCR	GAJEN KALITA and ANR, Versus RAJAT CH. DAS and ANR	MR.P K KALITA MR.G SAIKIA MR.N DAS	MR.SHEELADITYA
22	RSA/125/2010 WITH LCR	ATUL SAIKIA Versus KONDEO KOCH @ KUMUD DAS and 7 ORS	MR.P K DEKA MR.P SUNDI	MR.S C BISWAS MR.R SARMA MR. D MAZUMDAR MR.B DEORI
23	RSA/150/2010 WITH LCR	RAMANI KANTA SAIKIA Versus KANAK SAIKIA	MR.J CHUTIYA MR.R M DAS MR.M K DOLEY MS.S SONOWAL	MR.R P SARMAH MR.S K GHOSH MR.M R LASKAR MRM R ADHIKARI MS.F AHMED
24	RSA/152/2010 WITH LCR	BISWANATH GARODIA @ B.N. GARODIA. Versus THE DIBRUGARH UNIVERSITY,	MR.G N SAHEWALLA MR.B SHARMA MS.J BORA MD.ASLAM	MR.K AGARWAL MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.P NEOG MS.M SAIKIA
25	RSA/162/2010 WITH LCR	MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS,	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA

26	RSA/169/2010 WITH LCR	SRI KANAK CH. LAHKAR and 4 ORS Versus ON THE DEATH OF HEMLATA MAHANTA HER LEGAL HEIRS PRAFULLA MAHANTA and 5 ORS	MR.B K BHAGAWATI MR.N K DEKA MR.C C DEKA	
27	RSA/175/2010 WITH LCR	SMTI. JAMINI BALA MAHANTA and 4 ORS, Versus SATURHUJ SATRA and 2ORS,	MR.O P BHATI MR.T C DAS MR.D DEKA MR.H K BORA	
28	RSA/188/2010 WITH LCR	BIPLAB DAS and ANR Versus MUSSTT. ALIYA BEGUM LASKAR and 7 ORS	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM
29	RSA/189/2010 WITH LCR	RANJAN KALITA and 6 ORS, Versus SMT. KANAKLATA CHAKRAWARTY	MR.P MAHANTA MR.P SARMA MR.T C KHATRI	MR.R C PAUL MISS.S ROY
30	RSA/191/2010 WITH LCR	ON THE DEATH OF LALL RAHMAN @ MD SAJIDUR RAHMAN HIS LEGAL HEIRS MRS MOINA BEGUM AND ORS Versus LIFE INSURANCE CORPORATION OF INDIA and ORS	MR.T J MAHANTA MR.P P DUTTA	MR.N DEKA MR.M CHETIA MR.D DEKA
31	RSA/199/2010 WITH LCR	RAMLAL BISWAS and 3 ORS Versus SAHADEV MANDAL and 5 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MS.J R THAKUR MR.A THAKUR
32	RSA/204/2010 WITH LCR	MUSSTT. BASHIRAN NESSA, Versus KHAJIM UDDIN and ORS,	MR.A R SIKDAR MR.M AHMED MR.M H TALUKDAR MR.D M KHAN	MR.A ROSHID
33	RSA/206/2010	TILAK SAIKIA and ANR, Versus JOYRAM SAIKIA and ORS,	MR. A B CHOUDHURY(Sr. Adv.) MR. S K GHOSH (P1) MR. M K SHARMA MR. C K S BARUAH MS F AHMED (P1) MR. N RAJKHOWA	MR G P BHOWMIK MR. S K MEDHI MR. K PAUL MR.A SARMA MR. J DAS
34	RSA/209/2010 WITH LCR	NUR HUSSAIN Versus ABDUL GAFUR and 2 ORS	MR.M U MONDAL MD.A HUSSAIN MR.M HUSSAIN MR.H R AHMED	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN
35	RSA/211/2010 WITH LCR	RAM RAO SINGH Versus SHYAMAL KUMAR ROY and 4 ORS	MR.G N SAHEWALLA MR.B SHARMA MS.J BORA MD.ASLAM	MR.C BARUAH MR.B BARUAH MR.D BARUAH
36	RSA/212/2010 WITH LCR	MD.MUSLIMUDDIN Versus MD. JOINAL ABUDDIN and 5 ORS	MR.N N KARMAKAR MR.M K SAH	
37	RSA/213/2010 WITH LCR	MD. ABDUL MANAF LASKAR and ANR, Versus MD. SEBAL HAQUE BARBHUIYA and ORS,	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.P K DEKA MR.I H LASKAR MR.N K DEKA MS.S ACHARYYA MR.L SARDAR
38	RSA/219/2010 CAVT. NO. 1407/2010 WITH LCR	ON THE DEATH MATILAL CHOUHAN SMT. PUJA CHAUHAN (DAU) and ANR, Versus MD. HAIDER ALI and ORS,	MR. R K D CHOUDHURY (P2) MR. S DEKA MS. L DEVI (P2) MR.D CHOUDHURY MR.S K SHARMA	GA, ASSAM MR.P K DEKA MRS I AHMED MR.R N D SARMA MR.D DAS MR S K HOUND FOR CAVEATOR
39	RSA/222/2010 WITH LCR	JALAL UDDIN BARLASKAR and ORS Versus GULAM MUSTAFA BARBHUIYA @ FARUK AHMED BARBHUIYA and ORS	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA
40	RSA/224/2010 WITH LCR	AKHTAR HUSSAIN and 4 ORS Versus RUMENA BEGUM and 9 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MS.P R MAHANTA MR.S R GOGOI MR.A BORGHAIN

41	RSA/241/2010 WITH LCR	NRIPEN CH. DAS and 2 ORS, Versus UMA KANTA BARMAN	MR.O P BHATI MS.N BARMAN MR.J A AHMED	MR.B SARMAH MR.A DHAR MRK K DAS MR.S BARMAN
42	RSA/248/2010 WITH LCR	TILAK HIRA and 4 ORS Versus HANU HIRA	MR.Z MUKIT MR.A SATTAR MR.P SINGH	MR.A K SARKAR MR.B GOGOI
43	RSA/250/2010 WITH LCR	SARASWATI GHOSH and 10 ORS Versus MD.ASHIRRUDDIN AHMED		DR.B AHMED MR A R BHUIYAN
44	RSA/251/2010 RSA 298/2010(D/O), WITH LCR	NITAI CH.SAHA and ANR Versus ANJALI SAHA and ASNR	MR.A K PURKAYASTHA MR.A DEB	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN MR.A RASHID
45	RSA/252/2010 CAVT. NO. 1610/2010 WITH LCR	SIDDARTHA NAG Versus RANBIR ROY	MR.B C DAS MRD N BHATTACHARYA	MR.P K ROY FOR CAVEATOR
46	RSA/258/2010 WITH LCR	SMTI HEMLATA SAIKIA and 9 ORS Versus LAKHESWAR BORA and 4 ORS	MRS.P GOSWAMI MR.D J DAS MR.D R GOGOI	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MSK KALITA MR.P DEKA
47	RSA/268/2010 WITH LCR	SACHI RANI BISWAS and ANR Versus MANIK SARKAR and ANR		
48	RSA/269/2010 WITH LCR	KALYAN KR. ROY and 2 ORS, Versus SMTI CHABI ROY and ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.P BHUYAN MR.K N SURI	GA, ASSAM MR.S K GHOSH MR.J I AHMED
49	RSA/274/2010 WITH LCR	PRADUMNA KOHAR, Versus RUP NARAYAN KURMI,	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	
50	RSA/280/2010 WITH LCR	MD. SAMIR ALI, Versus MUSTT. RASIDA BEGUM and ORS,	MS.B R A SULTANA	MR.H K DEKA MR.P CHOUDHURY MR.B D DEKA
51	RSA/282/2010 WITH LCR	ON THE DEATH OF KANAILAL DAS HIS LEGAL HEIRS Versus SARJIT KOUR and 3 ORS	MR.H K SARMA MR. D NATH	MR.S K GHOSH MR.S BARTHAKUR
52	RSA/291/2010 WITH LCR	SMTI. SANTA DEY, Versus BABLA DEY and ORS,	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI MS.L DAS	MS.B CHOUDHURY MR.S SAHU MR.N K DAS MS.P BORAH
53	RSA/295/2010 WITH LCR	NIKHIL CHANDRA ADHIKARI@NIKHIL RANJAN ADHIKARI Versus STAYA RANJAN ADHIKARI and ANR	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN	MS. N N AHMED MRM H AHMED MISSS KANUNGOE MRS.S AHMED MD.A MALEQUE MR.A S CHOUDHURY MR.H HUSSAIN
54	RSA/296/2010 WITH LCR	ANIL CHANDRA MEDHI Versus ON THE DEATH OF BASANTA KUMAR DAS HIS LEGAL HEIRS HIRAN DAS and ORS,	MR.SHEELADITYA	MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
55	RSA/68/2012 WITH LCR	BAKUL DEV Versus GOPAL RABI DAS	MR.SHEELADITYA	MR.N BHARALI MD.S ALI MS.J BEGUM
56	RSA/41/2013 WITH LCR	KHODEJA BEGUM AND 2 ORS Versus TOMSER ALI	MR.J AHMED MR.S ISLAM MR.M HUSSAIN MR.A DEWAN	MR.G SAROWAR MR.M U MONDAL MR.M DUTTA MSN NASRIN MR.M HOSSAIN MR.H R AHMED MR.N UDDIN

57	RSA/221/2014 CAVT. NO. 67/2014 WITH LCR	MUSLIM ALI and ANR. Versus MUBASIR HUSSAIN and 21 ORS.	MR.A C SARMA MR.B HALDAR MR.A ALAM MR.G BHARADWAJ MR.S DEY MR.M ALAMGEER	MR.R SARMA MR.A J SARMA MR.S K GHOSH MR. D MAZUMDAR FOR CAVEATOR
58	RFA/52/2015 WITH LCR	THE STATE OF ASSAM and 5 ORS Versus SRI BHABESH BAROOWA	MR.P S DEKA MR. M NATH, SC Panchayat and Rural Dev. MR A BHATTACHARYA ADDL. SR. GA, ASSAM	MR G RAHUL MR. D M NATH
59	RFA/57/2015 WITH LCR	SRI PRANTIK MAZUMDER Versus SRI PRONOJIT MAZUMDER and 2 ORS	MR.P K DEBROY MR.S DEY	
	WITH I.A.(Civil)/379/2018 in RFA/57/2015	PRANTIK MAZUMDAR Versus PRONOJIT MAZUMDAR AND 2 ORS	MR. S DEY	
	WITH I.A.(Civil)/497/2019 in RFA/57/2015	SRI PRANTIK MAZUMDAR Versus SRI PRONOJIT MAZUMDAR and 2 ORS	MR S DEY	
	WITH I.A.(Civil)/499/2019 in RFA/57/2015	SRI PRANTIK MAZUMDAR Versus SRI PRONOJIT MAZUMDAR and 2 ORS	MR S DEY	
60	RFA/5/2016 WITH LCR	HAIDOR HUSSAIN and 2 ORS Versus MD ABDUL KARIM @ MAINA MASTER	MR.U B SARMA MR.G MISHRA	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MR.P NAYAK MR.A DEKA GA, ASSAM(R1-3)
61	RFA/7/2016 WITH LCR	INDIAN RED CROSS SOCIETY and ANR Versus STATE OF ASSAM and 2 ORS	MR. T U LASKAR MR.N DHAR MR.K BAISHYA	
62	RFA/10/2016 WITH LCR	M/S DEEPAK FAMILY TRUST Versus THE STATE OF ASSAM and 2 ORS	MR G P BHOWMIK MR.R HAZARIKA MS.P CHETIA	DR.B AHMED MR.H K HAZARIKA SC, IRRIGATION
63	RFA/12/2016	SHRI KANAK DEKA Versus ASSAM SMALL INDUSTRIES DEVELOPMENT CORPORATION and ANR	MR. N ANAND MR. B DEKA MS. L SRIVASTAV MR. H ALI MR. A K SINGH MR. A H MULLA MR. H L MAURYA	
	WITH I.A./558/2016 in RFA/12/2016	SHRI KANAK DEKA Versus ASSAM SMALL INDUSTRIES DEVELOPMENT CORPORATION and ANR	MR.N ANAND MR.B DEKA MS.L SRIVASTAV MR.H ALI MR.A K SINGH MR.A H MULLA MR.H L MAURYA	
64	RFA/24/2016 WITH LCR	ASSAM GOVERNMENT MARKETING CORPN. LTD. and 3 ORS. Versus M/S. PADMAWATI SUPPLY AGENCIES and ORS.	MR.A C SARMA MR.P CHAKRABORTY MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.B HALDAR MR.S CHANDA	MR.S K AGARWAL
65	RFA/25/2016 WITH LCR	CHITRANJALI PHUKAN and 2 ORS. Versus MESSERS GONESHKA KANOI and 2 ORS.	MR.S DEY MR.P SEN MR.W IMRAN	MR.M CHIRING(R- 1-3) MR.M AGARWALLA(R- 1-3)
	WITH MC/95/2016 in RFA/25/2016	SMTI. CHITRANJALI PHUKAN and 2 ORS. Versus M/S GONESHKA KANOI and 2 ORS.	MR.S DEY MR.P SEN MR.W IMRAN	
66	RFA/30/2016 CAVT. NO. 1720/2015 WITH LCR	M/S SOTAI TEA CO. LTD and 4 ORS Versus M/S TEA BROKERS GUWAHATI PVT LTD	MR.D UPAMANYA MS.A CHOUDHURY MR.G KHANDELIA	MR.N DEKA MR.M GOGOI FOR CAVEATOR

	WITH CO/12/2016 in RFA/30/2016	M/S TEA BROKERS GUWAHATI PVT LTD Versus M/S SOTAI TEA CO. PVT. LTD and 3 ORS	MR.N DEKA MR.M CHETIA MR.M GOGOI	MR.K R SURANA
67	RFA/34/2016 CAVT. NO. 1655/2015 WITH LCR	STATE BANK OF INDIA Versus CENTRAL INLAND WATER TRANSPORT CORPORATION LTD.	MR. K K DEY MR. V K BAROOAH	MR. A SARMA FOR CAVEATOR
68	RFA/45/2016 WITH LCR	SRI PANKAJ SHARMA Versus AVATAR SINGH and ANR,	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR.P J SAIKIA (R-1) MR.A K GUPTA(R-1) MS.M KECHII (R-1)
69	RFA/55/2016 WITH LCR	SMTI PURNIMA CHOUDHURY Versus SHRI INDRAPAL SINGH SAHANI	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR.R J BORDOLOI G UDDIN MR. Y SIKDAR MR.R ALI MS.C SARMA
70	RFA/59/2016 WITH LCR	SRI MAHANANDA DAS Versus PURBANACHAL CEMENT LTD	MR.R P SINGH MS A BORBHUYAN	MR.D BARUAH MS.B DAS MS.N UPADHYAY
71	RFA/71/2016 WITH LCR	M/S M.K. AGARWALA Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED and 4 ORS	MR.K DEKA MR.G KHANDELIA	MR.S K MEDHI(R-1) MR.A DAS(R-1) MR.S DUTTAR-1
72	RFA/83/2016 WITH LCR	PAWAN KUMAR AJITSARIA Versus SMTI KAMALA DEVI AJITSARIA and 4 ORS,	MR.R C SANCHATI MRS SANCHETI	MR.U B SARMAR-1 MS.J DEKA(R-1) MR.G MISHRA(R-1)
73	RFA/85/2016 WITH LCR	MATHUR and KAPRE ASSOCIATES PVT LTD. Versus ASSAM CRICKET ASSOCIATION	MR.B CHOUDHURY MR.P KALITA	MR.B K BHAGAWATI
74	RFA/28/2017 WITH LCR	DR REJI KRISHNAN Versus MD ISLAM UDDIN LASKAR	MR.K DEKA MR.G KHANDELIA	MR D K MEDHI MR D SAIKIA
75	RFA/31/2017 WITH LCR	THE LIFE INSURANCE CORPORATION OF INDIA Versus SRI SUNIL MAHANTA	MR.P K DEBROY MR.S DEY	MR.P S DEKA MR.S NATH MR.B K BHAGAWATI MR.G J SHARMA MSK KALITA
76	RFA/34/2017 WITH LCR	THE GENERAL MANAGER and 2 ORS Versus SRI NAYAN MEDHI	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA MR.R RABHA	MR. T J MAHANTA MR. R ALI MR. A BORUA MR M BORO
77	RFA/58/2017 WITH LCR	SMTI MAN MAYURI DAS Versus SMTI MANIMALA DAS and 5 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA	K R BARUAH G J SAIKIA MR. N DAS MR. N DAS
78	RFA/59/2017 WITH LCR	M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	MR.A SARMAH(R-3)
79	RFA/80/2017 WITH LCR	MANIKA SAHA and ANR Versus MIRA SEN and 55 ORS	MR. D MAZUMDAR MR. P BORAH	MR. G P BHOWMIK (Sr.Adv.)(R- 28,34,64 & 65) MS. M KALITA (R- 28,34,64 & 65) MS. M KALITA (R 1 to 66) MS. P CHETIA (R 1 to 66)
80	RFA/82/2017 WITH LCR	INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT Versus SRI AJIT HAZARIKA	MR.D MOZUMDER MR. S BISWAS	MS.B CHOUDHURY MR.P BORAH MS.J DAS
81	RFA/89/2017 WITH LCR	THE STATE OF ASSAM and 4 ORS Versus SRI BIPUL DAS	MR.C K S BARUAH MRS.R BORO BORA	MR. J SARMAH

82	RFA/116/2017 WITH LCR	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
83	RFA/117/2017 WITH LCR	ARUN KUMAR BISMITER Versus BABUL BRAHMA	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA
84	RFA/118/2017 WITH LCR	SRI PAVAN CHANGMAI Versus M/S BADARUDDINS	MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR.R SARMA MRS.N S PARAJULI	MR. A BHATTACHARYYA MR. A BORUA
85	RFA/121/2017 WITH LCR	SRI NAGENDRA NARAYAN CHOUDHURY Versus SHRI ABHIJIT DAS and 2 ORS	MR.Z MUKIT MR.A SATTAR MR.F SATTAR MR.H K BARUAH	MR. B PATHAK (R1,R2) MR H K GOGOI (R1,R2) MR. C BARO MR. P DEKA MR. R THADANI (R1,R2)
86	RFA/124/2017 WITH LCR	NUR HUSSAIN ALI Versus ANJANA BORA and ANR.	DR.B AHMED MR.R A CHOUDHURY MR.R ALI MR.A ALAM MR.ALHAJJ INAM UDDIN	MR. P SUNDI MS. D DEKA
87	RFA/127/2017 WITH LCR	SMTI KABITA BISWAS and 3 ORS Versus ON THE DEATH OF SALIL NATH HIS LEGAL HEIRSA SMTI SMRITI NATH and ANR	MR. T U LASKAR MR.N DHAR MR. B MALAKAR MS.S DASGUPTA	MR. S K GHOSH MS F AHMED
88	RFA/2/2018 WITH LCR	LIMALA GOGOI Versus DEBAJIT SINGH	MR. M TALUKDAR MS. M TALUKDAR MS. B PEGU	MR. U J SAIKIA FOR CAVEATOR
89	RFA/3/2018 WITH LCR	ON THE DEATH OF SITANGSHU SHEKHAR DAS HIS LEGAL HEIRS SWAPNA DAS Versus RAI RANJAN ROY	MR. P K ROY MR. S K CHAKRABORTY MRS. M DUTTA MS. A CHAKRABORTY	MS. M DEV (R1 TO 3) MR R CHAKRABORTY (R- 2,3) MS. P DAS (R1 TO 3) S RABHA (R-2,3) MS. N DEB
90	RFA/12/2018 WITH LCR	ROBIN SARMAH and ANR Versus HIMANTA GOGOI and 4 ORS	MR. A R SHOME MR. A J GHOSH	
91	RFA/37/2018 WITH LCR	MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MS. S E AHMED MR. D R GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
92	RFA/58/2018 WITH LCR	NARAYANI MINERALS Versus CLIFFORD FACILITY SERVICES PVT LTD AND 3 ORS	MR. N ALAM MR. S U AHMED MR. S U AHMED MR K JAIN R BORUAH	MR B SINHA (R3 & 4) MS. N THAPA (R3 & 4) MR. M GOGOI (R3 & 4)
93	RFA/68/2018 WITH LCR	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR Versus SRI JOGENDRA NATH BHUYAN	MR.D SAHU MR.R S MISHRA	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
94	RFA/70/2018 WITH LCR	DR. DEBABRATA SARMAH and 13 ORS, Versus PRAFULLA KUMAR MAHANTA and ANR,	MR. R J BORDOLOI MR. P P DUTTA MR. R ALI	MR. S KASHYAP (R1) MR. S C KHOUND (R1)

95	RFA/73/2018 WITH LCR	J.K.B. ENTERPRISE Versus STATE OF ASSAM and 3 ORS	MR G N SAHEWALLA MS. B SARMA MRS. S S BAWARI MR. A CHETIA MD. ASLAM	GA, ASSAM (R- 1 & 2) SC, IRRIGATION
96	RFA/75/2018 WITH LCR	SHIKSHAK SAHAKARI COOPERATIVE BANK LTD Versus OIL INDIA GRATUITY FUND COMPANY TRUST FUND AND 9 ORS	MR G N SAHEWALLA MR A UPADHYAY MS. K JAIN	MR. H K DEKA (R1) MR. A SARMA MR. T DEURI (R7) MR. N CHOUDHURY MR. B D DEKA (R1) MR. S CHOWDHURY (R7) MR. M DAS (R1) MR. S K HAZARIKA (R 2) MR. C BASUMATARY (R7)
97	RFA/116/2018 WITH LCR	M/S BRAHMAPUTRA SYNDICATE Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY MR. D NANDI MR. R P N SINGH MR. K RAJBONGSHI MS. A TALUKDAR	GA, ASSAM
98	RFA/125/2018 WITH LCR	SRI SUBASH DEB NATH Versus JITENDRA KUMAR ROY AND 4 ORS	MR N DUTTA MR. S BHARALI MR. M DAS MR. N K NEOG MS. N SULTANA	MS N NATH (R1, R2) MR. M DUTTA (R1, R2)
99	RFA/149/2018 WITH LCR	SRI SANTANU DUTTA AND ANR Versus HOUSING URBAN DEVELOPMENT CORPORATION LTD (HUDCO) AND 5 ORS	MR. B BARMAN	MR. K BHATTACHARJEE (R1, R2, R6) MS B TALUKDAR (R1, R2, R6)
100	RFA/27/2019 WITH LCR	THE STATE OF ASSAM AND 5 ORS Versus M/S DEKA ENTERPRISE AND ANR	MR. P S DEKA MR. B K BHAGAWATI MR. K KALITA MS. A CHAKRABORTY	MR. S P ROY MR. N ALAM R K MR A K RAI MS. N RAI FOR CAVEATOR
101	RFA/60/2019 WITH LCR	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N P BARUAH MR. D J MAHANTA
102	RFA/72/2019 WITH LCR	SRI KAMAL CHANDRA MAHANTA Versus SMTI. MANIKA MAHANTA AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS
103	RFA/94/2019 WITH LCR	MAKUM MOTORS LEDO and ANR Versus M/S UJJAL TRANSPORT AGENCY	MR.K R SURANA MR.S CHAMARIA MR.G KHANDELIA	MR. D DAS MR. K MOHAMMED
104	SAO/9/2009 WITH LCR	HUSNA BEGUM and ORS, Versus SUPRITI NATH and ORS	D MAZUMDAR MR.D MOZUMDER MR.R SARMA S SAIKIA MS.J KAKOTI	S CHAKRABARTY N DHAR B MALAKAR MR.A T H AHMED
105	SAO/7/2012	RAHIMUDDIN AHMED @ RAHIMUDDIN, Versus SMTI. PATESWARI DEKA and ORS,		
106	SAO/6/2013 WITH LCR	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.K G SARMAH MR.R P N SINGH
	WITH MC/3015/2013 in SAO/6/2013	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	
	WITH			
107	SAO/2/2014	KALPANA DAS and 2 ORS. Versus BISWA BIJOY DAS and 2 ORS.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MRS.R DEVI MR.A R TAHBILDAR

108	SAO/2/2017 WITH LCR	MRS. TOKTEL LANGKAM, Versus BHUPEN PEGU and 4 ORS,	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. A BEGUM	GA, ASSAM MR A D CHOUDHURY (R1) MR J PAYENG (R4) MR P CHOUDHURY (R1) MR. D CHOUDHURY (R1) MR. P DUTTA (R1)
109	SAO/6/2019 WITH LCR	SMTI. RATNA RANI NATH AND 4 ORS Versus SMTI. KHONA NATH AND 6 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR. S K ROY MR S A BARBHUIYA	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
110	SAO/4/2021 WITH LCR	MD. SAIFUDDIN SAIKIA Versus RAJUBALA BAISHYA AND 3 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. M K SHARMA (r-1) MS. S S SAIKIA (r-1) MR. R MEDHI (r-1)
111	RSA/197/2010	DULAL SAHA and ANR Versus ON THE DEATH OF SRI ABHIMANYA PAUL HIS LEGAL HEIRS SMTI ANITA PAUL AND ORS	MS.K YADAV MR.A KABRA MR.R L YADAV MS.A BARUA	MR.B C DAS MR.D DEY MR.D N BHATTACHARJEE
112	FAO/17/2013	BRAJANATH GOGOI Versus M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.R DHAR(R-1&2) MR.S SHARMA(R-1&2) MR A SAIKIA(R-1&2) C K S BARUAH, SC, PWD MS.H TALUKDAR
	WITH MC/2616/2013 in FAO/17/2013	BRAJANATH GOGOI Versus M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.N N UPADHYAYA(R-2) MR.R DHARR-2 MR.S SHARMA(R-2) SC, PWD MS.H TALUKDAR
113	FAO/24/2013	SUNITA AGARWAL and 2 ORS. Versus NARPAT SINGH and 9 ORS.	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.K K DEY MRV K BAROOAH
	WITH			
114	FAO/26/2013	SUNITA AGARWAL and 2 ORS. Versus NARPAT SINGH and 9 ORS.	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.K K DEY MRV K BAROOAH
115	FAO/1/2014 WITH LCR	GOPAL CH. GHOSH Versus SAJAL SINGHA	MR.S K SINGH MR.T C KHATRI	MR.M K CHOUDHURY MR.B DEKA MR.N BARUAH
116	FAO/2/2014 WITH LCR	MATI RAM ROY and ANR. Versus GOLAPI ROY	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MS.B GOGOI	
117	FAO/15/2014 WITH LCR	RAM NAGINA PANDEY Versus STATE OF ASSAM and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR. C K S BARUAH, Govt Advocate, Assam (R 1 & R 2)
118	FAO/3/2015 WITH LCR	GUPI PARJA @ BIKASH Versus SMTI PROTIVA DEKA PARJA	MR.S BORA MS.R DHAR	
119	FAO/7/2015 WITH LCR	DR BIMAL MAZUMDAR Versus DR TRAILOKYA NATH SALOI and 2 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.R BORAH	MR.N DEKA(R-1) MR.M GOGOI(R-1)
120	FAO/12/2015 WITH LCR	MASTER DEBASRSHEE CHANDA MINOR Versus SMTI TRIPTI DAS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.P K DEBROY MR.S DEY MR.P SEN

121	FAO/21/2015 WITH LCR	M/S NORTH EASTERN CHEMICALS INDUSTRIES P LTD and ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD and ANR	MR.A PARVEZ MR.M DUTTA M C KAKOTI	MR.N C DAS(R-2) MR.A DAS(R-2) MS.B BEGUM(R-2) MR. J K GOSWAMI MS.M DEVIR-2 MRP GOGOI(R-1) MS.K DAS(R-2) MR.H DAS(R-1)
122	FAO/28/2015	SRI PRANAB DAS @ PAPU Versus SMTI MINARVA DAS @ MINU DAS	MR.S K SINGHA MR.R DUTTA MR.S J SARMA MR.G G GOGOI MR.B KUMAR	MR.P J SAIKIA MS.M KECHII MR.R S MISHRA
123	FAO/15/2016 WITH LCR	SRI NARENDRA NATH SARMA Versus THE STATE OF ASSAM and 3 ORS	MR.R GOSWAMI MR.I ALAM MR.T SK	MR.B CHETRI(R- 1-3) SR GA,ASSAM
124	FAO/16/2016	MD IFTIKAR RAHMAN Versus MD JIAUR RAHMAN	MR.R BARUAH MR.A IKBAL MR.S ALI	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MR.H K BARUAH MR.R P GUPTA MS.S CHOUDHURY GA, ASSAM
125	FAO/43/2017 WITH LCR	SMT SHEFALI RANI DEB Versus STATE OF ASSAM and ANR	MR.A S DHILLON MRB KAUSHIK MS.A KAPINJAL	
126	FAO/46/2017 WITH LCR	SRI DWIPAYAN DAS Versus BRAHMAPUTRA TELE PRODUCTION PVT LTD and ANR	MR.P S DEKA MR.B K BHAGAWATI MS.A CHAKRABORTY	MR.B GOSWAMI(R- 1&2) MS.Y S PHOM(R- 1&2) MR.A K BHUYAN(R- 1&2) MS.B BHUYAN(R- 1&2) MR.M BORAH- 1and2
127	FAO/1/2018	M/S BAGHBARI TEA ESTATE Versus STATE OF ASSAM	MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI MR. S CHANDA	GA, ASSAM MR. J ABBAS PP, ASSAM MR. S BORTHAKUR
	WITH I.A.(Civil)/37/2018 in FAO/1/2018	M/S BAGHBARI TEA ESTATE Versus STATE OF ASSAM,	MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI MR. S CHANDA	GA, ASSAM
128	FAO/5/2018	DEBEN DAS Versus THE STATE OF ASSAM	MR. S P ROY MR A K RAI MS. N RAI MR. T R ROY	GA, ASSAM
	WITH I.A.(Civil)/169/2018 in FAO/5/2018	DEBEN DAS Versus THE STATE OF ASSAM	MR. S P ROY MS. N RAI MR A K RAI MR. T R ROY	GA, ASSAM MR. R BORPUJARI, SC, Revenue Deptt.
129	FAO/59/2018 WITH LCR	KAMAKHYA SAHA Versus SRI ALOK KUMAR BANTHIA AND 2 ORS	MR. D P CHALIHA MS A BARUAH MR. U P CHALIHA	MR. C GOSWAMI (R1-R3) MR. N CHAKRAVORTY (R1- R3)

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024

9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[FROM 05-02-2024 TO 01-03-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH(CRP(I/O), CRP AND MFA MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRP/99/2014 WITH LCR	TATA AIG LIFE INSURANCE COMPANY LTD. and 2 ORS. Versus SMTI SHIBANI DEB ROY	MR.P P DUTTA	MR.T H LASKAR MR.N DHAR MR .B MALAKAR
2	CRP/119/2014 WITH LCR	MD ISHAQUE Versus M/S ASHOK BIRI FACTORY	MR.H NATH MR.B D DEKA	
3	CRP/153/2014 WITH LCR	MD. ASAD ALI @ MD. ASAID ALI Versus SAMARENDRA PAUL and 2 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN
	WITH MC/1363/2014 in CRP/153/2014	MD. ASAD ALI @ MD. ASAID ALI Versus SAMARENDRA PAUL and 3 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI	
4	CRP/159/2014 WITH LCR	DHARANI TALUKDAR and 2 ORS Versus SMTI MINI KALITA	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.B SINHA	MR.A M BUZARBARUAH MS.M BARMAN MR.M ISLAM MS.B BHUYAN SC, PWD
5	CRP/172/2014 CAVT. NO. 545/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.P C SARMA MR.N N JHA FOR CAVEATOR
6	CRP/173/2014 CAVT. NO. 546/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.N N JHA FOR CAVEATOR MR.P C SARMA
7	CRP/183/2014 CAVT. NO. 495/14 WITH LCR	SMTI BIJULI BARUAH Versus JANARDAN MAZUMDAR	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR.S DEY FOR CAVEATOR

8	CRP/202/2014	MANIDEEP SEN Versus BHABATOSH CHAKRABORTY	MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM	
9	CRP/206/2014 WITH LCR	NAROTTAM LAL SHARMA Versus SHYAM SUNDAR SHARMA	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MS.B SHARMA MR.D K NATH	MR.P K KALITA MR.S BORA MR.G J SAIKIA MR.N DAS MR.K R BOROOAH SC, GMC
10	CRP/219/2014	ON THE DEATH OF ANJALI KARMAKAR HER LEGAL HEIRS Versus BISWANATH GANGULI and ORS	MR.S K GHOSH MS.S SARMA	MRG P BHOWMIK MR D KALITA (R2i, R2ii, R2iii, R3, R4)
11	WITH RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS,	MR.S S DEY MR.S K GHOSH MS.G SHARMA	MRG P BHOWMIK MR.B DEB MR D KALITA (R2i, R2ii, R2iii, R3, R4) MS.A THAKURIA
12	WITH I.A.(Civil)/883/2016 in RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS, GOPAL DEY and ANR. Versus HRISIKESH KUMAR and ANR.	MR.S S DEY MR.S K GHOSH MS.G SHARMA MR.P K KALITA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K R BOROOAH	MRG P BHOWMIK MR.B DEB MS.A THAKURIA MR.A N CHOWDHURY MD.S ISLAM MR.A CHOUDHURY MR.B DAS MS.M KONCH FOR CAVEATOR
13	CRP/268/2014 WITH LCR	BISWAJIT BHAGAWATI Versus SMTI SARUMAI BHUYAN and 2 ORS.	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	MR.B DEKA MR.S DUTTA MR.P JAIN
	WITH MC/2919/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR. A BHATTACHARYYA (R3(i) & 3(ii))) MR. A BORUA (R3(i) & 3(ii))
	WITH MC/2921/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/2922/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/90/2017 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SMT. SARUMAI BHUYAN and 3 ORS.	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA	
14	WITH MACApp./200/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR.A BHATTACHARYYA (R3(i) & 3(ii))) MR. A BORUA (R3(i) & 3(ii))
15	CRP/295/2014 CAVT. NO. 1014/2014 WITH LCR	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	FOR CAVEATOR MR.S S SARMA

	WITH MC/3511/2014 in CRP/295/2014	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	MR.S S SARMA FOR CAVEATOR
16	CRP/306/2014	SMT. SAKUNTALA DEVI and 4 ORS, Versus UNION OF INDIA and 3 ORS,	MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA	MR.S CHOUDHURY(R-3) MR.S DUTTA(R-3) ASSTT.S.G.I.
17	CRP/336/2014 WITH LCR	AXIX BANK LIMITED and 2 ORS. Versus SMTI SUNITA DHIR and 5 ORS	MR.A KHANIKAR MR.B KALITA	MS.P CHAKRABORTY MS.K KHAN MS.A DAS
18	CRP/371/2014 WITH LCR	MD. LOKMAN HUSSAIN Versus MD. SORHAB ALI and 2 ORS	MR.N N KARMAKAR MR.S ISLAM	MR.Z MUKIT MR.A SATTAR MR.Z HUSSAIN MS.N BARMAN MR.R P GUPTA MRSH BARUA
19	CRP/426/2014 WITH LCR	SAMBHU BAISHYA Versus NIRMAL TALUKDAR and ANR	MR.B D DEKA MR.P MAHANTA	MS.A K CHOUDHURY(R-2) MR.M CHOUDHURY(R-2) MR.D CHOUDHURYR-2 MR.T ALI(R-2) MR.S N KRISHNATRAYA(R-2)
20	WITH RSA/168/2013	SHAMBHU BAISHYA Versus NARAYAN TALUKDAR	MS.S BHUYAN MR.N DUTTA MS.J DUTTA MR.P MAHANTA MRD P SAHU	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA
21	CRP/440/2014 CAVT. NO. 1620/14 WITH LCR	SHRI JIBON CH. BORUAH Versus SHRI PARMANANDA BARUAH	MR.S K MEDHI MS.P R MAHANTA MR.S R GOGOI	MS.M HAZARIKA MS.H BUZAR BARUAH FOR CAVEATOR
22	WITH MC/3527/2014 in CRP/440/2014	JIBON CHANDRA BORUAH Versus PARMANANDA BARUAH	MR.S K MEDHI MR.S R GOGOI MRSP R MAHANTA	
22	CRP/461/2014	MRS. PARUMITA BORAH Versus MR. PALLAVJYOTI BORGOHAIN	MR.H S KALSI MS.R S SADIAL	MR.T J MAHANTA MS.P BHATTACHARYA MS.B SAIKIA
23	CRP/95/2015 WITH LCR	MUST. FAIZAN NESSA Versus MUZAMMIL HUSSAIN	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM
24	CRP/112/2015 WITH LCR	JAHARLAL PAUL and 5 ORS Versus HEMANTA KUMAR PAUL	MR.B K PURKAYASTHA MR.U DUTTA MS.U PURKAYASTHA	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM
25	CRP/135/2015 WITH LCR	LAXMAN RAM and 9 ORS Versus CHAMPA DEVI and 3 ORS	MRG P BHOWMIK MR. S P ROY MS.J PURKAYASTHA MR.R HAZARIKA MS S DAS MR M DEB	MR.G N SAHEWALLA(R-1 to 4) MR. B SARMA(R-1 to 4) MR.A CHETIAR-1 to 4 MD.ASLAM(R-1 to 4)
26	CRP/170/2015 WITH LCR	PIRAMAL ENTERPRISES LIMITED Versus ZENITH DRUGS and ALLIED AGENCIES PRIVATE LIMITED	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. A I Ali MR. P DAS	MS.K YADAV MR.A KABRA MS.P BORAH MS.D R DEKA MR.R L YADAV
27	CRP/174/2015 CAVT. NO.703/2/014 WITH LCR	NIRMAL SAHA Versus SMTI RUNUMI DAS and 3 ORS	MR.R SHARMA MR.H DEKA MR.D HAZARIKA	MR.A C SARMA MR.B HALDAR FOR CAVEATOR
28	CRP/192/2015 CAVT. NO. 600/2015 WITH LCR	SMT. TULSI DEVI SHARMA and 2 ORS Versus KISHAN GOPAL AGARWALLA and 4 ORS	MR. G CHOUDHURY MR.P BORAH	MS.P BARUAH(R1) MS.G SARMAH(R1) FOR CAVEATOR
29	CRP/287/2015 WITH LCR	BAPPI MAHANTA Versus PARMANANDA BARUAH	MRG P BHOWMIK MR.S S ROY MS.M KALITA	MS.M HAZARIKA MS.H BUZAR BARUAH

30	CRP/308/2015 WITH LCR	ON THE DEATH OF DEVENDER SINGH HIS LEGAL HEIRS- S. JAGJIT SINGH and 4 ORS. Versus DEBASISH DEY	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	MR.R SARMA MR.P P BARUAH
31	CRP/323/2015 WITH LCR	SUBHAS CHAKRABORTY Versus STATE BANK OF INDIA	MR.B CHOUDHURY MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MS.T BEGUM(R-1)
32	CRP/367/2015 CAVT. NO.& 1274//15	MOTILAL AGARWAL Versus SURAJ MAL AGARWAL @ SURJA PRASAD AGARWAL and ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR.N DEKA MR.M GOGOI FOR CAVEATOR MR.S CHAKRABARTY
33	CRP/385/2015 WITH LCR	SAMSUL ISLAM Versus ABDUL HAKIM MANDAL	MR.A B CHOUDHURY MR.M A CHOUDHURY MISS.P M AHMED	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.H K BARUAH
	WITH			
34	CRP/384/2015	MONORANJAN SAHA Versus ABDUL HAKIM MANDAL	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.P SINGH MR.H K BARUAH MR.R P GUPTA
	WITH			
35	CRP/386/2015	MRINAL DAS Versus ABDUL HAKIM MANDAL	MR.A M MAZUMDAR MR.A B CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MR.A SATTAR MR.H K BARUAH MS.S CHOUDHURY
36	CRP/427/2015 WITH LCR	SMTI MAHIMA DEKA and 5 ORS Versus DANESWAR NATH and 5 ORS	MR. A CHAMUAH MR.P P BORTHAKUR MR.K OJHA MR.U CHAMUAH	MR.S K MEDHI MR.A DAS SC, BTC MR.D SAHARIA
37	CRP/436/2015 WITH LCR	HEMEN DAS Versus RANJIT TALUKDAR	MR.D M THAKURIA MR.S SAIKIA	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA
38	CRP/443/2015 WITH LCR	MD. NAZMUL HUSSAIN BARBHUIYA Versus MD. KHALILUDDIN BARBHUIYA	MR.S K GHOSH MS.F AHMED	
39	CRP/451/2015 WITH LCR	ON THE DEATH OF ABDUL LATIFF, HIS LEGAL HEIRS ARE Versus SMTI. SAHIDA BEGUM	MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA MR.N RAJKHOWA	MR.Y DOLOI MR.P P BARUAH MR.D BARUAH
40	CRP/454/2015 WITH LCR	RAMAKANT YADAV Versus RAM CHANDRA YADAV and ANR.	MR.S NATH MS.A TALUKDAR	MR.A K GUPTAR-1 and 2 MR.R S MISHRA(R-1 & 2)
41	CRP/492/2015 WITH LCR	WOOPEN DAS Versus GOPAL PATHAK and 2 ORS	MR.M DEKA MR.S HOQUE	MR.U DAS(R-1,2&3) MR.S K DAS(R-1,2 &3) MR.S K GHOSHR-1,2 and3
42	CRP/496/2015 WITH LCR	MD. MUSA ALI and ANR. Versus OMAR ALI @ MIR ALI	MR.J BARUAH MR.A K PURKAYASTHA	MR.R J BORDOLOI(R-2 to 6) MS.D SONOWAL(R-2 to 6) MR.R ALI(r-2 to 6) MS.C SARMAR-2 to 6
43	CRP/508/2015 WITH LCR	MANTRI TEA COM. PVT. LTD. and ANR. Versus KISHORE KANOO and ANR.	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.S DEY(R-1 & 2)
44	CRP/511/2015 WITH LCR	PRAFULLA LALUNG and 4 ORS Versus TORANI BORO and ANR.	MR.A KHANIKAR MR.B KALITA	MR.M DUTTA MR.SHEELADITYA
45	CRP/522/2015 WITH LCR	MUSSTT. SALEHA BEGUM Versus MD. NIZAMUL LATIF	MR.J C DAS MR.D HAZARIKA MR.L K BORAH MR.D J KACHARI	MR.A C SARMA MS.N DEVI MR.P MEDHI MRG C KALITA

	WITH I.A./2526/2015 in CRP/522/2015	MUSSTT. SALEHA BEGUM Versus MD. NIZAMUL LATIF	MR.J C DAS MR.D HAZARIKA MR.D J KACHARI MR.L K BORAH	
46	CRP(IO)/27/2014 WITH LCR	LAWYER'S ASSOCIATION Versus ANOWAR HUSSAIN and ANR.	MR.S S SHARMA MR. A R SIKDAR MS.L SHARMA MRA SHARMA MR. M H TALUKDAR	MR.A R SIKDAR MS.M DEKA
47	CRP(IO)/54/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS. Versus DIPAK BORO	MR.M DEKA MR.I CHOUDHURY MR.N J KHATANIAR	MR. M K SARMA MR.S SINHA MR.S B PRASAD
48	CRP(IO)/63/2014	PRADIP KUMAR BISWAS and ANR. Versus RAMESH CHANDRA SARKAR and ANR.	MR.T ISLAM MS.F AHMED	MR.SHEELADITYA MR.D SHARMA MRT BORA
49	CRP(IO)/78/2014	KAILASH PRASAD MOUR and 6 ORS. Versus CENTRAL BANK OF INDIA and 4 ORS	MR.S P ROY MR.A TALUKDAR MS.A TALUKDAR MR. S ALAM	MR.O P BHATI MR.T C DAS MR.B HALDAR MR.P SARMA
50	CRP(IO)/89/2014 WITH LCR	TANU BARUAH Versus SAILENDRA SINGH and 3 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA	MR.S BHARALI MR.R R KAUSHIK(R-4) MR.P DEKA MRS.S S BAWARI
51	CRP(IO)/13/2015 WITH LCR	SMTI MADHABI TALUKDAR and 5 ORS Versus SMTI LAKHI PATOWARY and 4 ORS	MR.R SARMA MR.D HAZARIKA	MR.S J SARMA MR.S N ADHYAPAKR-2TO5
52	CRP(IO)/77/2015	GUNA KANTA KHATANIAR and 8 ORS. Versus BIDYA BASUMATARI @ BIDYARAM BORO and 5 ORS.	MRG P BHOWMIK MR.G C SHARMA	MR.D DAS(R-1 to 6) MR.M C SARMAR-1 to 6
53	CRP(IO)/78/2015	MOINUL HOQUE LASKAR Versus SRI SAYED AINUL ISLAM and 3 ORS	MS.R CHOUDHURY MR.A H M R CHOUDHURY	MR.S K GHOSHR-1 to 4
54	CRP(IO)/55/2017	SYED SAHIDUL ISLAM and ANR. Versus RAIFUDDIN AHMED @ RICK BABA	MR.S J SARMA MR.S N ADHYAPAK MR.N HAZARIKA	MR.A Z AHMED MR.M ALAM
55	CRP(IO)/403/2017	GOPAL RAJBONGSHI Versus SMT. PANJALI DEURI @ PADUMI DEURI and 2 ORS.	MR. S DEKA MS.J BORO	A SHARURKA, R MR. A GANGULY, R A DUTTA, R
56	CRP(IO)/247/2018	NARENDRA CH. GHOSH @ DULAL GHOSH Versus SOMA GHOSH AND 7 ORS	MR. B BANERJEE MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MR G P BHOWMIK (R1-R8) MR. D NANDI (r-1 to 8) MS M KALITA (R1-R8) MS P CHETIA (R1-R8)
	WITH			
57	RSA/211/2018	SRI NARENDRA CHANDRA GHOSH @ DULAL GHOSH Versus SMTI SOMA GHOSH AND 9 ORS	MR. B BANERJEE MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MR G P BHOWMIK (R1-R8) GA, ASSAM MR. D NANDI (r-1 to 8) MR. P S BHATTACHARYYA (R10) MS M KALITA (R1-R8) MS P CHETIA (R1-R8)
58	CRP(IO)/295/2018	BIDHAN CHANDA @ BIPLAB Versus BABLI RANI CHANDA	MR. RAJARSHEE DE MR. F A HASSAN MR. J K BHUYAN	MRS. S ROY MS. I DAS
59	CRP(IO)/329/2018	RUPAM SAIKIA Versus MADHUMITA DUTTA AND 2 ORS.	MR G KAKOTI MS. M DAS MR. S KHAN	MR G DAS (R4) MR B DAS (R1, R2) MR C KALITA (R4) MR H TALUKDAR (R1, R2)
60	CRP(IO)/348/2018	MRIDUL RAY Versus UMA RAY	MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. A K GUPTA MR. R S MISHRA MR. P BORDOLOI
61	CRP(IO)/385/2018	MIHIR KANTI DAS Versus APORNA DAS	MR. B BANERJEE MR. A DEY	

62	MFA/115/2011 WITH LCR	ABDULLA CHOUDHURY @ ABDULLA AND ANR Versus THE UNION OF INDIA and ORS	MR. M TALUKDAR MR.R K AGARWALA	MSB DEVI MR G GOSWAMI, RLY.ADV. SC, NF RLY MS.R R BORAH MS.M PHUKAN
63	MFA/124/2011 WITH LCR	UNION OF INDIA Versus M/S ARUHANT INTERNATIONAL LTD.	MS.M CHATTERJEE MS.I DAS MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS.M SHARMA
64	MFA/125/2011 WITH LCR	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA MS.R R BORAH	MS.G TRIPATHI MR.G KHANDELIA MS.J TRIPATHI
	WITH MC/3622/2011 in MFA/125/2011	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
	WITH MC/1138/2012 in MFA/125/2011	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
65	MFA/1/2012 WITH LCR	UNION OF INDIA Versus M/S SANJAY TRADING COMPANY	MS.M CHATTERJEE MS.J DAS SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
66	WITH MFA/2/2012	THE UNION OF INDIA, Versus M/S SANJAY TRADING COMPANY,	MR.D K DEY MR.R HAZARIKA	MR.A GOYAL
67	MFA/5/2012 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
	WITH MC/167/2012 in MFA/5/2012	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
68	MFA/7/2012 WITH LCR	UNION OF INDIA, Versus M/S NORTH EAST IODISED SALT PVT. LTD.	MSB DEVI MR G GOSWAMI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
69	MFA/17/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus BISWANANDA SONAR and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.M DEKA MR.S ISLAM MR.S HOQUE
70	MFA/19/2012 WITH LCR	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/682/2012 in MFA/19/2012	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
71	MFA/53/2012 WITH LCR	UNION OF INDIA Versus M/S AMBA TRADERS	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
72	MFA/59/2012 WITH LCR	MOUSUMI GHOSH Versus UNION OF INDIA	MRT HAZARIKA	MSB DEVI MR G GOSWAMI, RLY.ADV. MS.R R BORAH MS.M PHUKAN

73	MFA/62/2012 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus RAJKUMARI DEVI AND ANR.	MRS.U DUTTA MR.A GOSWAMI MR.S DUTTA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.F K R AHMED MR.A ALI MD.S ISLAM MR.S DAS MR.A CHOUDHURY MR.N RAJKHOWA MRA A LASKAR
74	MFA/72/2012 WITH LCR WITH MC/2562/2013 in MFA/72/2012	UNION OF INDIA and ANR Versus M/S SIROHIA and SONS PVT. LTD. M/S SIROHIA and SONS PVT. LTD. Versus UNION OF INDIA and ANR.	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
75	MFA/79/2012 WITH LCR WITH MC/2638/2012 in MFA/79/2012	NATIONAL INSURANCE CO LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN HIS LEGAL HEIR SMTI. RUMI BHUYAN and ANR. NATIONAL INSURANCE CO LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN HIS LEGAL HEIR SMTI. RUMI BHUYAN and ANR.	MR. R C PAUL MS.S ROY MS.A DAS MR. R C PAUL MR. R C PAUL MS.A DAS	MR.T C CHUTIA MR. A K GUPTA MR.R S MISHRA MS.M CHUTIA MR.D K ROY MR. A K GUPTA
76	MFA/83/2012 WITH LCR	UNION OF INDIA Versus KALYAN CHAKRABORTY	MSB DEVI MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MS.R R BORAH	DR.B AHMED MR.H K GOGOI MR.S ROY MR.M H LASKAR
77	MFA/86/2012 WITH LCR	BIKASH CHOUDHURY Versus UNION OF INDIA	MR.J MOLLAH MD.S ISLAM	MSB DEVI SC, NF RLY MS.R R BORAH MS.M PHUKAN
78	MFA/87/2012 WITH LCR	GOPI BALA BARPHUKAN Versus THE UNION OF INDIA and ORS	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA	MSB DEVI MR G GOSWAMI, RLY.ADV. MR.D N GOGOI MS.R BORAH MR.K HAZARIKA SC, NF RLY MS.C HAZARIKA
79	MFA/91/2012 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus KHANDAKAR SAHIDUL ISLAM and ORS	MR.R GOSWAMI MR.I ISLAM	MR.J AHMED MR M BEZBARUAH MR.S AHMED MS.S PARBIN MRS BORGHAIN MR.T PRADHAN MRB B BASUMATARY MR.R D LAL MR.A LAL
80	MFA/93/2012 WITH LCR	MAKHAN LAL CHAKRABORTY Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MSB DEVI MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN
81	MFA/103/2012 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus BHASKAR DEV DARJI	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
82	MFA/113/2012 WITH LCR	VIJAYA BARMAN Versus UNION OF INDIA	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA MS.S F ROHMAN	MSB DEVI MR G GOSWAMI SC, NF RLY MS.M PHUKAN MS.R R BORAH
83	MFA/1/2013 WITH LCR	M/S BAJAJ TRADING COMPANY Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MS.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN SC, NF RLY MS.U CHAKRABORTY

84	MFA/2/2013 WITH LCR	BENJAMIN BASUMATARY and ANR Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MR.A K SARKAR SC, RAILWAY MRS.U CHAKRABORTY
85	MFA/6/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MR G GOSWAMI MS.R R BORAH MS.M PHUKAN	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
86	MFA/14/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MONOMAYA DEVI and ORS,	MR.S K SINGH MRB PUSHILAL MR.T C KHATRI	MR.S C BISWAS MR.T DAS MR.M BISWAS MR.R K JAIN MR.P BISWAS
87	MFA/38/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN ENTERPRISE	MR.D K DEY	MR. K P MAHESWARI MS. M SHARMA
88	MFA/41/2013 WITH LCR	NATIONAL INSURANCE CO LTD Versus MD SAMU SK and 2 ORS	MS.R D MOZUMDAR	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MS.S D CHOUDHURY
89	MFA/53/2013 WITH LCR	UNION OF INDIA, Versus M/S S.M. ENTERPRISE,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
90	MFA/57/2013 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SAMIR UDDIN and 2 ORS.	MR.K K BHATTA MR.J JOHN MS.L SARMA	MR.J AHMED MR.R SARMA MR.S AHMED MD.S ALI MS.J CHETIA
91	MFA/58/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. MAINUL HOQUE	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
92	MFA/76/2013 WITH LCR	NEW INDIA ASSURANCE CO LTD Versus IDRIS ALI and ANR	MR. R K BHATRA MR.A AHMED MS. R DUTTA MR. A LAHKAR	
93	MFA/79/2013 WITH LCR	TUTUMONI SAIKIA Versus UNION OF INDIA GM, NF RLY	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MSB DEVI MR.A K SARKAR MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN
94	MFA/80/2013 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. Versus GITA YADAV and 4 ORS.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	MR.A BORAH MS.P MAHANTA MS.J CHETRY MR.P SUNDI
95	MFA/83/2013 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD., Versus MUNINDRA DEKA and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.B BISHAYA(R-1) MS.R PATHAK(R-1)
	WITH MC/1692/2013 in MFA/83/2013	THE UNITED INDIA INSURANCE CO. LTD., Versus MUNINDRA DEKA and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
96	MFA/85/2013 WITH LCR	M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
97	MFA/133/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus RUPAK ALI and ANR.	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[FROM 05-02-2024 TO 01-03-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH-III

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4460/2011	RAJESH KEMPRAI Versus THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.J AHMED MR.S DAS MR.T ALI MS.N JAHAN MR.K PASHA MS.Q DAS MS.M BEGUM	MR.B D DAS MR.H K SARMA MR.S K MEDHI MS.M CHOUDHURY MR.U K NAIR MR.A DAS MR.S SAIKIA MR.B SHARMA MR.A CHETRY MR. D NATH MRS.S P NAIR MR.G Z AHMED MR.J DAS MR.S DUTTA SC, PWD MS.D CHAKRABORTY
2	WP(C)/1667/2012	BISWA NARAYAN MACHARY Versus THE STATE OF ASSAM AND ORS	MR.B SARMAH MR.T K PATHAK	GA, ASSAM MR.P N GOSWAMI SC, APEX BANK
3	WP(C)/4007/2012 CAVT. NO. CAVT. 1054/12 WITH LCR, NOT BY HON. NK NAIR	MD. NURUZZAMAN AHMED and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.P SHARMA MSP MEDHI	MR.U K NAIR MR.S SAIKIA MR.A CHETRY MRS.S P NAIR SC, PWD FOR CAVEATOR
4	WP(C)/3424/2013	NAMESWAR PEGU Versus THE STATE OF ASSAM AND 21 ORS	MR.P HAZARIKA MS.S BEGUM	GA, ASSAM MR.J PATOWARY SC, PWD MR.U RAJKHOWA
5	WP(C)/4503/2013	MRS. MAMANI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.I A TALUKDAR MR.M SAIKIA MR.M MALLIK	MR.N ISLAM MR.B K SARMA MR.S ISLAM MR.A ALI MR.A CHOUDHURY MS.M KONCH SC, SOCIAL WELFARE
6	WP(C)/5944/2013	SUBHAS CHANDRA DAS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.D K SAIKIA C.G.C. MS.S BARUAHR-1TO5 MR.K K PARASAR(R-1 to 5) ASSTT.S.G.I.
7	WP(C)/5960/2013	GS-165291 N UDC SHYAM SUNDER SINGH and 57 ORS Versus THE UNION OF INDIA and 5 ORS	MR.D BORAH	MR.S C KEYAL ASSTT.S.G.I.

8	WP(C)/6091/2013	KAMAL CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR.S DAS MR.N BARUAH MS.R T DAS	GA, ASSAM MR.S K MEDHI MRP GOGOI SC, G.H.C MR.S BORTHAKUR
9	WP(C)/6142/2013	JYOTISH BARUAH Versus THE AIRPORT AUTHORITY OF INDIA and 2 ORS	MR.M B U AHMED MR.B BARUAH MS.A DAS	MR.R DUBEY SC, A A I
10	WP(C)/6175/2013	DINESH CHANDRA DEKA Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS	MR.R GOSWAMI MR.N BORUAH MR.D KONWAR MR.M BORA	DR.B AHMED MR.S DAS MR.N HAQUE SC, APDCL
11	WP(C)/6316/2013 NOT BEFORE HMJ S SAIKIA	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
12	WP(C)/6519/2013	SURAJIT TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.K PAUL MR.D K DEY MR B P BORAH MR P J DUTTA MR R S RONGHANG MS.A SARMA	MR.I KALITA SC, PWD MR.P N G OSWAMI MS.I CHOUDHURY
WITH				
13	WP(C)/5964/2013	MRS DEEPIKA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MRS.M BORAH MR.R GOSWAMI MR.D KONWAR	MR.P N GOSWAMI MR.I KALITA SC, PWD
14	WP(C)/6535/2013	SMTI BIJU HAZARIKA and 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MS.M DEV MS.S BORA MS.P DEB MS.N DEB	MS.B BHUYAN SC, PWD
15	WP(C)/6609/2013 WITH WP(C)/2113/2010 (D/O)	VARTAK LABOUR UNION Versus THE UNION OF INDIA and 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S C KEYAL MR.N BARUA ASSTT.S.G.I.
WITH				
16	WP(C)/5029/2014	SARAT SAIKIA and 16 ORS Versus THE UNION OF INDIA and 4 ORS	MR.A GANGULY MR.S K SINGH	ASSTT.S.G.I.
WITH				
	MC/2945/2014 in WP(C)/5029/2014	UNION OF INDIA and 4 ORS. Versus SARAT SAIKIA and ORS.	MR.A GANGULY MR.S K SINGH	ASSTT.S.G.I.
WITH				
17	WP(C)/3873/2017	BORDER ROADS ORGANIZATION LABOURERS UNION Versus THE UNION OF INDIA and 9 ORS.	MS.B MAHANTA MRS B BHUYAN MR.P K SARMA MR.D DAS	GA, ASSAM C.G.C. MR. D C BORAH(R- 1-4 & 6-9) ASSTT.S.G.I.
18	WP(C)/6692/2013	PRABIN KUMAR BARUAH Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS.	MR.C BARUAH MR. C BORUAH MR. D BARUAH MR. P SHARMA MR.T BARUAH	MR.P N GOSWAMI SC, APEX BANK
19	WP(C)/6731/2013	ON THE DEATH OF MD ABDUL KADER CHOWDHURY, HIS LEGAL HEIRS- MAYARUN NESSA CHOUDHURY AND 6 ORS Versus THE ASSAM GOVERNMENT CONSTRUCTION CORPORATION LIMITED and 3 ORS	DR.B AHMED MRK HUSSAIN MRK UDDIN MR.J DEKA MR.A B T HAQUE	GA, ASSAM MR.S K GOSWAMI MR.A ACHARYA SC, FINANCE
20	WP(C)/7049/2013	033420105 SHRI MANAS HALDAR Versus THE UNION OF INDIA and 5 ORS	MR.M CHANDA MR.S NATH MR.S CHOUDHURY MS.U DUTTA	MR. S C KEYAL MR.D K SAIKIA ASSTT.S.G.I.

21	WP(C)/7167/2013	F/NO.921121652 C/GD BHIM RAM B/175 BN,CRPF Versus THE UNION OF INDIA and 5 ORS	MR.M PHUKAN MR. P DUTTA MRK M SAIKIA MR.S BURAGOHAIN	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
22	WP(C)/7184/2013	MRIDUL CHANDRA BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR.P D NAIR MR G ALAM MS.S GOGOI MR.H ROHMAN	GA, ASSAM MR.D P BORAH SC, PWD
23	WP(C)/7297/2013 WITH LCR	NEERAJ BHARALI Versus THE STATE OF ASSAM AND 2 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM MRM HALOI
24	WP(C)/7374/2013	SMT. SUKLA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.S K DAS	GA, ASSAM
25	WP(C)/7451/2013	POBITRA LADUR Versus THE STATE OF ASSAM AND 2 ORS	MR.J AHMED MR.S KALITA MR.S DAS MR.S ISLAM MR A HAQUE MR.R S BHUYAN	GA, ASSAM
26	WP(C)/7546/2013	SMTI MAMANI NATH Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MR.K DAS	SC, SOCIAL WELFARE
27	WP(C)/7551/2013	RABINDRA NATH SARMA Versus ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B
28	WP(C)/69/2014	PREM SINGH Versus OIL AND NATURAL GAS CORPORATION LTD. and 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR.S BARUAH MR.B K DAS MRS.A CHAKRABORTY MS.M DUTTA SC, ONGC
29	WP(C)/90/2014	ABDUL JALIL Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MR.A MOBARAQUE	GA, ASSAM MR. P N GOSWAMI SC, P H E
30	WP(C)/131/2014	SAHARA INDIA Versus BHABANI SHARMA	MR.S K BARKATAKI MR.S R RAJBONGSHI	MR.B K BHAGAWATI MS.N MONDAL
31	WP(C)/174/2014	PRANAB JYOTI BORA Versus THE STATE OF ASSAM AND 2 ORS	MS.J HUDA MS.B DEKA MS. M BHARALI	GA, ASSAM MR.C GOSWAMI
32	WP(C)/287/2014	DEBAJIT PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 39 ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE	MR.C BARUAH MR.K N CHOUDHURY(R-4to36&38to40) MSB DEVI GA, ASSAM SC, APSC MR.M MAHANTA(R-4to36&38to40) MS.A VERMA MR.B GOGOI SC, FINANCE MR.A DEKA(R-4to36&38to40) MR.B K KASHYAP(R-4to36&38to40)
WITH				
33	WP(C)/7397/2013	ABANI PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 43 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY MS.P KHOUND	GA, ASSAM SC, APSC MR. N ALAM MR.S U AHMED SC, FINANCE
34	WP(C)/293/2014	SRI PRASANNA ROY, Versus THE UNION OF INDIA and 6 ORS	MS.D DEKA MR.M K BORO MR.M PATHAK MR.N K KALITA MRM HAZARIKA	C.G.C. MRS. A GAYAN MR.D BARUAH MR.M PHUKAN(R-1to7) ASSTT.S.G.I.

35	WP(C)/325/2014	GUNADHAR UZIR and 2 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.S K MEDHI MR.M KHATANAR MR.A DAS MR.S SAIKIA MR.P J SAIKIA MR.S R RABHA MRU SARMA MR.R BAISHYA MS.B GOGOI MR.P MEDHI MRS.K M TALUKDAR MR.C TALUKDAR	C.G.C. MR.J DEKA MR.C K S BARUAH MS.A DAS ASSTT.S.G.I.
36	WP(C)/365/2014 CAVT. NO.681/2/013	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM MR.R BARUAH MRS.V L SINGH SC, REVENUE FOR CAVEATOR
37	WP(C)/390/2014	JONAKI DAS Versus THE UNION OF INDIA and 7 ORS	MR.P K TALUKDAR MR.K R PATGIRI MS.C DAS	MR.M B U AHMED ASSTT.S.G.I.
38	Cont.Cas(C)/407/2014	CHANDRA KANTA DAS and 5 ORS Versus VINOD KR. PIPERSENIA and 6 ORS	MR.S DAS MR.N BARUAH MS.R T DAS MR.H GOGOI	MR.K N CHOUDHURY MR.D SAIKIA(Sr.Adv.)(R-4) MR.M MAHANTA MR. K K DUTTA MR.B GOGOIR-4 MR.P NAYAK(R-4) MR.P P MEDHI MR.A DEKA
39	WITH I.A.(Civil)/2514/2017	CHANDRA KANTA DAS and 5 ORS Versus VINOD KR. PIPERSENIA and 6 ORS	MR.S DAS MR.N BARUAH	MR.S CHAMARIA MR.M PHUKAN
40	WP(C)/439/2014	CHAMPAK RAVA Versus THE STATE OF ASSAM AND 6 ORS	MR.S C BISWAS MR. E AHMED MS.L HAZARIKA MS.S D CHOUDHURY	SC, HEALTH
41	WP(C)/448/2014	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
42	WITH WP(C)/672/2014	EX CT/GD SRI BIPLOB BORAH Versus THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.
43	WP(C)/468/2014	NAGENDRA NATH SEAL and 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
44	WP(C)/494/2014	BISWAJIT BORBORA Versus THE STATE OF ASSAM AND 3 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	GA, ASSAM SC, REVENUE
45	WP(C)/515/2014	PRABAN KUMAR HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR.K KONWAR MR. G CHAMUAH	GA, ASSAM MR.P D GOGOI MR.S GOGOI MR.J C GOGOI MS.G DEKA MR.K KALITA MS.K KHAN MS.A DAS MR.N GOGOI MS.P CHAKRABORTY
46	WP(C)/632/2014	ISHESWAR GOSWAMI Versus THE ASSAM STATE TRANSPORT CORPORATION and 4 ORS	MR.R SARMA MR.P K BARMAN MS.S D SAIKIA MS.D DAS DR.N G GOSWAMI	SC, A S T C

47	WP(C)/665/2014	BHANITA KAKATI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.B K SHARM MR.R P GUPTA SC, SOCIAL WELFARE SC, HEALTH
48	WP(C)/771/2014	JITENDRA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR.J ROY MR.C CHAKRABORTY MR.S BORTHAKUR MS.S KAKOTI	
49	WP(C)/852/2014	AMIYA KR. KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 2 ORS	MR.R GOSWAMI MR.D KONWAR	MR.H K SARMA SC, APDCL
50	WP(C)/867/2014 BEFORE HMJ A.M.B. BARUA	MD. SARIFUDDIN AHMED Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ANR.	MR.A N CHOWDHURY MR.R M DAS MR.S KATAKEY	SC, APEX BANK
51	WP(C)/923/2014	NIRANJAN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR.B PRASAD MR.R SARMA MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B DAS	GA, ASSAM
52	WP(C)/951/2014	SATYA RAM DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.M K BORO LEGAL AID COUNSEL	GA, ASSAM
53	WP(C)/956/2014	NO.119880274, EX. CT. MD. KAJI SAFIQUL ISLAM Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRS M ABDULLAH P MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA C.G.C. MRM R ADHIKARI MR.K K PARASAR(R-1TO3) ASSTT.S.G.I.
54	WP(C)/969/2014	PADMANANDA CHOUDHURY and 3 ORS Versus THE STATE OF ASSAM AND 33 ORS	MR.D K DAS MS.L GOGOI MRD DUARA	GA, ASSAM SC, PWD
	WITH			
55	WP(C)/6369/2012	ALL ASSAM SCHEDULED TRIBES PLAINS ENGINEERS' ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.P PATHAK MR.P J SAIKIA MS.M KECHII	GA, ASSAM MRS.V L SINGH MS.R DEKA SC, PWD
56	WP(C)/994/2014	ASHIM DEB GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR.S K GOSWAMI MR.P K SARMA	SC, IRRIGATION
	WITH			
57	WP(C)/4753/2014	ASHIM DEB GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.S K GOSWAMI MR.A ACHARYA	DR.B AHMED MR.M K CHOUDHURY MR.N BARUA MRP BHARDWAJ SC, IRRIGATION
	WITH			
58	WP(C)/5654/2014	ASHIM DEB GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.P K SHARMA	MS.M BARMAN MR.M ISLAM MS. S SAIKIA SC, IRRIGATION
59	WP(C)/1018/2014	DIPAK GOGOI and 19 ORS Versus THE ASSAM POWER DISTRIBUTION COMANY LIMITED and 12 ORS	MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MD.S ALI	MR.N C DAS SC, APDCL MS.B BEGUM MS.M DEVI
	WITH			
60	WP(C)/1081/2014	DIP KUMAR BORAH and 13 ORS Versus THE THE ASSAM STATE ELECTRICITY BOARD ASEB and ORS	MSB DEVI MR.R SARMA MR.K P GOGOI	GA, ASSAM SC, A S E B
	WITH			
61	WP(C)/1457/2014	ARUP SONOWAL and 5 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 15 ORS	MR.P TALUKDAR MS.J DEKA MS.M DUTTA	MR.N C DAS(R-10TO14) MS.M DAS(R-10TO14) SC, APDCL MS.B BEGUMR-10TO14 MS.A BARMAN(R-10TO14)

62	WITH WP(C)/1460/2014	JATIN KALITA and 3 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 13 ORS	MR.P TALUKDAR MS.J DEKA MS. S SAIKIA MS.M DUTTA	MR.N C DAS(R-12TO16) MS.M DAS(R-12TO16) SC, APDCL MS.B BEGUM(R-12TO16) MS.A BARMANR-12TO16
63	WITH WP(C)/1616/2014	JUGEN DUTTA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 13 ORS	MR.P TALUKDAR MS.J DEKA MS.M DUTTA	MR.N C DAS(R-10TO14) SC, APDCL MS.B BEGUMR-10TO14 MR.M DAS(R-10TO14) MS.A BARMAN(R-10TO14)
64	WITH WP(C)/1669/2014	BOGEN GOGOI and ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 14 ORS	MR.J DEKA MR.P TALUKDAR	MR.N C DAS(R-11TO15) MS.M DAS(R-11TO15) SC, APDCL MS.B BEGUMT-11TO15 MS.A BARMAN(R-11TO15)
65	WITH WP(C)/2173/2014	NALINI KUMAR SARMA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS	MR.R SARMA MS.K D SARMAH MR.K P GOGOI	SC, APDCL
66	WP(C)/1068/2014 CAVT. NO. 1303/13	PARAMANANDA DAS and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR.J AHMED MR.S ISLAM MS.S KALITA MR.M ANSARI MR.A HOQUE	GA, ASSAM MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA SC, WPT & BC SC, PWD FOR CAVEATOR
67	WP(C)/1175/2014	DWMWILU BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS	MR.B B NARZARI MS.M DAS MR.S CHOUHAN	GA, ASSAM
68	WP(C)/1180/2014	JITEN CH. ROY and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S K TALUKDAR(R-5) MR.A B T HAQUER-5
69	WP(C)/1280/2014	RUP RAM NAH and 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.P SARMAH MR.S K SINGH MSR D KAKATI MR.B KUMAR	MR.A K THAKUR MR.B K SARMA SC, SOCIAL WELFARE SC, PERSONNEL DEPT.
70	WP(C)/1330/2014	SRIMATI RITA MONI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.S J SARMA MR.S N ADHYAPAK MR.K DEVNATH	MR.T J MAHANTA GA, ASSAM MR. B CHETRI (GA, ASSAM,R-3) MS.P BHATTACHARYA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA
71	WP(C)/1362/2014	UBC/102 DILIP GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. J HANDIQUE MR.N K BARUA	GA, ASSAM
72	WP(C)/1751/2014	MD. SAIDUR RAHMAN and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.A DAS MR.R DEY	SC, HEALTH
73	WP(C)/1775/2014	SMTI JURI BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR S BORTHAKUR MRA CHANDRAN MR.A CHETRY MR. D GOGOI	GA, ASSAM
74	WP(C)/1825/2014	AJIT KUMAR CHOUDHURY Versus UCO BANK and 2 ORS	MR.P ROY MS.B HAZARIKA MR.I ALAM MR.T SK	MR.A N CHOWDHURY MR.N BORUAH
75	WP(C)/1870/2014	MD. MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.S SAIKIA MRU SARMA	GA, ASSAM

76	WP(C)/1885/2014	AVINASH KUMAR Versus THE UNION OF INDIA and 4 ORS	MR. R MAZUMDAR MRS A GAYAN	MR.D K SAIKIA C.G.C. MR.M PHUKANR-1to5 ASSTT.S.G.I.
77	WP(C)/1912/2014	NIRMAL NATH Versus THE STATE OF ASSAM AND 7 ORS	MR.R DAS MR.A J GHOSH	GA, ASSAM MR.J PATOWARY MR.G R DEV MRS.A BORPHUKAN SC, PWD
78	WP(C)/1934/2014	LOKNATH MAHANTA Versus THE STATE OF ASSAM AND 2 ORS	MR.R GOSWAMI MS.N S BARUAH MR.D KONWAR	GA, ASSAM MR.S CHAMARIA MR.A THAKUR SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
79	WP(C)/1981/2014	THE MANAGEMENT OF ASSAM CO- OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.R BARUAH MS.A VERMA MR.B GOGOI MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
80	WP(C)/2025/2014 WP(C) 1601/2014(D/O)	AMBIKA RABHA Versus THE UNION OF INDIA 3 and ORS	MR.G DAS MR.H N SARMA	C.G.C. MR.G PEGUR-1 to 4 ASSTT.S.G.I.
81	WP(C)/2115/2014	MD. ALAUDDIN RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.N K KALITA MR.R TALUKDAR MR.K D SARMA MR.M MAJUMDAR	GA, ASSAM SC, HEALTH
WITH				
82	Cont.Cas(C)/433/2017	ALAUDDIN RAHMAN Versus DR. M. ANGAMUTHU and 2 ORS.	MR.P DAS MR.N K KALITA	MR. D P BORAH MR D SAIKIA, SR.ADV.
83	WP(C)/2120/2014	GS-166128A PNR RANJIT SINGH Versus THE UNION OF INDIA and 5 ORS	MR.D BORAH	C.G.C. MR. D C BORAH(R-1to6) ASSTT.S.G.I.
84	WP(C)/2181/2014	MD. SAYEDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MS.L N CHOUDHURY MR.R ALI MS.M DEORI MS.M DUWARAH MS.S KHAN MR.M N CHOUDHURY	GA, ASSAM
85	WP(C)/2227/2014	SMTI SAMIKSHA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
86	WP(C)/2293/2014	NARAYAN PRADHAN and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA	GA, ASSAM MR.K K PARASARR-5R-6 MR.B CHETRI(R-5)(R-6)
87	WP(C)/2298/2014	SANJAY CHAUHAN @ JASWANT CHAUHAN Versus THE UNION OF INDIA and 4 ORS	MR.I ALAM MR.T SK	MR.S C KEYAL SC, C G S C ASSTT.S.G.I.
88	WP(C)/2313/2014	ACHYUT DEKA Versus THE UNION OF INDIA and 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MR.A AHMED MRS.K H CHOUDHURY SMTIH DEVI	C.G.C. MS.B SARMA MS.J HUDA ASSTT.S.G.I.
89	WP(C)/2442/2014	DEVA PRASANNA GOGOI Versus THE LIFE INSURANCE CORPORATION OF INDIA L.I.C.I and 9 ORS	MR.A GOSWAMI MRS.C K GOSWAMI MSM KHAUND	MR.K K NANDI MRP MUKHERJEE SC, LIC SC, C.G.C.
90	WP(C)/2525/2014	JIT KR. DAS and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.B N SARMA MR.U K NAIR MS.B PATHAK MR.D DAS MS.G SARMAH MS.D DAS	MR.N GOSWAMI GA, ASSAM SC, APDCL

91	WP(C)/2578/2014	AWADH BIHARI MISHRA Versus THE UNION OF INDIA and 4 ORS	MR.F K R AHMED MR.M K HUSSAIN MS.S Y AHMED MR.A RAHMAN	MR.S C KEYAL C.G.C. MR.J M A CHOUDHURY ASSTT.S.G.I.
92	WP(C)/2595/2014	ALOK KUMAR SINGH Versus THE UNION OF INDIA and 2 ORS	MRS.A ISLAM MRJ PAYENG MR.G PEGU	C.G.C. MR. B SARMA ASSTT.S.G.I.
93	WP(C)/2619/2014	SMTI MEHERUN NESSA Versus THE STATE OF ASSAM AND 6 ORS	MS.D J BORAH MR.N N KARMAKAR MD.S ISLAM	MR.B K SARMA MS.C PATOWARY SC, SOCIAL WELFARE
94	WP(C)/2732/2014	MS JOYASHREE SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR.D SARMAH MR.B SINHA	SC, D E & C T GA, ASSAM MR.S K MEDHIR- 4 MR.S P DAS MR G ALAM MR G ALAM MR G ALAM MR.S DUTTA(R- 4)
WITH				
95	WP(C)/3605/2014	SMTI LILA KAIRI @ LILA KAIRI PRASAD Versus THE STATE OF ASSAM AND 7 ORS	MR.S K MEDHI MR.A DAS MR. P D NAIR MR.S P DAS MR G ALAM MR G ALAM MR G ALAM MR.S DUTTA	SC, D E & C T GA, ASSAM SC, LABOUR & UNEMPLOYMENT
96	WP(C)/2738/2014	BISHAN SINGH PINGAL and 13 ORS Versus THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
97	WP(C)/2780/2014	JAYANTA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.A CHETRY	MR.Z HAMMAD GA, ASSAM MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM
98	WP(C)/2811/2014	APURBA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR.B K DAS MRG JALAN	MS N NATH (R5) GA, ASSAM MR. M DUTTA (R5)
99	WP(C)/2838/2014	ASHADUR RAHMAN Versus THE UNION OF INDIA and 4 ORS	MR. E AHMED MR.N I KHAN MD.J H KHAN	MR.P K ROY MR.K C ROY(R-1) C.G.C. MR.S K CHAKRABORTY MR.G PEGU(R-1) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC ASSTT.S.G.I.
100	WP(C)/2975/2014	BASAB DUTTA TALUKDAR. Versus THE OIL INDIA LTD. and 3 ORS	MR.K N CHOUDHURY MR.J PATOWARY MR.R M DEKA	MR.S N SARMA SC, OIL
101	WP(C)/3007/2014	PULAKESH BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	GA, ASSAM SC, APSC MS.A K CHOUDHURY MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
102	WP(C)/3036/2014	SMTI PRAGATI DEKA and ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR.C BARUAH MS.J CHAKRABORTY MR.B K KAR MR.R K TALUKDAR MRSD HAZARIKA MS.C DEKA MR. S J PHUKAN	GA, ASSAM MR.U K DEKA(R-6) MS.P BORAH(R-6) MR.S BORTHAKUR(R-6) SC, FINANCE
103	WP(C)/3102/2014	BHABEN SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	GA, ASSAM MR.N DASR-9 MR.K K PARASAR(R- 5,7&8) MR.A DEKA(R-9)

104	WP(C)/3160/2014	MONJILA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MR.M U MONDAL MRA R BHUYAN MR.H R AHMED MR.M R KHANDAKAR MR.S H ZAMAN	GA, ASSAM MR.A ROSHID MS.M R DEVI SC, SOCIAL WELFARE
105	WP(C)/3247/2014	SMTI TARU DEKA Versus THE STATE OF ASSAM AND 4 ORS	MS. C NEWME MR R.BEZBARUAH MR A SARANIA MR.B C CHOUDHURY	MR.H TALUKDAR SC, PWD
106	WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 3 ORS,	MR.B D GOSWAMI DR.B N GOGOI MR.B GOGOI MR.S NEOG	MR.P K ROY MR.S K CHAKRABORTY MR.D P BORAH(SC, HEALTH DEPT.) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC
107	WP(C)/3459/2014	BENARASH MOCHAHARY Versus THE STATE OF ASSAM AND 2 ORS	MR.P K BARMAN MS.D D BARMAN	SC, EMPLOYMENT and CRAFTSMAN TRAINING GA, ASSAM MR.S P DAS
108	WP(C)/3670/2014	GS. 154201F SRI DILIP KANTI BHATTACHARJEE Versus THE UNION OF INDIA and 3 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
109	WP(C)/3674/2014	SMTI BASANTI CHOUDHURY Versus THE UNION OF INDIA and 5 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	C.G.C. MR.S S ROY MS.H TERANGPI ASSTT.S.G.I.
110	WP(C)/3684/2014	TILAK CHANDRA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.C S SARKAR MR.M ROY	GA, ASSAM MS.R GOGOI
111	WP(C)/3812/2014	SMT. PRATEEKSHA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR.S BANIK MRG JALAN	MR.P J PHUKAN GA, ASSAM MR.R DUBEY MR.K GOSWAMI MR.P M TALUKDAR SC, P C B A
112	WP(C)/3862/2014	PARITOSH KUMAR DAS Versus STATE BANK OF INDIA and 4 ORS	MR.S K GHOSH	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA
113	WP(C)/3942/2014	SMTI PADUMI RAJKHOWA Versus THE STATE OF ASSAM AND 4 ORS	MR.A K SHARMA MR.S P DEKA MR.B KALITA MS. D SHARMA	GA, ASSAM
114	WP(C)/4132/2014	ASWINI MAHANTA and 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.U K DAS MRS.B D SARMA MS.D TALUKDAR	GA, ASSAM SC, FOREST MR.L N DIHINGIA
115	WP(C)/4133/2014	RITURAJ SOLANKI Versus THE UNION OF INDIA and 7 ORS	MR.D CHAKRABARTY MR.S R BORUAH	C.G.C. MR.K K PARASAR(R-1 to 8) ASSTT.S.G.I.
116	WP(C)/4135/2014	KHAGENDRA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MS.A HUSSAIN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEV. DEPT.) MR.B CHETRI SC, FINANCE
117	WP(C)/4182/2014	NABAJYOTI BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR.B D DAS MR.H K SARMA MR. D NATH	MR.S BORA MS.D SAIKIA SC, GMC MR.C GOSWAMI
118	WP(C)/4183/2014	TARUN BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MR.A BHATTACHARJEE MS.P BHATTACHARYA MR.A BARUA	SC, FOREST MR.R K BORA
119	WP(C)/4246/2014	DHARANI DHAR DAS Versus THE ASSAM STATE TRANSPORT CORPORATION and 2 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	SC, A S T C

120	WP(C)/4306/2014	RANJIT DAS Versus THE STATE OF ASSAM and 12 ORS,	MR. B K SARMA MR. S P DAS SC, EMPLOYMENT EXCHANGE SC, SOCIAL WELFARE
WITH			
121	WP(C)/4395/2012	RANJIT DAS Versus STATE OF ASSAM and ORS.	MR.R SINGHA GA, ASSAM MR.B K SARMA MR.S P DAS SC, SOCIAL WELFARE SC, DIRECTORATE OF EMPLOYMENT
122	WP(C)/4387/2014	BHASKAR CHAKRABORTY and 42 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.B C DAS MRD N BHATTACHARYA GA, ASSAM SC, FINANCE
123	WP(C)/4415/2014	MD. KHALILUR RAHMAN Versus THE STATE OF ASSAM and 5 ORS,	MR.A F N U MOLLAH MR.F K R AHMED MR.K ISLAM GA, ASSAM
124	WP(C)/4486/2014	JADU RAM RAJBONGSHI and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS (P1, P4, P6, P7, P9, P13, P16, P23, P24, P25, P30, P33, P37) MR.R DE MRS R DEKA (P1, P4, P6, P7, P9, P13, P16, P23, P24, P25, P30, P33, P37) MS.D DEVI MR.P DEKA MR.R J SARMA MR.N K BARUA MS.M JALAN GA, ASSAM SC, FINANCE
125	WP(C)/4500/2014	SUBODH CHANDRA SAHA Versus PUNJAB NATIONAL BANK and 2 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR. A KUNDU MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR.S CHAKRABARTY MR.A GANGULY
126	WP(C)/4576/2014	FORCE NO. 861241004, HC/DRIVER SYED TAMIZ ALI Versus THE UNION OF INDIA and 3 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A K BORA C.G.C. MRS A GAYAN ASSTT.S.G.I.
127	WP(C)/4591/2014	ASHOK DEB Versus THE STATE OF ASSAM AND 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.D SAIKIA MR.S CHAUHAN MR.B B NARZARI MR.B GOGOI MR.N BORAH SC, FINANCE
128	WP(C)/4756/2014	EX.TC-NO.66191 RECRUIT GENERAL DUTY, ARBIND KUMAR CHOURASIA, Versus THE UNION OF INDIA and ANR	MR.S K SINGHA MR.P SARMAH MR.A ADHIKARY MR.B KUMAR C.G.C. MR.K K PARASAR(R-1 & 2) ASSTT.S.G.I.
129	WP(C)/4901/2014	PRANJIT KR. DAS and 3 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY GA, ASSAM SC, BTC
130	WP(C)/5113/2014	ABU HANIFA and 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN SC, AGRI. DEPARTMENT
131	WP(C)/5129/2014	RANAPRATAP BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.S K MEDHI MR.U K NAIRSr.Adv. MR.A DAS MR.A CHETRY MR.P N PHOM MR.J DAS MR.S DUTTA MS.P BORGHAIN MR.M P SHARMA MS.N SHYAMAL MR.Y S MANNAN MRSB BHUYAN SC, PWD

132	WP(C)/5132/2014	MANOJ KUMAR DAS Versus ASSAM MINERAL DEVELOPMENT CORPORATION LTD. and 4 ORS	MR S KHOUND MR. P NEOG MR.K DAS	MR.M K MISRA(R-1 to 3) MR.M MAHANTAR- 1 to 3 MR.M CHOUDHURY(Sr.Adv.)(R-1 to 3) MR. P K MUNIR (R5) MR.B KALITA(R-1 to 3)
133	WP(C)/5325/2014	INDIAN OIL CORPORATION LTD. IOCL and 27 ORS, Versus THE UNION OF INDIA and 3 ORS,	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.C BARUAH MR.K N CHOUDHURY MR.S C KEYAL C.G.C. MS.R DEKA MR.D BORAH(R-4) MR.P P MEDHI SC, I O C ASSTT.S.G.I. MS.R KAKATI
134	WP(C)/5391/2014	MURALEEDHARAN PILLAI MB and 12ORS Versus THE UNION OF INDIA and ANR	MR.U K NAIR MR.A CHETRY MR.H K DAS	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
135	WP(C)/5393/2014	ON THE DEATH OF ABDUL MALIK BARBHUIYA, HIS LEGAL HEIRS ABDUL HANNAN BARBHUIYA AND 4 ORS. REP. Versus THE STATE OF ASSAM AND 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.J I BORBHUIYA SC, P H E
136	WP(C)/5644/2014	BISWA NATH MECH Versus THE OIL AND NATURAL GAS CORPORATION LTD. and 3 ORS,	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MS.C CHOUDHURY	MR.G N SAHEWALLA MR.S BARUAH MR H K SARMA (r-1 TO 4) MR. M SAHEWALLA (R-1)
137	WP(C)/5690/2014	SRI MOHENDRA DAS, Versus THE STATE OF ASSAM and 3 ORS,	MR.R MAJUMDAR MS.S KANUNGOE	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
	WITH			
138	WP(C)/5546/2014	MANASH PRATIM BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR.R MAJUMDAR MS.S KANUNGOE	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
139	WP(C)/5693/2014 WITH LCR	ASHIM BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.P HAZARIKA MS.B GOSWAMI MR.M CHOUDHURY MS.A DAS	GA, ASSAM MRS.K K CHOUDHURY(R-3, 4 & 5)
	WITH			
140	WP(C)/5701/2014	JYOTIRMAY CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.M CHOUDHURY	MRS.K K CHOUDHURY(R-3,4&5)
141	WP(C)/5744/2014	RANJIT DOLEY Versus THE UNION OF INDIA and 3 ORS	MR. D BARUA MRJ PAYENG MR.G PEGU	C.G.C. MR.S S ROY(R-1 to 4) ASSTT.S.G.I.
142	WP(C)/6239/2014	DHIRAJ THAKUR Versus THE UNION OF INDIA and 3 ORS	MR. S SAHU MR.N N JHA MR.P K MONDAL	MR.S C KEYAL ASSTT.S.G.I.
143	WP(C)/6252/2014	SMTI SIPRA BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS	MR.R BARUAH MR.R M CHOUDHURY	SC, AG SC, FINANCE SC, HEALTH
144	WP(C)/6304/2014	NO. G/5017953N EX RIFLEMAN GD SUNIL KUMAR RABHA Versus THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR.S BARUAH MR. B SARMA ASSTT.S.G.I.
145	WP(C)/6405/2014	PARVEZ MOHAMMED CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.K BUI	GA, ASSAM MR.S BORAH SC, GMC
146	WP(C)/6483/2014	THANU GOGOI Versus THE UNION OF INDIA and 3 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	ASSTT.S.G.I.

147	WP(C)/6514/2014	SMTI HANUFA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE
148	WP(C)/6949/2014	HAV. MOBINUL HOQUE, Versus THE STATE OF ASSAM and 4 ORS,	MR.P K MAZUMDAR MR.R K MAZUMDAR	GA, ASSAM
149	WP(C)/179/2015	KHAGENDRA BATHARI Versus THE STATE OF ASSAM AND 7 ORS	MR. D C K HAZARIKA MS. J KALITA MS. P DEVI	SC, AG MR. S K MEDHI (R-3) MR. B GOGOI MR. H BURAGOHAIN MR. D NATH (SC, PWD) MR. H TALUKDAR SC, FINANCE
150	WP(C)/428/2015	RAMNATH TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS.M BARMAN MS.D GHOSH MS. S SAIKIA MS.K DAS	GA, ASSAM MR J K PARAJULI (SC, Khadi Board)
151	WP(C)/683/2015	APURBA THAKURIA and 74 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	GA, ASSAM
	WITH			
152	WP(C)/1220/2014	MUKTI NATH KONWAR and 154 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.K K MAHANTA MR.D GOGOI MR.K KONWAR MR.K SINGHA MR.A BARUA MS.R GOGOI	GA, ASSAM
153	WP(C)/1647/2015	DIPNARAYAN BORAH Versus THE STATE BANK OF INDIA and 6 ORS	MR.P J SAIKIA MR.G GOSWAMI MR.M PHUKAN MRK K DAS MR. P DUTTA MRT K BHATTACHARYYA	MR.S S SHARMA MR.K K DEYR-1 to 7 MS.L SHARMA MR.B J MUKHERJEE MRV K BAROOAH(R-1 to 7) MR.A SHARAN
154	WP(C)/1767/2015	PRANABJYOTI BARUAH and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRK BHUYAN MR.H A AHMED MR.A U AHMED	GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/4234/2017 in WP(C)/1767/2015	PRANABJYOTI BARUAH and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRK BHUYAN	GA, ASSAM
155	WP(C)/1826/2015	MUKUL KALITA Versus THE UNION OF INDIA and 6 ORS	MR.A K PURKAYASTHA MR.A DAS MR.F A HASSAN	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) MR.SIDHANT DUTTAR-3to7 ASSTT.S.G.I.
156	WP(C)/1916/2015	PRABIN NATH Versus THE GENERAL MANAGER, BSNL	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MR.D K NATH	MR.B C PATHAK MR.Y DOLOI MR.B PATHAK MS.J PHUKAN SC, BSNL MS.P DEY MS.D BORA
	WITH			
157	WP(C)/1681/2015	MISS ANIMA DAS Versus THE GENERAL MANAGER, BHARAT SANCHAR NIGAM LTD.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA	MR.B C PATHAK MR.Y DOLOI(R1) MR.B PATHAK MS.J PHUKAN SC, BSNL MS.P DEY MS.D BORA

158	WITH WP(C)/1860/2015	DEVAJIT DUTTA Versus THE GENERAL MANAGER, BSNL	MR.S K BARKATAKI MR.D K NATH	MR.B C PATHAK MR.D BORA MR.Y DOLOI MR.B PATHAK MS.J PHUKAN SR. CGC MS.P DEY SC, BSNL
159	WP(C)/3480/2015	MRS. BINNAT NAHAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAM(R4) MR.B K SHARMA(R-1,2,3,&5) MR.M U MAHMUD(R-6) MR.A DAS(R-6) MR.K R PATGIRI MS.A MEDHI (R-6) MR.S HOQUER-6 MR A HAQUE(R-6) SC, SOCIAL WELFARE MR.A RAHMAN(R-6)
160	WP(C)/3682/2015 FIXED IN PART-II	MONINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.P K TIWARI MR.H K DAS MS.P DUTTA	SC, HEALTH SC, FINANCE
161	WP(C)/3900/2017 WITH WP(C)/703/2022 (D/O), WITH WP(C)/4291/2018 (D/O)	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. R B PHOOKAN R SARMAH R SARMAH MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MR K J HAZARIKA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	WITH I.A.(Civil)/1330/2022 in WP(C)/3900/2017	AVTAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE
162	WITH WP(C)/4567/2020	SHADAR KHAN AND 44 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
163	WITH WP(C)/194/2021	PRANAB KALITA AND 16 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
164	WITH WP(C)/5823/2021	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.
165	WITH WP(C)/7209/2021	JOYNAL ABEDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. S RANA	SC, WATER RESOURCE
166	WP(C)/4727/2017	DILIP KUMAR DEV Versus THE STATE OF ASSAM and ANR.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, AG MR. A CHETRI, SC, PENSION DEPTT. (R-1) SC, PENSION DEPARTMENT
167	WP(C)/6090/2017	SHANAI MIA CHOUDHURY Versus THE STATE OF ASSAM and ANR.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S A SIKDER MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. A U AHMED	GA, ASSAM SC, GHC
168	WP(C)/3107/2018	KARTICK SARKAR Versus THE UNION OF INDIA AND 4 ORS.	I HASIEB MR. H RAHMAN	MR G GOSWAMI SC, NF RLY

169	WP(C)/5574/2018	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
170	WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
	WITH			
171	WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
172	WP(C)/2875/2019	ARUP DAS SARANIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	SC, BTC SC, REVENUE SC, DLR
173	WP(C)/2129/2020	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
174	WP(C)/3427/2020	NO. 055130963, SRI HIREN BORO Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS. B SARMA ASSTT.S.G.I.
	WITH			
175	WP(C)/2601/2020	NO. 055132021 PRADIP UPADHYAY Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
	WITH			
176	WP(C)/3053/2020	NO. 015134702 NABA KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAZUMDER MR. S CHOUHAN	MR. U K GOSWAMI ASSTT.S.G.I.
	WITH			
177	WP(C)/3264/2020	NO.055131006 BIJAY BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. D C BORAH ASSTT.S.G.I. MR. B C BORAH, CGC
	WITH			
178	WP(C)/4556/2020	NO. 065133056 CT/GD SRI BALINDRA @ BALINDER DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS J SARMAH ASSTT.S.G.I.
	WITH			
179	WP(C)/4627/2020	NO. 035134484 JITU DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
180	WP(C)/5354/2020 NOT BY HMJ M. CHOUDHURY	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
181	WP(C)/5642/2020 WITH LCR	JUGESH GOGOI Versus THE UNION OF INDIA AND 7 ORS	MR. S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	MR S N SARMA SENIOR ADVOCATE (R-2 TO 8) MR. K KALITA (R-2 TO 8) MS. S GHOSH (R-2 TO 8) MR G K DEKA (R-2 TO 8) SC, I O C
182	WP(C)/2797/2021	RAVI KUMAR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR A V SINGH MR P R BORA MR W R MEDHI	MR. B DEKA (C.G.C., R1-R6) ASSTT.S.G.I.
183	WP(C)/4641/2021	SI/GD NO.163100898 RAKESH PRAJAPAT Versus THE UNION OF INDIA AND 4 ORS.	MR. P J SAIKIA MS. M KECHII	ASSTT.S.G.I.

184	WP(C)/5276/2021	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
	WITH			
185	WP(C)/5308/2021	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
186	WP(C)/5623/2021	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
	WITH			
187	WP(C)/4570/2022	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
188	WP(C)/2479/2022	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[FROM 05-02-2024 TO 01-03-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH-IV

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/496/2014 WP(C) 251/13(D/O)	BASANTA KUMAR KALITA Versus THE MANAGEMENT OF M/S FERTICHEM LTD. and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR. J K GOSWAMI (r-1) MR.A CHAKRABORTY MR.R THAKURIA MS.M DUTTA MR.L P SHARMA MR.S CHAKRABARTY
2	WP(C)/671/2014	SMT. BILLO BEZGIRI Versus THE STATE OF ASSAM AND 5 ORS	MR.T DAS MS.A HAZARIKA	GA, ASSAM MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA MS.P BORAH
3	WP(C)/1331/2014	BINOY KUMAR SINHA Versus THE STATE BANK OF INDIA and 4 ORS.	MR.J SINGH MR.R DUTTA MR.P N GOSWAMI MR.N J KHATANIAR	MR.S S SHARMA MS.L SHARMA MRA SHARMA SC, SBI
4	WP(C)/2734/2014	THE WORKMAN OF DEHA TEA ESTATE Versus THE MANAGEMENT OF DEHA TEA ESTATE and ANR.	MR.P KALITA MR.A BHATTACHARYYA	MR.S K KEJRIWAL MRSS KEJRIWAL
5	WP(C)/4139/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
6	WITH WP(C)/4140/2014	GEMIMI DISTRILLERIES TRIPURA PVT LTD. Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
7	WITH WP(C)/5903/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS,	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, ESIC
8	WP(C)/5180/2014 WITH LCR	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA

9	WP(C)/1147/2015	M/S AVIRAJ HATCHERIES Versus ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS,	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL(R1-3)
	WITH			
10	WP(C)/7154/2015	M/S PHUKAN INDUSTRIES Versus ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MRU S BORGHAIN MR.H BURAGOHAIN MS.M D BORAH MR.A BARUAH MS.R GOGOI	SC, APDCL
	WITH			
11	WP(C)/2318/2019	SARAT KUMAR JAIN AND 2 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S KATAKEY MD. ASLAM	SC, APDCL MR. P N GOSWAMI
12	WP(C)/4121/2015	SUNIL CH. DEY and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
13	Cont.Cas(C)/552/2016	DINDAYAL AGARWAL @ JALAN Versus SMTI. RATNI DEVI JALAN and ANR	MR.S BANIK MR.S CHOUDHURY	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN
14	WP(C)/2383/2016	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.P BORAH MR.S BARTHAKUR	GA, ASSAM MR.A M BARBHUIYA(R-5) MR.J N ISLAM(R-5) MS.F BEGUM R-5
15	WP(C)/4615/2016 WITH LCR	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. R THAKURIA (R-2) MR. L P SHARMA (R-2)
16	WP(C)/5069/2016 WITH LCR	AIR INDIA LIMITED Versus THE UNION OF INDIA and 3 ORS	MR.A K SARKAR MR. K R PATGIRI MR.T K BORA MR.R N MAJUMDAR	MR.S DASGUPTA(R-3) C.G.C. MR.K K PARASAR(R- 1,2&4) MRJ K KARR-3 ASSTT.S.G.I.
17	WP(C)/7062/2016	RAM MAHANTA and 144 ORS. Versus BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA(R-1) MR.K KALITA(R-1) MR.S CHOUDHURYR-1 MR.A JAHID(R-1) ASSTT.S.G.I.
18	WP(C)/7520/2016	M/S. SHIV STEEL INDUSTRIES Versus THE STATE OF ASSAM and 6 ORS.	MR.O P BHATI MR.T C DAS MR.D DEKA MR.P SARMA MR.S KHAN	DR.B AHMED MR. J K GOSWAMI SC, INDUSTRIES & COMMERCE SC, AIDC
19	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
	WITH			
20	WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
21	WP(C)/2178/2017	THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S DAS MR.N BARUAH MS.R T DAS MR.K DAS MR.H GOGOI	MSB DEVI(R-2) GA, ASSAM MR.N K HALOI(R-2) MS.K D SARMAH(R-2) MR. K M HASSAN MR.R SARMAR-2

	WITH I.A.(Civil)/3788/2018 in WP(C)/2178/2017	BANGSHI DHAR HALOI, Versus THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 3 ORS	MS B DEVI MR. R SARMA	MR S DAS GA, ASSAM
22	WP(C)/2931/2017	MAHANANDA DAS Versus THE STATE OF ASSAM and 7 ORS.	MR.M HUSSAIN MR.N H BARBHUIYA	GA, ASSAM
23	WP(C)/4120/2017	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL	GA, ASSAM C.G.C. SC, APDCL MRS.A DASS ASSTT.S.G.I.
	WITH			
24	WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
25	WP(C)/6512/2017	SANJIV TEA INDUSTRY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPIPI	SC, APDCL MR. P N GOSWAMI
26	WP(C)/6528/2017	M/S. MANISH ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS.	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE MR. M R CHOUDHURY	GA, ASSAM
27	WP(C)/6758/2017	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
28	WP(C)/1270/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N N JHA MR A K RAI MR T R RAY MS. N RAI	GA, ASSAM MS. B DAS MR. R SARKAR
	WITH			
29	WP(C)/1254/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N N JHA MS. N RAI MR A K RAI MR. T R ROY	GA, ASSAM MS. B DAS MR. R SARKAR
	WITH			
30	WP(C)/1273/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A K RAI MR T R RAY MS. N RAI MR. N N JHA	GA, ASSAM MS. B DAS MR. R SARKAR
31	WP(C)/1744/2018 WITH LCR	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR
32	WP(C)/4361/2018 WITH LCR	MANAGEMENT OF HOTEL RAJMAHAL Versus HITRAM RAJBONSHI AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR MR. S KHAN	GA, ASSAM MR. B K SEN (R-1) MR F HAQUE (R-1) MR. M A AHMED (R-1)

33	WP(C)/7845/2018 WITH LCR 5 FILES	THE UNION OF INDIA AND 6 ORS Versus DEHNUR ALI (RUMIA BEGUM) AND 24 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY	MR A DASGUPTA (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24) MS. B DAS (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24)
34	WP(C)/8422/2018 WITH LCR	INLAND WATER WAYS AUTHORITY OF INDIA (ASSAM SECTOR) MARINE WORKERS UNION Versus UNION OF INDIA AND 2 ORS.	MR A DASGUPTA MS. B DAS MR. R SARKAR MR. K BORA	MR. Y DOLOI (SR. C.G.C., R1-R3) ASSTT.S.G.I. SC, IWT
35	WP(C)/3436/2019 WITH LCR	ASIMAL SADAT USMANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
36	WP(C)/3871/2020 WITH LCR	JATIN RAJKONWAR AND 6 ORS. Versus UNION OF INDIA AND 2 ORS.	MR A DASGUPTA MR. A D GUPTA MS. B DAS	MR G N SAHEWALLA, (R-2, R-3) MR. A K DUTTA MR H K SARMA, (R-2, R-3) MR M SAHEWALLA, (R-2, -3) MS T J SAHEWALLA, (R-2, -3) ASSTT.S.G.I.
37	WP(C)/3986/2021	CMJ BREWERIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SARMA (r-2) MR. S CHETIA (r-3,4) SC, INCOME TAX
38	WP(C)/5738/2021	MAKBUL ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
39	WITH WP(C)/5534/2021	KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
40	WP(C)/1436/2022	MUNUSH DAIMARI @ MUNUSH KUMAR DAIMARI Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR G KAKOTI MR. K BORUAH MR. P THAKURIA MR. D KHAKHALARY MR K J SAIKIA	SC, FOREST
41	WP(C)/132/2023	SIPL INFRACON Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. S K GHOSH MR. D P BORAH MR. M K DAS MS F AHMED MR. U S BORA B. CHETRY B. CHETRY	MR. P K TIWARI (R-2 TO 6) MR. A K DUTTA (r-1) MR. A R GOGOI (R-2 TO 6) DY.S.G.I.
	WITH I.A.(Civil)/450/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH
	WITH I.A.(Civil)/790/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[FROM 05-02-2024 TO 01-03-2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

CIVIL BENCH-V

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/1229/2013	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR.D DEKA MR. K P PATHAK	GA, ASSAM MS.BITHIKA DAS MR.N BHNU PRATAP SINGHA MR.DEVASHIS BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT MR.S CHAKRABARTY(R-8(1),8(2)&8(3))
2	WITH WP(C)/4040/2011	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR. K P PATHAK	GA, ASSAM MR.B C TALUKDAR MR.B C TALUKDAR MR. B SARMA MR. PRADIP KUMAR KALITA (R7)
3	WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
4	WP(C)/920/2014	MIHIR GORLOSA @ JEOL GORLOSA Versus THE STATE OF ASSAM AND 3 ORS	MR.P N GOSWAMI MR.N J KHATANIAR	GA, ASSAM MR. R.M. DAS, SC, DIMA HASAO SC, DIMA HASAO ASSTT.S.G.I.
5	WP(C)/2456/2014	JITENDRANATH BORAH and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARUAH MS.P HANDIQUE	GA, ASSAM MR.R SARMA MS.R KALITA MR B KAUSHIK (R4) MS.S DAS MR. S HAZARIKA (R4)
	WITH MC/1331/2015 in WP(C)/2456/2014	SMTI RANU BORAH Versus JITENDRANATH BORAH and 5 ORS.	MR.R SARMA MS.R KALITA MS.S DAS	GA, ASSAM MR.D BARUAH MS.P HANDIQUE

6	WP(C)/3546/2014	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY
	WITH			
7	WP(C)/1224/2014	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES
8	WP(C)/4850/2014	M/S CHANDRALI BUILDERS and 2 ORS, Versus THE STATE OF ASSAM and 4 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. S P CHOUDHURY MR.S DUTTA SC, TOWN and COUNTRY PLANNING
9	WP(C)/1663/2015	ATUL MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.P P BARUAH MR B K KAR MR.N DEKA MR.K PATHAK MR. M DASGUPTA MD S ALI MR.M GOGOI	MS. M BHATTACHARJEE MR.H BURAGOHAJN MS.B BHUYAN(SC, PWD) SC, PWD(R1-3)
10	WP(C)/1793/2015	SMTI CHANDRA PRAVA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR.S R GOGOI MR.S M SARMA MS.M BORAH MR.H BARUAH MR.A R TAHBILDAR MS.K GOGOI MS.B GOGOI	MR. S BORA (R-2) MS.A VERMA MS J RAJKUMARI (R-2) SC, FINANCE DEPTT. MR. L P SHARMA (SC, ASSAM FINANCIAL CORP.)
11	WP(C)/2300/2015	TEZPAL MINDA Versus THE STATE OF ASSAM AND 4 ORS	MR.L TALUKDAR MRC KALITA MR.G DAS MR.M DAS	MR.S CHAMARIA(R1-5) SC, INDUSTRIES
12	WP(C)/2567/2015	SMTI. JINU DAS Versus THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR.U DUTTA MS.K L R YANTHAN MR.D HAZARIKA MR. S BISWAS	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
13	WP(C)/4758/2015	THE AREA MANAGER Versus M/S KESHARI INDUSTRIES	MR.B D DAS MS.R DEKA MR. D NATH	MR.D K MISHRA MR.B PRASAD MR.S K KEJRIWAL MS.D MUSAHARY MRSS KEJRIWAL
14	WP(C)/6038/2015	SUSHIL KUMAR VASUDEVA Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWAL MR.N DEKA MR.M GOGOI	MR. S C KEYAL (ASSTT. S.G.I., R-5) GA, ASSAM
15	WP(C)/6159/2015	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. HOUSEFED, Versus THE STATE OF ASSAM AND 10 ORS	MR.D CHAKRABORTY MR.S R BORUAH	MR.C BARUAH GA, ASSAM MR.K K DEY(R-9) SC, AG MR.B GOGOI(R-6,7,8) MRA R BHUYAN(R-10 &11) MS.R AKHTAR(R- 6,7,8) MRV K BAROOAH(R-9) MR.A U AHMED(R-10 & 11) SC, FINANCE
16	WP(C)/6308/2015	JAYANTA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MRB KAUSHIK MR.G BORDOLOI	MR.J M A CHOUDHURY MR.D SARMA MR.B SINHA SC, HEALTH SC, NHM
17	WP(C)/6526/2015	SANJIB KRISHNADEVA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAJN SC, PWD (ROADS)
	WITH			
18	WP(C)/6533/2015	SANJIB KRISHNADEVA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAJN SC, PWD ROADS

19	WP(C)/6535/2015	RAKIBUDDIN BORBHUYAN and 2 ORS. Versus THE ASSAM STATE TRANSPORT CORPORATION and 4 ORS	MS.S B CHOUDHURY MR.S K DAS MS.A BORA	MR.H K GOGOI(R- 6&7) MR.S K PANDEY(R- 6&7) MRSN BEGUMR- 6and7 SC, A S T C
20	WP(C)/6804/2015	SIKHA SEN GUPTA and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MR. S BISWAS	GA, ASSAM
21	WP(C)/6881/2015	PHANINDRA PATOR Versus UNION OF INDIA and 6 ORS,	MR.D SARMAH MR.M PHUKAN	MS.N MODI(R-2) MR.P P DAS(R-3) C.G.C. MR.H GUPTA(R-1) MR.R AHMED(R-3) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.A KAKATIR-4 MR.SIDHANT DUTTA(R-2) ASSTT.S.G.I.
22	WP(C)/6943/2015 CAVT. NO. 1718/2015	GOKUL HAZARIKA and 2 ORS. Versus THE UNION OF INDIA and 32 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MR.P BHUYAN SC, C.G.C. FOR CAVEATOR
23	WP(C)/6963/2015	SANJAY MAZUMDAR Versus THE STATE OF ASSAM AND 8 ORS	MR.S CHAUHAN MR.A R SHOME	MR.D SAIKIA(R-6) GA, ASSAM(R1-6) MR.A K BORA R-6 MR.A K BORA R-6 MR.A KAKATI(R-6) MS.R BASUMATARY(R-6)
24	WP(C)/7173/2015	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
	WITH			
25	WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
26	WP(C)/7220/2015	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
	WITH			
27	WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)
28	WP(C)/7518/2015	AGRICULTURAL MARKETING BOARD EMPLOYEE'S ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.J PATOWARY MS.A DEKA	GA, ASSAM AG, ASSAM SC, A S A M B SC, AGRI. DEPARTMENT
29	WP(C)/7521/2015	PRABUDH BORDOLOI and 18 ORS. Versus THE TIWA AUTONOMOUS COUNCIL and 3 ORS.	MR.U K DEKA MR.S BORTHAKUR	GA, ASSAM MR.K KALITA(R-1 & 2) MR.M HUSSAIN(R-1 & 2)
30	WP(C)/565/2016	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM

31	WP(C)/593/2016	SMTI SHANTI NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. M BARMAN MS. D GHOSH MR. N MAHANTA	MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR. C CHAKRAVARTY (R5) SC, NHM SC, HEALTH
32	WP(C)/1232/2016	SHASANKA DEB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.M C DAS MR.S P CHOUDHURY	GA, ASSAM MR.S K MEDHI(R-6) MR.S SARMA MR.A DAS R-6 MR.J DAS(R-6) MR.S DUTTA(R-6) MR.S G BHATTACHARJEE(R-6) SC, DLR
33	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE
34	WP(C)/1733/2016	MS. MOMITA DAS Versus THE CHIEF SECRETARY , GOVERNMENT OF ASSAM and 5 ORS.	MR.B U LASKAR	GA, ASSAM SC, HEALTH
35	WP(C)/2304/2016 WITH SEPARATE AFFIDAVIT FILE, NOT BY HMJ S.K. MEDHI	M/S DHANSHIRI ECO CAMP Versus THE STATE OF ASSAM and 3 ORS	MR.D THAKUR MRN TALUKDAR MS.B DAS MR.N NATH	GA, ASSAM SC, FOREST ASSTT.S.G.I.
	WITH			
36	WP(C)/8005/2015	APURBA PRATAP GOSWAMI and ANR. Versus THE UNION OF INDIA and 19 ORS	MR.P K GOSWAMI MR.B P BORAH MS.B CHOUDHURY MR.P GOSWAMI MR.D CHOWDHURY	GA, ASSAM(R2) SC, FOREST MR.R DUTTA(R-5) MS U DAS(R-5) MR. P K BORAH MR.J HUDAR-5 ASSTT.S.G.I.(R1) MRJ CHUTIA(R3) SC, K A A C(R4)
	WITH			
37	WP(C)/1127/2016	DIPHLU RIVER LODGE and ANR Versus NATIONAL GREEN TRIBUNAL and 4 ORS	MS.M BARMAN MR.M ISLAM MR.A M BAZARBARUAH	SC, FOREST ASSTT.S.G.I.
	WITH			
38	WP(C)/1819/2016	PRAHLAD BOISNAB BARUAH Versus NATIONAL GREEN TRIBUNAL and 5 ORS	MR.H NATH MR.R SARMA MR.R B PHOOKAN	GA, ASSAM SC, FOREST ASSTT.S.G.I.
39	WP(C)/2577/2016 NOT BY HMJ S. SAIKIA	M/S PURBANACHAL CEMENTS LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MRS.N BORDOLOI	SC, FINANCE & TAXATION MS.K DEVI
	WITH			
40	WP(C)/1503/2016	M/S CALCOM CEMENT INDIA LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI MR.M L GOPE	SC, FINANCE and TAXATION
41	WP(C)/2663/2016	DEWAN HAIDAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS.M GOGOI MR.S A AHMED	MR.P P DAS(R-2) MR.S DAS(R-2) MR.S BHUYAN(R- 3&4) MR.R GOSWAMI(R-3) MR.I ALAM(R-4) MS.M SAIKIA(R-3) MR.T SK(R-4) MS.P BORTHAKURR-3 SC, TRANSPORT
42	WP(C)/2688/2016	UTTAM KUMAR SAHA Versus THE UNION OF INDIA and 12 ORS	MR.D SUR MR.J M AHMED	MR.A K SARKAR MR.U K NAIR DR.B N GOGOI(Rly.Adv.) MR.A CHETRY SC, RAILWAY

43	WP(C)/2841/2016 WITH LCR	MD. ABDUL MANNAN CHAUDHURY and 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR. D BORAH MR B TAID MR. P J DUTTA	GA, ASSAM MD. A J ATIA (R6) MR. A K TALUKDAR (R6) MR. S ISLAM (R6) MR J UDDIN (R6) MS. J MARIYAM (R6)
44	WP(C)/3496/2016	DEBI PRASAD AGARWALA FOGLA and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA MRA K RAI	MR.K AGARWAL(R-5) GA, ASSAM MR.B BRAHMA(R-5) MR.B DASR-5 MR.W SHARMA(R-5)
45	WP(C)/3903/2016	ARSHAD SAQUEI Versus THE STATE OF ASSAM and 6 ORS	MS. J BHUYAN MR. B SINHA MR. A K DAS	GA, ASSAM MR. R K JAIN (R - 7, 8 & 9) MS. U SAHU (R - 7, 8 & 9) SC, GDD SC, G M D A SC, P C B A
	WITH I.A.(Civil)/1550/2017 in WP(C)/3903/2016	ARSHAD SAQUEI Versus THE STATE OF ASSAM and 8 ORS	MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM MS.R DEKA MR.R K JAIN(R- 7,8&9) MS.U SAHU(R- 7, 8&9) SC, GDD SC, P C B A SC, G M D A
46	WP(C)/3913/2016	UPPER ASSAM WINGERS' OWNER ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.J C DAS MR.L K BORAH	GA, ASSAM MR.U RAJBANSHI SC, TRANSPORT
47	WP(C)/4124/2016 CAVT. NO. 874/16 CAVT./874/2016	SMTI. SAMSUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 15 ORS	DR.B AHMED MRH I CHOUDHURY MR.D DAS MD.GIASH UDDIN	GA, ASSAM MR.Z ALAM FOR CAVEATOR
48	WP(C)/4968/2016 WITH LCR	BASIR MIAH Versus THE ASSAM STATE ELECTRICITY BOARD/ASSAM POWER DISTRIBUTION COMPANY LIMITED APDCL and 3 ORS	MR.A B CHOUDHURY MR. A C SARMA MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA	SC, APDCL
49	WP(C)/76/2014	MD. BOSIR MIYA Versus THE STATE OF ASSAM AND 15 ORS	MR.A B CHOUDHURY MR. A C SARMA MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MR G BHARADWAJ	MRS.V L SINGH MR.M SARMA(R - 12 - 16) MS.I GOHAIN(R - 12 - 16) SC, REVENUE
50	WP(C)/5646/2016	JAYANTA GOGOI Versus THE UNION OF INDIA and 7 ORS	MR. S K JAIN MR. R MAZUMDAR MR. R K JAIN MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	MR. U K GOSWAMI, CGC (R-10) MR. U K GOSWAMI, CGC (R-10) MR. D K DEY SC, RAILWAY
51	WP(C)/5651/2016	SANJEEB BARLA Versus THE UNION OF INDIA and 7 ORS	MR.S K JAIN MR.R MAZUMDAR MR.R K JAIN	MR. U K GOSWAMI, CGC (R-10) MR. U K GOSWAMI, CGC (R-10) MR.D K DEY SC, RAILWAY
52	WP(C)/6038/2016	SHANTU ROY Versus ASSAM STATE DENTAL COUNCIL and 4 ORS	MR.A DASGUPTA MRA KUNDU	MR.S C KEYAL MS.P BARUAH SC, HEALTH ASSTT.S.G.I.
53	WP(C)/6260/2016	SMT. SASHI JAIN Versus THE STATE OF ASSAM AND 8 ORS	MR A TEWARI MS.U HAZARIKA	GA, ASSAM MR R BORAH ()SC, REVENUE DEPT.

54	WP(C)/6863/2016	M/S FUTURE RETAIL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWALSr. Adv. MR.R DUBEY MR.A K SAHEWALLA MR.D DAS MS.A B KAYASTHA MS.M SAIKIA	GA, ASSAM
55	WP(C)/7071/2016 WITH LCR	ABDUS SALAM Versus STATE OF ASSAM and ORS.	MS.R GOGOI MS.B GOGOI MR. S K SHARMA MR.PARAG J SAIKIA	GA, ASSAM MR.D SAUD(R-4) MS.M MAHANTAR-4
56	WP(C)/36/2017	PRASANTA BORA Versus THE STATE OF ASSAM and 6 ORS.	MR.A K SARKAR MS.A TALUKDAR MR.D K SHARMA MR.M BORA	GA, ASSAM(R5) SC, FOREST(R6 & 7) SC, WATER RESOURCE(R1-4)
57	WP(C)/1084/2017	PRAHLAD BARUAH and 21 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
WITH				
58	WP(C)/7000/2016	MILAN PHUKAN and 75 ORS. Versus STATE OF ASSAM and 4 ORS.	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
59	WP(C)/1822/2017	JATINDRA NATH DOLEY and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM
60	WP(C)/2087/2017	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
61	WP(C)/2265/2017	ANOWAR HUSSAIN and ANR Versus THE STATE OF ASSAM AND 18 ORS	MR.R C DAS MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.N GOGOI MR.S C DAS MR.H KAKATI MRP BURAGOHAIN	MR.T J MAHANTA(R- 9&11) GA, ASSAM MR.J HANDIQUER- 9and11 MR.P J SAIKIA (R-7,8,10,12&13) MR.P P DUTTA(R- 9&11) MR.K BARUAH(R-7,8,10,12&13) MR.P BORDOLOI(R-7,8,10,12&13)
WITH				
	I.A.(Civil)/2115/2017 in WP(C)/2265/2017	ANOWAR HUSSAIN and ANR Versus PRADAN BORUAH AND 18 ORS	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.N GOGOI MR.H KAKATI	MR.T J MAHANTA(R- 9&11) GA, ASSAM MR.J HANDIQUER(R- 9&11) MR.P J SAIKIA R-7,8,10,12and13 MR.P P DUTTA(R- 9&11) MR.K BARUAH(R-7,8,10,12&13) MR.P BORDOLOI(R-7,8,10,12&13)
62	WP(C)/3160/2017	LUHIT HAZARIKA and 8 ORS Versus THE STATE OF ASSAM and 4 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM
63	WP(C)/3170/2017	ASIB ALI Versus THE STATE OF ASSAM and 6 ORS.	MR. G CHOUDHURY MR A GONI MS.M DEVI MR.S HOQUE	GA, ASSAM
WITH				
64	WP(C)/3166/2017	ALIFUL AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR A GONI MR.S CHOUDHURY MS.M DEVI MR.S HOQUE	GA, ASSAM
65	WP(C)/4782/2017	UTPAL KALITA Versus THE STATE OF ASSAM and ANR.	MR.S C BISWAS MR.R MAJUMDAR MR. J ROY MRS.J BORAH MR.D BANIA	GA, ASSAM

	WITH I.A.(Civil)/1948/2019 in WP(C)/4782/2017	THE STATE OF ASSAM AND ANR Versus UTPAL KALITA	ADDL. SR. GA, ASSAM	MR. S C BISWAS MR. R MAZUMDAR MR. D BANIA
66	WP(C)/5960/2017	UCO BANK Versus ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MS.T GOSWAMI MS.T GOSWAMI SC, AFC
67	WP(C)/652/2018	RICHARD SANGYUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO
68	WP(C)/787/2018	FABTECH PROJECTS AND ENGINEERING LTD Versus OIL INDIA LIMITED AND 6 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR A SHARMA SC, OIL ASSTT.S.G.I.
69	WITH WP(C)/743/2017	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE and TAXATION
70	WITH WP(C)/744/2017	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
71	WITH WP(C)/745/2017	BRITANNIA INDUSTRIES LTD Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.D DAS
72	WITH WP(C)/746/2017	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
73	WITH WP(C)/747/2017	BRITANNIA INDUSTRIES LTD Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
74	WITH WP(C)/2129/2018	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM AND 2 ORS. (E)	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA	
75	WP(C)/815/2018	SUMITRA DEVI Versus THE STATE OF ASSAM AND 8 ORS.	MR. A MANNAF MD J ALOM MS F BEGUM MR. A S ALI	GA, ASSAM SC, FINANCE DEPTT.
76	WP(C)/1517/2018	ASHWIN KR. MAHANTA Versus THE ASSAM STATE COMMISSION FOR WOMEN AND 2 ORS.	MR. P P BORTHAKUR MR H J TAMULI MR H J TAMULI	MR. B DEKA (R3) MR A K SINGHA (R3)
77	WP(C)/3008/2018	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 8 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	GA, ASSAM
78	WP(C)/3476/2018	SISHUGRAM (SOS CHILDREN VILLAGE) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	GA, ASSAM SC, REVENUE

79	WP(C)/3635/2018	NOREN SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. N GOGOI MR. H KAKATI	DR. B AHMED GA, ASSAM MR. P J SAIKIA (SC, PCB) MR. S BORTHAKUR (R8-R12) MR S CHOUDHURY (R6) MR. D GOGOI (R8-R12) MR. J ABBAS (R8-R12)
80	WP(C)/5934/2018 WITH LCR 3 FILES	PARAN LEKHARU Versus THE STATE OF ASSAM AND 14 ORS.	MR. S SARMA MR. J DEKA MR. S K GHOSH MR. T K BHUYAN MR. S K DEKA MS F AHMED MR. C TALUKDAR MR. A GAUTAM	MR. K BHATTACHARJEE (R5-R12) MS. P BHATTACHARYA (R5-R12) MR. P K KALITA (R5-R12) MS B TALUKDAR (R13-R15) SC, REVENUE
81	WP(C)/6103/2018 WITH LCR (WITH 4 FILES)	UNITED BANK OF INDIA Versus PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)
82	WP(C)/8526/2018	M/S. TATA MOTORS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S CHETIA MR. A GOYAL MR. J ROY	SC, G M D A SC, TAXES
83	WP(C)/8708/2018	THANU MACHAHARY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTADC SC, AEGCL
	WITH			
84	WP(C)/5223/2018	DWIMALU BASUMATARY AND 6 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	MR. M Z AHMED (R2) MS. B DUTTA (R2) GA, ASSAM SC, APDCL MR. A M DUTTA (R2) ASSTT.S.G.I. SC, POWER GRID
	WITH			
85	WP(C)/5918/2018	DHANJIT KR. ROY AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	GA, ASSAM MR. K K PARASAR (CGC, R1, R4) ASSTT.S.G.I. SC, REVENUE
	WITH			
86	WP(C)/6272/2018	PRATIBHA BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I.
	WITH			
87	WP(C)/8022/2018	JITEN BORO AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, AEGCL SC, REVENUE
88	WP(C)/213/2019	ASHOK KUMAR DEKA AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 3 ORS	MS. T SOM MR H DAS MR. P TELI	MR. A PARVEZ (R-3,R4) MR D GOGOI (R3,R4)
89	WP(C)/2683/2019	PABITRA KUMAR HIRA Versus THE UNION OF INDIA AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	DR. B N GOGOI, SC, Income Tax ASSTT. S.G.I.(R-1)
90	WP(C)/4787/2019 WITH LCR 6 FILES	JOSHAN ALI SARKAR @ AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR D KALITA MR A K SHARMA	MR G P BHOWMIK MS F AHMED (R-3,4) MS M KALITA SC, REVENUE
91	WP(C)/7937/2019	FORHANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, FINANCE SC, REVENUE SC, PWD

92	WP(C)/723/2020 WITH LCR, NOT BY HONBLE MR. JUSTICE S. SHYAM	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE
93	WP(C)/4063/2020	M/S BARBHUIYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
94	WP(C)/5435/2020 NOT BY HMJ N. SAILO, NOT BY HMJ M. ZOTHANKHUMA, NOT BY HMJ A.D. CHOUDHURY WITH I.A.(Civil)/655/2021 in WP(C)/5435/2020	SHRI LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS MR. B LALRAMENGA	ADDL. A.G., MIZORAM
	WITH I.A.(Civil)/655/2021 in WP(C)/5435/2020	LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS	GA, MIZORAM
95	WP(C)/3288/2021	SHRI LALSANGBERA HNAMTE Versus THE STATE OF MIZORAM AND 5 ORS.	MR. U K NAIR MR S DAS	GA, MIZORAM
96	WP(C)/5650/2020 NOT BY HMJ A.M.B BARUA WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, BTC SC, WPT AND BC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, BTC SC, WPT AND BC MR. N BORAH SC, ASEC
	WITH I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
97	WP(C)/388/2021 WITH RECORDS	MD. JAKIR HUSSAIN ALIAS JAKIR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS. P BARMAN	MR. A J DAS (r-7) MR P DEKA (R-8) MR. R BORPUJARI (SC, REVENUE, DEPT., ASSAM, R - 1,2) MS. M BHATTACHARJEE (GA, ASSAM, R - 3 TO 6) MR G RENGMA (r-7)
98	WP(C)/7096/2021 WITH I.A.(Civil)/1041/2022 in WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	WITH I.A.(Civil)/1041/2022 in WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
99	WP(C)/544/2022 CAVT./72/2022 (D/O)	ABUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM

100	WITH WP(C)/917/2022	AHMED ALI AND 10 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	SC, P AND R.D. MR. B DEURI, GA, ASSAM (R-2,4) MR. M NATH, SC, P&RD DEPTT. (R-1,3,5) MR A ISLAM FOR CAVEATOR (R-6)
101	WP(C)/1348/2022	GAURAV NATH Versus THE STATE OF ASSAM AND 9 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS S MOCHAHARI (r-4,5) MR. S DUTTA (r-4,5) MR S DUTTA (r-4,5) GA, ASSAM MR. S D PURKAYASTHA (R- 6 TO 10) MS. S PHUKAN (R-6 TO 10) SC. REVENUE SC, S.M.B.
102	WP(C)/1796/2022	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ MR. A PARVEZ MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4,5,6) MR D GOGOI (r-3,4,5,6)
103	WP(C)/4406/2022 CAVT. NO.07272/022,	MONORANJAN DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM MR D J MEDHI (FOR CAVEATOR)
104	WP(C)/8309/2022	KALICHARAN MANDAL AND 206 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024